



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Friday,16th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	WP(C)/3126/2015	UNION OF INDIA and ANR. Versus M.E.S. NO 214326 HSRI BISHWAJIT HAZARIKA	MR.S C KEYAL MR. R K D CHOUDHURY (DY.S.G.I) MR.H K DAS MRS.S BORA ASSTT.S.G.I.	
2	Cont.Cas(C)/458/2020	JARO NATUNG AND 3 ORS. Versus N.T.GLOW, IRS AND 5 ORS.	MR. S K DEORI MS. SOMILA MR. B DEORI MR. A KASHYAP	MR. B D GOSWAMI (R- 2) MR. B D GOSWAMI (R- 2) MR A CHANDRAN (R- 2) MR A CHANDRAN (R- 2) MR A HUSSAIN (r-3,6)
3	PIL(Suo Moto)/3/2022 FIXED	XXX Versus IN RE- THE STATE OF ASSAM AND 4 ORS.	SC, GHC	
4	WA/29/2023	SUPIARA BEGUM CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS.	MR. M HUSSAIN MR. N H BARBHUIYA	GA, ASSAM
5	WA/347/2023 CAVT. NO.10372/023, B/O, CAVT./1037/2023	JLD CONSTRUCTION PRIVATE LTD Versus THE UNION OF INDIA AND 5 ORS.	MR. K N CHOUDHURY MR. M K DAS MR. U S BORA	MR. P K TIWARI MR H GUPTA MR. B D DEKA (R-6) MR. M DAS (R-6) MR. A R GOGOI N CHAUDHURY (R-6) MR A BHATRA (R-6) MR A DEKA (R-6) DY.S.G.I. FOR CAVEATOR
6	WA/398/2023	THE STATE OF ASSAM Versus BOBBY DEKA AND 16 ORS.	MR. D NATH	MR B P BORAH (r- 2,7,12,16) MR P J DUTTA (r-2,7,12,16) MS. R DUTTA (r-1,3 to 6,8 to 11,13,15,17)
7	WA/430/2023	SUDHENDU BHATTACHARJEE AND 23 ORS. Versus THE STATE OF ASSAM AND 20 ORS.	MR. A K PURKAYASTHA MR. R C PAUL MR. A R DAS	GA, ASSAM SC, AG MR. B GOGOI, SC, GAD MS P RABHA (R-21) MS M BARMAN (R-21) SC, FINANCE

8	I.A.(Civil)/563/2023 in WA/1478/2023	THE DIRECTOR CENTRAL PLANTATION CROPS RESEARCH INSTITUTE AND ANR. Versus JITEN DAS AND 15 ORS.	MS. R B BORA	MR HRISHIKESH DAS (R- 1 to 14) MR. M K SARMA
	WITH WA/1478/2023 (Filing Number)	THE DIRECTOR CENTRAL PLANTATION CROPS RESEARCH INSTITUTE AND ANR. Versus JITEN DAS AND 15 ORS. E	MS. R B BORA	
	WITH I.A.(Civil)/1479/2023 (Filing Number)	THE DIRECTOR CENTRAL PLANTATION CROPS RESEARCH INSTITUTE AND ANR. Versus JITEN DAS AND 15 ORS. E	MS. R B BORA	
9	Cont.Cas(C)/765/2023	DR. PROTIM SHARMA Versus BISWARANJAN SAMAL AND 2 ORS	MR. Y S MANNAN MS N DEKARAJA	MR. D SAIKIA (r-3) MR D KALITA (R-1) MR. K GOGOI (r-2,3) MR. D NATH (R-1) MR P BORAH (r-2)
10	I.A.(Civil)/3305/2023 in WA/387/2023	CANARA BANK Versus M/S NEW MALAMATI TEA ESTATE AND 3 ORS.	MR S BORTHAKUR MR H P NEPAL	MR. A BISWAS (R1, R2) MR R KALITA (R1, R2) ASSTT.S.G.I.
	WITH WA/387/2023	CANARA BANK Versus M/S NEW MALAMATI TEA ESTATE AND 3 ORS.	MR S BORTHAKUR MR H P NEPAL	MR. A BISWAS (R1, R2) MR R KALITA (R1, R2) MRS. R DEVI (r-3,4) DY.S.G.I.
11	I.A.(Civil)/3402/2023 FIXED in WA/12089/2023	THE UNION OF INDIA AND 4 ORS Versus SH LALFAKAWMA AND 56 ORS	MR H GUPTA	
	WITH WA/12089/2023 (Filing Number)	THE UNION OF INDIA AND 4 ORS. Versus LALFAKAWMA AND 56 ORS H	MR. R K D CHOUDHURY	
	WITH I.A.(Civil)/3109/2023	THE UNION OF INDIA AND 4 ORS. Versus SH. LALFAKAWMA AND 56 ORS.	MR. R K D CHOUDHURY MR H GUPTA	JONATHAN L SAILO (R 1- 53) H ZODINSANGA (R 1-53) GA, MIZORAM
12	I.A.(Civil)/3658/2023 FIXED, WITH PIL/52/2020 (D/O) in PIL/2/2022	ALL ASSAM TRANSGENDER ASSOCIATION Versus THE STATE OF ASSAM AND ANR	SWATI. B. BARUAH (TG)	GA, ASSAM
	WITH PIL/2/2022	ALL ASSAM TRANSGENDER ASSOCIATION Versus THE STATE OF ASSAM AND 7 ORS	SWATI. B. BARUAH (TG)	GA, ASSAM MR P NAYAK, SC, FINANCE DEPTT.
13	PIL/6/2022	ALL ASSAM TRANSGENDER ASSOCIATION Versus THE STATE OF ASSAM AND 2 ORS	MS. A VERMA SWATI. B. BARUAH (TG)	GA, ASSAM
14	I.A.(Civil)/3899/2023 in WA/15257/2023	THE STATE OF ASSAM AND ANR. Versus SHEIKH MD. SAIDUL ISLAM AND 4 ORS.	MR. D NATH SR. GA, ASSAM	MR. K R PATGIRI (r-1) MR G SARMA (r-1) MS. D. DEVI (r-1)
	WITH WA/15257/2023 (Filing Number)	STATE OF ASSAM AND OTHERS Versus SHEIKH MD.SAIDUL ISLAM H	MR. D NATH	
15	I.A.(Civil)/48/2024 in WA/15315/2023	THE STATE OF ASSAM AND ANR. Versus BIKRAM NATH AND 6 ORS.	MR. D NATH SR. GA, ASSAM	
	WITH WA/15315/2023 (Filing Number)	STATE OF ASSAM AND OTHERS Versus BIKRAM NATH B	MR. D NATH	

16	I.A.(Civil)/123/2024 CAVT. NO.00652/024, B/O, CAVT./65/2024 in WA/277/2024 WITH WA/277/2024 (Filing Number)	PRITOM JYOTI HAZARIKA Versus NILIMA BORO ALIAS NILIMA BORO KALITA ALIAS NILIMA KALITA AND 7 ORS.	MR. P MAHANTA MR. A K BARUAH MR. R B GOHAIN MS. M BORGOHAIN	MR H K BARUAH SC, FOREST FOR CAVEATOR
		PRITOM JYOTI HAZARIKA Versus NILIMA BORO ALIAS NILIMA BORO KALITA ALIAS NILIMA KALITA AND 7 ORS F	MR. P MAHANTA	
17	I.A.(Civil)/412/2024 CAVT. NO.13612/023, in WA/930/2024 WITH WA/930/2024 (Filing Number) WITH I.A.(Civil)/931/2024 (Filing Number)	INDIAN BANK AND 2 ORS. Versus GAJEN DAS AND 6 ORS	MR. D DAS SR. ADV MR K TALUKDAR MR. I DAS MS S SHARMA	MR. S CHAKRABORTY FOR CAVEATOR
		INDIAN BANK AND 2 ORS. Versus GAJEN DAS AND 6 ORS B	MR. D DAS SR. ADV	
		INDIAN BANK AND 2 ORS. Versus GAJEN DAS AND 6 ORS B	MR. D DAS SR. ADV	
18	I.A.(Civil)/414/2024 CAVT. NO.13612/023, in WA/933/2024 WITH WA/933/2024 (Filing Number) WITH I.A.(Civil)/936/2024 (Filing Number)	INDIAN BANK AND 2 ORS. Versus AMARJIT KAPUR AND ANR.	MR. D DAS SR. ADV MR K TALUKDAR MR. I DAS MS S SHARMA	MR S CHAKRABORTY FOR CAVEATOR
		INDIAN BANK AND 2 ORS. Versus AMARJIT KAPUR AND ANR. B	MR. D DAS SR. ADV	
		INDIAN BANK AND 2 ORS. Versus AMARJIT KAPUR AND ANR. B	MR. D DAS SR. ADV	
19	I.A.(Civil)/416/2024 CAVT. NO.13612/023, in WA/938/2024 WITH WA/938/2024 (Filing Number) WITH I.A.(Civil)/940/2024 (Filing Number)	INDIAN BANK AND 2 ORS Versus HEM CHANDRA BHARALI AND 4 ORS	MR. D DAS SR. ADV MR K TALUKDAR MR. I DAS MS S SHARMA	MR S CHAKRABORTY FOR CAVEATOR
		INDIAN BANK AND 2 ORS Versus HEM CHANDRA BHARALI AND 4 ORS B	MR. D DAS SR. ADV	
		INDIAN BANK AND 2 ORS Versus HEM CHANDRA BHARALI AND 4 ORS B	MR. D DAS SR. ADV	
- FOR FRESH ADMISSION WITH STAY/BAIL -				
20	WA/21/2024 CAVT. NO.00812/024, FIXED WITH I.A.(Civil)/202/2024 in WA/21/2024	AMRAN HUSSAIN LASKAR Versus MD. MUKTAR HUSSAIN AND 6 ORS.	MR. B C DAS MR J ABEDIN MR. D A KAIYUM MR. M S MONDAL	SC, P AND R.D. MR. A D CHOUDHURY FOR CAVEATOR
		AMRAN HUSSAIN LASKAR Versus MD. MUKTAR HUSSAIN AND 6 ORS.	MR. B C DAS MR J ABEDIN MR. D A KAIYUM MR. M S MONDAL	SC, P AND R.D. MR. A D CHOUDHURY FOR CAVEATOR
21	WA/23/2024 CAVT. NO.00812/024, FIXED	AMRAN HUSSAIN LASKAR Versus RAIS UDDIN AHMED AND 5 ORS.	MR. B C DAS MR J ABEDIN MR. D A KAIYUM MR. M S MONDAL	SC, P AND R.D. MR. M K HUSSAIN (R-1) MRS. S Y AHMED (R-1) MR. A D CHOUDHURY MR K U AHMED (R-1) MS. F H AHMED (R-1) MR. M ALOM (R-1) MD A RAHMAN (R-1) FOR CAVEATOR

	WITH I.A.(Civil)/208/2024 in WA/23/2024	AMRAN HUSSAIN LASKAR Versus RAIS UDDIN AHMED AND 5 ORS.	MR J ABEDIN MR. D A KAIYUM MR. D A KAIYUM MR. M S MONDAL	SC, P AND R.D. MR. A D CHOUDHURY FOR CAVEATOR
22	WA/41/2024 FIXED	MOKBUL HOSSAIN AND 9 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. P K ROYCHOUDHURY MR K UDDIN MR. S R BARBHUIYA	SC, CO OP
23	WP(C)/712/2024	THE UNION OF INDIA AND 4 ORS Versus IC-51008P LT COL ACHINTYA KUMAR NANDI (RETD)	MR. B CHAKRAVARTY SC, C.G.C.	
- FOR FRESH ADMISSION WITHOUT STAY/BAIL -				
24	WA/460/2023 FIXED	MALABIKA DHAR Versus THE STATE OF ASSAM AND 3 ORS. H	MR. K SARMA MR. S BORUAH	SC, FINANCE SC, GHC
25	PIL/9/2024 FIXED	RUPAK GOGOI Versus THE STATE OF ASSAM AND 5 ORS	MR B KAUSHIK MR. P BORAH MR. S HAZARIKA MS A M DCOSTA	GA, ASSAM SC, WPT AND BC
26	PIL/11/2024	REETAM SINGH Versus THE STATE OF ASSAM AND 3 ORS	PETITIONER IN PERSON	GA, ASSAM SC, GHC SC, BAR COUNCIL
27	WA/18/2024	AHMED MOUSHAM NAZIM Versus THE STATE OF ASSAM AND 5 ORS. A	MR H BEZBARUA	SC, P AND R.D. GA, ASSAM
28	WA/34/2024	FARIDA KHANAM AKANDA Versus THE STATE OF ASSAM AND 3 ORS. F	K. KALITA MR H DAS MR. B C DEKA D BARUAH	SC, SEC. EDU.
29	WP(C)/701/2024	ON THE DEATH OF BIMAL KRISHNA SAHA, HIS LEGAL HEIRS VISHAL SAHA AND ANR Versus STATE BAK OF INDIA AND 2 ORS	MS U DAS MR. S DEY	
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
30	PIL/60/2022	JUSTICE (RETD.) MR. BASU DEO AGARWAL Versus THE UNION OF INDIA AND 4 ORS.	MR D DEKA MR N J KUMAR	GA, ASSAM ASSTT.S.G.I.
31	ITA/5/2023	THE PRINCIPAL COMMISSIONER OF INCOME TAX AND ANR. Versus ROHIT KARAN JAIN	MR. S C KEYAL	
32	ITA/9/2023	DEPUTY COMMISSIONER OF INCOME TAX, Versus TOOR FINANCE COMPANY LIMITED	MR. S C KEYAL	
33	PIL/31/2023 FIXED	HASIBUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MS P AGARWAL MR. M M ZAMAN MR. B J DAS	MR. B P BORAH, INTERVENOR GA, ASSAM MR. S SARMA, Sr. ADVOCATE (R-4) MR. J DEKA (R-4) MR. T K BHUYAN (R-4) MR. S K DEKA (R-4) MR. C TALUKDAR (R-4) MR. A GAUTAM (R-4)
34	PIL/51/2023	JOYDEB DAS Versus THE STATE OF ASSAM AND 4 ORS	MS. L DEVI MR. S BIKASH	GA, ASSAM SC, GMC SC, FINANCE
35	WP(C)/4008/2023	DWIPJYOTI TALUKDAR Versus THE UNION OF INDIA AND 5 ORS.	MR. S BANIK MR. D. BORAH	MR. S K MEDHI DY.S.G.I.

36	WP(C)/5537/2023	UNION OF INDIA AND 4 ORS. Versus UTSAB DEB	MR. B CHAKRAVARTY (C.G.C.)	DR G J SHARMA MRS. U DUTTA
37	WP(C)/6340/2023 WITH LCR 2 FILES	UNION OF INDIA AND 5 ORS. Versus SRI RAHIM UDDIN BARBHUIYA	MR. B CHAKRAVARTY SC, C.G.C.	DR G J SHARMA MR S NATH
38	WP(C)/7408/2023 FIXED	SUBILAL NARZARY AND ANR Versus BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MR. M SARANIA MR R.BEZBARUAH MR A SARANIA MS. A SARANIA	SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, BTC
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
39	WA/250/2023	DEBASHIS PUZARI Versus THE STATE OF ASSAM AND 5 ORS.	MR. S P SHARMA K AHMED MS. U SARMA	SC, PWD
40	WITH WA/248/2023	THE STATE OF ASSAM AND 4 ORS. Versus DEBASHIS PUZARI B		MR. S P SHARMA MR P R SARMA K AHMED
HEARING				
41	WP(C)/1891/2008 FIXED	ALL ASSAM ENGLISH MEDIUM SCHOOLS' ASSOCIATION Versus THE STATE OF ASSAM AND ORS	MR. S S DEY MR. M NATH S CHOUDHURY MR. J SINHA M BORA MR. A M MAZUMDAR A ROY	MR.K N CHOUDHURY MR.H RAHMAN MR.T C CHUTIA MR.S SAIKIA SC. EDU. ADDL. AG, ASSAM MR.P SAIKIA MR.V M THOMAS SC. SEBA
42	WITH WP(C)/2806/2012	DELHI PUBLIC SCHOOL, NUMALIGARH Versus THE STATE OF ASSAM AND ORS	MR.A C BOBORA MR.U K NAIR MR.M SMITH	SC, CBSC SC, EDU
43	WITH WP(C)/199/2016	BYAKTIGATA VIDYALAYA SAMANNAYRAKSHEE SAMITEE, GUWAHATI, ASSAM and ANR. Versus THE STATE OF ASSAM AND 3 ORS	MR.M KATAKI	SC, ELEMENTARY EDUCATION SC, SECONDARY EDUCATION
44	WA/71/2018 FIXED	THE STATE OF MIZORAM Versus SH R. LALTHANZAUVA	MR. A K SARMA MS. P BHATTACHARYA GA, MIZORAM	MR. P D NAIR (R1 TO 88) MR G ALAM (R1 TO 88) MR. H ROHMAN (R1 TO 88) MR. D NAG (R1 TO 88)
45	WITH WA/70/2018	THE STATE OF MIZORAM Versus SH MALSAWMTLUANGA	MR A K SARMA MRS P BHATTACHARYA GA, MIZORAM	MR. P D NAIR (R1 TO 68) MR G ALAM (R1 TO 68) MR. H ROHMAN (R1 TO 68) MR. D NAG (R1 TO 68)
46	WITH WA/151/2023	LAILUANGPUI AND 21 ORS. Versus UNION OF INDIA AND 5 ORS.	MR. J MANGSUANHAU MR. S S S RAHMAN MR. M R SODIAL MS S Z HAYAT MS B H SHIRIN	C.G.C. MR. R K D CHOUDHURY, DY. S.G.I.(R 1,2 &3) GA, MIZORAM
47	WITH WA/152/2023	R. B. LALNGAILIANA AND 13 ORS. Versus UNION OF INDIA AND 6 ORS.	MR. J MANGSUANHAU MR. S S S RAHMAN MR. R DE MR. M R SODIAL MS S Z HAYAT MS B H SHIRIN	C.G.C. MR. R K D CHOUDHURY, DY. S.G.I.(R 1,2 &3) AG, MIZORAM
48	WITH WA/154/2023	NAWLSANGA R/B R.B LALNGAILIANA Versus THE UNION OF INDIA AND 6 ORS	MR. J MANGSUANHAU	C.G.C. MR. R K D CHOUDHURY, DY. S.G.I.(R 1,2 &3)

=====

=====

LEAVE NOTE OF ADVOCATES FOR 16/02/2024

-

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. R K BHATRA	01-02-2024	To	16-02-2024
3)	MR J CHOPRA	10-02-2024	To	17-02-2024
4)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
5)	MR. H L MAURYA	05-02-2024	To	31-03-2024
6)	MR D K DAS	09-02-2024	To	16-02-2024
7)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
8)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
9)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
10)	MR. L C DEY	09-02-2024	To	21-02-2024
11)	MR J C BORAH	08-02-2024	To	26-02-2024
12)	MR. S KATAKI	12-02-2024	To	17-02-2024
13)	MR. R K D CHOUDHURY	12-02-2024	To	17-02-2024
14)	MR. R K AGARWALA	09-02-2024	To	16-02-2024
15)	MR. A DAS	12-02-2024	To	20-02-2024
16)	MR B K SINGH	12-02-2024	To	23-02-2024
17)	MS. B S GOYAL	12-02-2024	To	20-02-2024
18)	MR. A J HAZARIKA	12-02-2024	To	20-02-2024
19)	MR. D K CHOMAL	12-02-2024	To	23-02-2024
20)	MS. D GHOSH	15-02-2024	To	16-02-2024
21)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
22)	MR. J P SHARMA	15-02-2024	To	19-02-2024
23)	MR. K K PARASAR	15-02-2024	To	20-02-2024
24)	MR D K DEY	15-02-2024	To	01-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Friday,16th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/7603/2023 FIXED	SANKAR NATH Versus THE STATE OF ASSAM AND 2 ORS	MR. L R MAZUMDER MR. A ISLAM MR E HUSSAIN	GA, ASSAM SC, IWT
2 Cont.Cas(C)/51/2024	RUNU DAS Versus DIGANTA HAZARIKA	MS. T SOM MR. P TELI	
3 Cont.Cas(C)/68/2024	RATUL CHARAN DEKA Versus SIDDHARTH SINGH AND 5 ORS.	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN MR S R A NASER	
4 Cont.Cas(C)/69/2024	SUSHIL KUMAR DUTTA Versus MUKESH CHANDRA SAHU AND ANR	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR	
5 Cont.Cas(C)/73/2024	PRADYUT BARUAH Versus KAVITHA PADMANABHAN AND ANR	MR. K D SARMA MR A BASUMATARY	
6 Cont.Cas(C)/74/2024	SHEIKH MD. SAIDUL ISLAM Versus PABAN BARTHAKUR AND 2 ORS.	MR. K R PATGIRI MR G SARMA MS CHITRALEKHA DAS	
7 WP(C)/328/2024 B/O	ANWAR HUSSAIN AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR F A LASKAR MR. M H LASKAR	GA, ASSAM SC, SEC. EDU. SC, FINANCE
8 WP(C)/334/2024	DR. DHIRENDRA NATH KALITA Versus ASSAM AGRICULTURAL UNIVERSITY AND 5 ORS	MRS M BARMAN MS. P K DEVI	SC, AAU
9 WP(C)/459/2024	SUYAJ AHMED BARLASKAR AND 286 ORS Versus THE STATE OF ASSAM AND 16 ORS	MR. M HUSSAIN S W HUSSAIN	GA, ASSAM SC. WATER RESOURCE DEPTT. SC, FINANCE
10 WP(C)/533/2024 FIXED	BIJOY PATHAK Versus THE STATE OF ASSAM AND ANR	MR. R MAZUMDAR MR P RAI MR H BEZBARUA MD H R AHMED MR. R DEKA MR N ALI	GA, ASSAM MR. A K BHUYAN (R-1,2) MS. B BHUYAN (R-1,2) MS. N CHOUDHURY (R-1,2) MR. A KHOUND (R-1,2) MS B BORA (R-1,2) MR A TALUKDAR (R-1,2) MR J DAS (R-1,2)

11	WP(C)/551/2024 FIXED	DEBAJIT DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. D P BORAH MR U GHOSH	GA, ASSAM SC, PWD
12	WP(C)/659/2024 CAVT. NO.14162/023, FIXED, WITH CAVT. 1416/2023	BHUMA RANI BARGAYARY Versus THE STATE OF ASSAM AND 14 ORS	MS B BHUYAN MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	GA, ASSAM SC, APSC MR. J I BORBHUIYA SC, BTC FOR CAVEATOR
13	WP(C)/687/2024	BHAIRAB DEORI Versus THE UNION OF INDIA AND 7 ORS	MRS. M M ROY MR. S K ROY S MEDHI	GA, ASSAM DY.S.G.I. SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH
14	WP(C)/693/2024	MUFIDUL ISLAM Versus THE UNION OF INDIA AND 2 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS T WAPANGLA MR. R DEKA MR N ALI	DY.S.G.I.
15	WP(C)/695/2024	GURMIT SINGH @ GURMIT SINGH JARIAL Versus UNION OF INDIA AND 2 ORS	MS. S BORA MR. P BORAH	DY.S.G.I.
16	WP(C)/700/2024	NAGEN DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. L MOHAN MR. P GOGOI	SC, FINANCE AND TAXATION
17	WP(C)/718/2024	UTPAL TALUKDAR Versus THE OIL AND NATURAL GAS CORPORATION LIMITED AND 2 ORS	MR. R Deka S I AKAND MS G TALUKDAR	SC, ONGC
18	WP(C)/722/2024	PANAKAN RABHA AND 2 ORS Versus THE STATE OF ASSAM AND 11 ORS	MR B P BORAH MR. U S BORA MR P J DUTTA	GA, ASSAM SC, REVENUE
19	WP(C)/723/2024	RUNA LAILA Versus THE STATE OF ASSAM AND 3 ORS	MR. K MOHAMMED	GA, ASSAM
20	WP(C)/725/2024	SAJIDA AHMED Versus THE STATE OF ASSAM AND 6 ORS	MR. S ISLAM MR A HAWARI	GA, ASSAM SC, AG SC, FINANCE
21	WP(C)/727/2024	NATHU RAM BARAI Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. D. DEVI	SC, HEALTH SC, FINANCE DEPTT.
22	WP(C)/732/2024	JESMINARA BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MR I AHMED MD M RAHMAN	GA, ASSAM
23	WP(C)/734/2024	NUR MAHAMMAD ALI Versus THE STATE OF ASSAM AND 2 ORS	MR. J KALITA DIKSHITA DEKA	GA, ASSAM SC, FOREST
24	WP(C)/743/2024	MRINAL SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR D K MEDHI P BORUAH	GA, ASSAM SC, P W D
25	WP(C)/754/2024	LACHIT CHANDRA CHUTIA AND ANR Versus THE UNION OF INDIA AND 6 ORS	MR. M KALITA MR. A PHUKAN MR. N M DAS MR. J HATIMURIA	DY.S.G.I.
26	WP(C)/771/2024	ATAUR RAHMAN LASKAR Versus THE STATE OF ASSAM AND 3ORS	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	GA, ASSAM SC, IRRIGATION
ADMISSION				
27	WP(C)/808/2022 FIXED	PRASANTA KUMAR GANGULY Versus THE STATE BANK OF INDIA AND 4 ORS	MR. I A TALUKDAR MR. B HUSSAIN	MR S S SHARMA MS L SHARMA MR. B J MUKHERJEE MR. H BURAGOHAIN

28	WP(C)/2544/2022 FIXED	SASHI DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. J PATOWARY MR D K ROY	MR. U K NAIR (r-5) SC, FINANCE AND TAXATION MR. D NANDI MRS. S P NAIR (r-5) MS P SARMAH MR. M P SARMA (r-5) MS S SARMA HAZARIKA (r-5) MR. A BORO (r-5) MR A CHAKRABORTY (r-5)
29	WP(C)/643/2023 B/O	PANKAJ BHUYAN Versus THE STATE OF ASSAM AND 3 ORS	MR M J QUADIR MR S S ISLAM	GA, ASSAM
30	WP(C)/1282/2023	RUPTON DAIMARI Versus THE STATE OF ASSAM AND 6 ORS	MR. M KALITA MR. N M DAS MR. J HATIMURIA	GA, ASSAM SC, BTC SC, P H E
31	WP(C)/1646/2023 B/O	SAMIRAN MEDHI AND 5 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. A R BHUYAN MR. M A I HUSSAIN	SC, IRRIGATION
32	WP(C)/1762/2023	MOHAMMAD ALI Versus THE STATE OF ASSAM AND 5 ORS	MS. S KANUNGOE MS. J CHETTRY	GA, ASSAM SC, GHC SC, FINANCE
33	WP(C)/2437/2023 B/O	NURJAHAN BEGUM Versus THE STATE OF ASSAM AND 6 ORS	MR T N SRINIVASAN MR. N ISLAM MS TH A DEVI R KR DAS M KHATUN	GA, ASSAM
34	WP(C)/3330/2023	PROBHAT BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR. M R LASKAR MR N SARMA	GA, ASSAM SC, SERICULTURE
35	WP(C)/5280/2023	BASANTA BORUAH Versus THE STATE OF ASSAM AND 7 ORS	MR N SARMA	GA, ASSAM MR. B CHOUDHURY (R-2) MR. J K GOSWAMI, ADDL. SR. GOVT. ADVOCATE (R-1) MS. S KEMPRAI (R-7 & R-8) SC, SEC. EDU. MS. D BORA (R-3 TO R-6) SC, HEALTH
36	WP(C)/5351/2023 B/O	ANIL CHANDRA TALUKDAR Versus THE STATE OF ASSAM AND 2 ORS	MR. N HOQUE MR H GUPTA	SC, PWD
37	WP(C)/5666/2023 B/O	SIBA PRASAD BURAGOHAIN Versus THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA, SR. ADV MR. P BORDOLOI MS M NIROLA	GA, ASSAM SC, PWD
38	WP(C)/6886/2023 FIXED	GS 192257X MD HASHIM ANSARI Versus THE UNION OF INDIA AND 6 ORS	MR. D BORAH	MR. B CHAKRAVARTY MS. R B BORA SC, ICAR DY.S.G.I.
	WITH I.A.(Civil)/152/2024 in WP(C)/6886/2023	THE UNION OF INDIA AND 5 ORS Versus GS 192257X MD HASHIM ANSARI	DY.S.G.I.	MR. D BORAH
ORDERS				
39	WP(C)/5512/2022	JYOTI PRASAD DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. A R SHOME MR A J GHOSH	GA, ASSAM MR. S S ROY (R-5) MR. S BORTHAKUR (R-5)
40	Cont.Cas(C)/65/2023 FIXED	MOBARAK ALI Versus JAYANT NARLIKAR, IAS	MR. D A KAIYUM MR. M S MONDAL	MR. D SAIKIA MR. B GOGOI MR A CHALIHA
41	Cont.Cas(C)/424/2023	ALAKA RANI PAUL Versus SIDHARTH SINGH AND 2 ORS	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	MR. A Y CHOUDHURY (R-2) MR. T A CHOUDHURY (R-3)
42	Cont.Cas(C)/500/2023 FIXED	SRI RAMESH JARADHARA Versus SRI DEBASISH GANGOPADHYAY AND ANR.	DR. R SARMAH MISS A CHETIA	MR. A GANGULY MR. A DHANUKA

43	Cont.Cas(C)/799/2023 FIXED	NAJIRA KHATUN Versus RAHUL CHANDRA DAS, ACS	MD H R AHMED MR J I MONDAL MR J ISLAM MR A MALEK	
44	I.A.(Civil)/3554/2023 in WP(C)/5618/2023 WITH WP(C)/5618/2023	SHAHA ALOM KHAN, Versus MUSTAFIZUR RAHMAN AND 4 ORS. MUSTAFIZUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR. A M AHMED MS. P GHOSH MR. A R SIKDAR MR. S I TALUKDAR J A SIKDAR	GA, ASSAM MR. A R SIKDAR SC, REVENUE MRS S RAHANA (R-5) GA, ASSAM MR. A M AHMED (R-5) P. GHOSH (R-5) SC, REVENUE
45	WP(C)/4424/2023 WITH OFFICE NOTE	KAMINI DAS Versus THE STATE OF ASSAM AND 3 ORS	MR H DAS MR. B C DEKA D BARUAH	SC, AG SC, IRRIGATION
46	WP(C)/4926/2023	KAMALESWAR RAJBONSHI Versus THE STATE OF ASSAM AND 10 ORS	MS B RAJBONGSHI MR A KHANIKAR R L CHUTIA	GA, ASSAM SC, AG SC, FINANCE
47	Cont.Cas(C)/3/2024 FIXED	ABDUL HASIM LASKAR Versus JAY SHIVANI, IAS AND ANR	MR. A M S MAZUMDER	
48	WP(C)/177/2024 FIXED	KARPUNPULI DOLEY Versus THE STATE OF ASSAM AND 2 ORS	MR J PAYENG MS A PAYENG	GA, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 16/02/2024

-

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. R K BHATRA	01-02-2024	To	16-02-2024
3)	MR J CHOPRA	10-02-2024	To	17-02-2024
4)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
5)	MR. H L MAURYA	05-02-2024	To	31-03-2024
6)	MR D K DAS	09-02-2024	To	16-02-2024
7)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
8)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
9)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
10)	MR. L C DEY	09-02-2024	To	21-02-2024
11)	MR J C BORAH	08-02-2024	To	26-02-2024
12)	MR. S KATAKI	12-02-2024	To	17-02-2024
13)	MR. R K D CHOUDHURY	12-02-2024	To	17-02-2024
14)	MR. R K AGARWALA	09-02-2024	To	16-02-2024
15)	MR. A DAS	12-02-2024	To	20-02-2024
16)	MR B K SINGH	12-02-2024	To	23-02-2024
17)	MS. B S GOYAL	12-02-2024	To	20-02-2024
18)	MR. A J HAZARIKA	12-02-2024	To	20-02-2024
19)	MR. D K CHOMAL	12-02-2024	To	23-02-2024
20)	MS. D GHOSH	15-02-2024	To	16-02-2024
21)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
22)	MR. J P SHARMA	15-02-2024	To	19-02-2024
23)	MR. K K PARASAR	15-02-2024	To	20-02-2024
24)	MR D K DEY	15-02-2024	To	01-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Friday,16th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 3

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/5415/2019 FIXED, WITH WP(C)/7093/2003 (D/O)	RABINDRA PAUL AND ANR. Versus THE UNION OF INDIA AND 6 ORS.	MR. D P BORAH MS. S BORO MR B PAUL	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
2	WP(C)/2415/2020 WITH LCR	ABIDA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
3	WP(C)/2425/2020 WITH LCR	SURESH MONDAL @ SURESH CH. MONDAL Versus UNION OF INDIA AND 5 ORS.	MS. R CHOUDHURY MS. S S ZIA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
4	WP(C)/2536/2020 WITH LCR	SABURJAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MD A ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
5	WP(C)/2671/2020 WITH LCR	MD. HUSSAIN @ A. HUSSAIN @ HUSSAIN ALI Versus THE UNION OF INDIA AND 6 ORS.	MR. K M HASSAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
6	WP(C)/3287/2020 WITH LCR	MAMTAZ BEGUM @ MAMATAZ BEGAM Versus THE UNION OF INDIA AND 5 ORS.	MR. S B RAHMAN MR A W AMAN MR. J ABBAS MR S A BARBHUYAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
7	WP(C)/681/2024	MD. MUBARAK ALI @ MD. MOBAREK ALI Versus THE UNION OF INDIA AND 5 ORS	MR. M A SHEIKH MS F INTAZ MS C MEDHI MR. W A SHEIKH	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
8	WP(C)/706/2024	MAJEDA KHATUN @ MAJEDA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR. Z HAMMAD	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T

9	WP(C)/724/2024	RABIA KHATUN Versus THE UNION OF INDIA AND 7 ORS	MR. A ROSHID MS. M R DEVI MS. T BEGUM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
10	WP(C)/726/2024	ABUL KASHEM @ ABDUL KASHEM Versus UNION OF INDIA AND 7 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
11	WP(C)/744/2024	ANSER ALI Versus THE UNION OF INDIA AND 5 ORS	MR N AHMED MR. M M ZAMAN MR A BASUMATARY	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
12	WP(C)/746/2024	HAMIDA BEGUM Versus UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR D J BARMAN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
13	WP(C)/749/2024	MUSTT ALEKJAN KHATUN Versus THE UNION OF INDIA AND 5 ORS	MD. I HUSSAIN H M S ELAHI	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
14	WP(C)/751/2024	ARJUN DAS AND 2 ORS Versus THE UNION OF INDIA AND 6 ORS	MR P C DEY MR BASAB DEY	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.

ADMISSION

15	WP(C)/69/2017 WITH LCR	SANAT SARKAR @ SARAT KUMAR SARKAR Versus THE UNION OF INDIA and 4 ORS	MR.S C BISWAS MR.R DE MR. E AHMED MS.J BORAH MS.U NANDA MR.P BISWAS	GA, ASSAM ASSTT.S.G.I.
16	WP(C)/500/2017 WITH LCR	SMT. JOYTAN BIBI Versus THE UNION OF INDIA and 3 ORS.	MR.P C DEY MS.S PAUL MR.I HAQUE	GA, ASSAM ASSTT.S.G.I.
17	WP(C)/1031/2017 WITH LCR	MD. SIRAJ UDDIN Versus THE UNION OF INDIA and 4 ORS.	MRM H AHMED MR.N ISLAM MR.P P SUT	GA, ASSAM ASSTT.S.G.I.
18	WP(C)/1093/2017 WITH LCR	MUSSTT. SIRAJUN NESSA. Versus THE UNION OF INDIA and 4 ORS.	MR H I CHOUDHURY MR.A RAHMAN MD.GIASH UDDIN MS.M BURAGOHAIN	GA, ASSAM ASSTT.S.G.I.
19	WP(C)/1102/2017 WITH LCR	DIPU DAS Versus THE UNION OF INDIA and 4 ORS.	MR.A A AHMED MR.F K R AHMED	GA, ASSAM ASSTT.S.G.I.
20	WP(C)/1138/2017 WITH LCR	MUSTT. AYATOON NESSA Versus THE UNION OF INDIA and 4 ORS.	MRH I CHOUDHURY MR.D HUSSAIN MR.A M ALAMAN MR.A S TAPADER	GA, ASSAM(R2-5) ASSTT.S.G.I.R1
21	WP(C)/1521/2017 WITH LCR	HAJRAT ALI Versus THE UNION OF INDIA and 4 ORS.	MR.N H MAZARBHUYAN MR.N ISLAM MR.R ALI MR.K MIRA MS.L WAJEEDA	GA, ASSAM ASSTT.S.G.I.
22	WP(C)/1526/2017 WITH LCR	JAHED ALI @ JAHED ALI BHUYAN Versus THE UNION OF INDIA and 3 ORS.	MR.A R SIKDAR MR.N AHMED MR.A KALAM	GA, ASSAM ASSTT.S.G.I.
23	WP(C)/2106/2017 WITH LCR	HIMANI BARMAN Versus THE UNION OF INDIA and 4 ORS.	MRSB BHUYAN MS.N BARUAH MS.S PHUKAN	GA, ASSAM ASSTT.S.G.I.
24	WP(C)/2245/2017 WITH LCR	MONER ALI Versus THE UNION OF INDIA and 3 ORS.	MR.P C DEY MS.S PAUL	GA, ASSAM ASSTT.S.G.I.

25	WP(C)/2389/2017 WITH LCR	SAFATUN NESSA LASKAR Versus THE UNION OF INDIA and 4 ORS.	MR.H R CHOUDHURY MR.J M SULAIMAN	GA, ASSAM MR.D K SAIKIA ADDL. AG, ASSAM ASSTT.S.G.I.
26	WP(C)/2616/2017 WITH LCR	MAHAMMAD ALI Versus THE UNION OF INDIA and 3 ORS.	MR.S BHATTACHARJEE MR.H A SARKAR	GA, ASSAM ASSTT.S.G.I.
27	WP(C)/2634/2017 WITH LCR	SARAF UDDIN Versus THE UNION OF INDIA and 3 ORS.	MR. N HOQUE MR. S HUDA	GA, ASSAM ASSTT.S.G.I.
28	WP(C)/2728/2017 WITH LCR	ABDUR RASHID @ ABDUR RASHID SHEIKH Versus THE UNION OF INDIA and 3 ORS.	MR.A M KHAN MR.R ALI	GA, ASSAM ASSTT.S.G.I.
29	WP(C)/5281/2017 WITH LCR	RAJESWAR DAS Versus THE UNION OF INDIA and 3 ORS.	MR.S C BISWAS MR.S DAS MR.T DEWAN	GA, ASSAM ASSTT.S.G.I.
30	WP(C)/5610/2017 WITH LCR	USMAN GONI @ USMAN ALI Versus THE UNION OF INDIA and 4 ORS.	MR.B P SINHA MR.J C GOGOI MS.R SARKAR	GA, ASSAM ASSTT.S.G.I.
31	WP(C)/2304/2018 WITH LCR	ABDUL JAYANAL @ MD. JOINAL ABEDIN Versus THE UNION OF INDIA AND 6 ORS.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
32	WP(C)/2420/2018 WITH LCR 2 NOS.	HASINA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. J C GOGOI MR. S DAS	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
33	WP(C)/3789/2018 WITH LCR	AMIRUL HUSSAIN @ AMIR HUSSAIN Versus THE UNION OF INDIA AND 3 ORS.	MR B K SINGH MS. M BORAH	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
34	WP(C)/5374/2018 WITH LCR	AMINA KHANTUN Versus THE UNION OF INDIA AND 4 ORS.	MR A A DEWAN MR. J N ISLAM MS. P PHUKAN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
35	WP(C)/5685/2018 WITH LCR	SMTI. ARATI BALA ROY Versus THE UNION OF INDIA AND 6 ORS.	MR. A K PURKAYASTHA MR. S SHARMA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
36	WP(C)/5761/2018 WITH LCR	ALIM UDDIN Versus THE UNION OF INDIA AND 4 ORS.	MR B ISLAM MR A A DEWAN MR. J N ISLAM MRS. P PHUKAN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
37	WP(C)/7587/2018 WITH LCR	BAYLA KHATUN Versus THE UNION OF INDIA AND 4 ORS.	MR B ISLAM MR A A DEWAN MRS. P PHUKAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
38	WA/304/2023 FIXED, WITH OFFICE NOTE	ASHIM DEB AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS. (B)	MS. S SEAL MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR	GA, ASSAM SC, PWD

39	WA/29/2024 CAVT. NO.13272/023, FIXED, CAVT./1327/2023, WITH OFFICE NOTE	ASSAM GRAMIN VIKASH BANK AND 3 ORS. Versus RAMKRISHNA SARMA	MR. A DHANUKA	MS U SHARMA MR P R SARMA FOR CAVEATOR
ORDERS				
40	I.A.(Civil)/2803/2023 in WP(C)/1815/2023	NAZIA HASSAN SARKAR @ NAZIA HUSSAIN @ NAZIYA HUSSAIN Versus THE UNION OF INDIA AND 5 ORS	MR. S DAS	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
	WITH WP(C)/1815/2023 WITH LCR	NAZIA HASSAN SARKAR @ NAZIA HUSSAIN @ NAZIYA HUSSAIN Versus THE UNION OF INDIA AND 5 ORS	MR. S DAS MRS. R T DAS MR K DAS MR H GOGOI	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
41	I.A.(Civil)/3181/2023 B/O, IN WP(C)/2890/2023 (D/O) in WP(C)/2890/2023	SURJYA BHANU, Versus THE UNION OF INDIA AND 5 ORS	MR. A M AHMED P. GHOSH	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
42	I.A.(Civil)/3795/2023 in WP(C)/4946/2023	MARUZA BIBI @ MARUFA BIBI Versus THE UNION OF INDIA AND 5 ORS.	MR. A DAS	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
	WITH WP(C)/4946/2023	MARUZA BIBI @ MARUFA BIBI Versus THE UNION OF INDIA AND 5 ORS.	MR. A DAS MS. R GOHAIN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
43	I.A.(Civil)/3817/2023 IN WP(C)/6538/2019 (D/O) in WP(C)/6538/2019	AYMONA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MR. F A HASSAN	SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
44	I.A.(Civil)/143/2024 in WP(C)/6605/2019	ON THE DEATH OF IMAN ALI @ INAM ALI, Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
	WITH WP(C)/6605/2019 WITH LCR	IMAN ALI @ INAM ALI Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
45	I.A.(Civil)/411/2024 B/O in WP(C)/1386/2023	HANUFA KHATUN Versus UNION OF INDIA AND 5 ORS	MR. A M AHMED P. GHOSH	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
	WITH WP(C)/1386/2023	HANUFA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. A M AHMED P. GHOSH	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI

=====

=====

LEAVE NOTE OF ADVOCATES FOR 16/02/2024

-

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. R K BHATRA	01-02-2024	To	16-02-2024
3)	MR J CHOPRA	10-02-2024	To	17-02-2024
4)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
5)	MR. H L MAURYA	05-02-2024	To	31-03-2024
6)	MR D K DAS	09-02-2024	To	16-02-2024
7)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
8)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
9)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
10)	MR. L C DEY	09-02-2024	To	21-02-2024
11)	MR J C BORAH	08-02-2024	To	26-02-2024
12)	MR. S KATAKI	12-02-2024	To	17-02-2024
13)	MR. R K D CHOUDHURY	12-02-2024	To	17-02-2024
14)	MR. R K AGARWALA	09-02-2024	To	16-02-2024
15)	MR. A DAS	12-02-2024	To	20-02-2024
16)	MR B K SINGH	12-02-2024	To	23-02-2024
17)	MS. B S GOYAL	12-02-2024	To	20-02-2024
18)	MR. A J HAZARIKA	12-02-2024	To	20-02-2024
19)	MR. D K CHOMAL	12-02-2024	To	23-02-2024
20)	MS. D GHOSH	15-02-2024	To	16-02-2024
21)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
22)	MR. J P SHARMA	15-02-2024	To	19-02-2024
23)	MR. K K PARASAR	15-02-2024	To	20-02-2024
24)	MR D K DEY	15-02-2024	To	01-03-2024



सत्यमेव जयते

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM**2:00 PM to 4:15 PM****[For Friday,16th February 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]**BEFORE:****HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA****COURT NO: 4****[CIVIL BENCH-IV]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 Cont.Cas(C)/70/2024	M/S ANURADHA ENTERPRISE AND ANR Versus BISAWANJAN SAMAL AND ANR	N K NEOG MR S BHARALI MR. M DAS	
2 Cont.Cas(C)/71/2024	M/S ANURADHA ENTERPRISE AND ANR Versus BISWARANJAN SAMAL AND ANR	N K NEOG MR S BHARALI MR. M DAS	
3 WP(C)/311/2024 FIXED	SARAIGHAT TRADERS Versus THE STATE OF ASSAM AND 6 ORS	MR. A SARMA MR. K KALITA MR. LENTSO	GA, ASSAM SC, PWD
4 WP(C)/682/2024	K D IRON AND STEEL COMPANY Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 3 ORS	MR G N SAHEWALLA MD ASLAM MR M SAHEWALLA MR H K SARMA MS K SARMA	SC, APDCL
5 WP(C)/688/2024	AZAD HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR H I CHOUDHURY MR. K P PATHAK MR REZABUL HOQUE MR BHARGAV DAS	SC, FINANCE SC. WATER RESOURCE DEPTT.
6 WP(C)/690/2024	MONJURUL ISLAM BARBHUIYA Versus THE STATE OF ASSAM AND 5 ORS	MR H I CHOUDHURY MR. K P PATHAK MR REZABUL HOQUE MR BHARGAV DAS	SC, FINANCE SC. WATER RESOURCE DEPTT.
7 WP(C)/696/2024	M/S PAWAN PRINT HOUSE Versus THE STATE OF ASSAM AND 4 ORS	DR B P TODI DR ANKIT TODI MS S AGARWAL MS M PARBIN	SC, P AND R.D. GA, ASSAM SC, A E C
8 WP(C)/697/2024	DINAMANI HALOI Versus THE STATE OF ASSAM AND 5 ORS	MS. S CHUTIA MS. P CHUTIA	GA, ASSAM SC, WATER RESOURCE SC, REVENUE
9 WP(C)/699/2024	DINAMANI HALOI Versus THE UNION OF INDIA AND 5 ORS	MS. S CHUTIA MS. P CHUTIA	GA, ASSAM DY.S.G.I. SC, FINANCE SC. WATER RESOURCE DEPTT.
10 WP(C)/708/2024	M/S APEEJAY TEA LIMITED (PROP KHOBONG TEA ESTATE) Versus UNION OF INDIA AND 5 ORS	MR. D SAHU MR. R S MISHRA MS M GOGOI	DY.S.G.I.

11	WP(C)/709/2024	M/S APEEJAY TEA LIMITED (PROP-BUDLAPARA TEA ESTATE) Versus UNION OF INDIA AND 5 ORS	MR. D SAHU MR. R S MISHRA MS M GOGOI	DY.S.G.I.
12	WP(C)/710/2024	M/S APEEJAY TEA LIMITED (PROP-BUDLABETA TEA ESTATE) Versus UNION OF INDIA AND 5 ORS	MR. D SAHU MR. R S MISHRA MS M GOGOI	DY.S.G.I.
13	WP(C)/711/2024	ABHIJIT NATH Versus THE STATE OF ASSAM AND 4 ORS	MR R S CHAUHAN MR. B HUSSAIN	SC, PWD
14	WP(C)/719/2024	GIRINDRA KUMAR BHUYAN Versus THE UNION OF INDIA AND 7 ORS	MR M R ADHIKARI MS M BORAH	GA, ASSAM DY.S.G.I. SC, PWD
15	WP(C)/720/2024	K D IRON AND STEEL COMPANY (PREVIOUSLY KNOWN AS M/S B R METALLICS) Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 3 ORS	MR G N SAHEWALLA MD ASLAM MR M SAHEWALLA MR H K SARMA MS K SARMA	SC, APDCL
16	WP(C)/728/2024	JIBA NATH SARMA AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. D BARUAH MR W TERON MS S K GUPTA	SC, MINES AND MINERALS GOVT OF ASSAM SC, HOUSING AND URBAN AFFAIRS SC, FOREST SC, GMC
ORDER NO STEPS				
17	WP(C)/306/2024 FIXED	M/S KARISMA ENTERPRISE Versus THE STATE OF ASSAM AND 4 ORS	DR ANKIT TODI MS S AGARWAL MS M PARBIN	SC, P AND R.D. GA, ASSAM
18	WP(C)/307/2024 FIXED	M/S MEDHI ENTERPRISE Versus THE STATE OF ASSAM AND 4 ORS	DR ANKIT TODI MS S AGARWAL MS M PARBIN	SC, P AND R.D. GA, ASSAM
ADMISSION				
19	WP(C)/7/2022 FIXED	ROFIQUL ISLAM AND ANR Versus THE UNION OF INDIA AND 6 ORS	MR. M R KHANDAKAR	SC, P AND R.D. GA, ASSAM ASSTT.S.G.I.
20	WP(C)/2704/2022 FIXED	EASTERN ENVO PROTECT Versus THE STATE OF ASSAM AND 6 ORS	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS. F BEGUM MS S Z HAYAT	SC, HEALTH SC, PWD
21	WP(C)/2827/2022 FIXED	PRADIP KUMAR DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. A DHAR MISS S ROY MD F FARIDI	SC, PWD SC, FINANCE
22	WITH WP(C)/2830/2022	PRADIP KUMAR DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. A DHAR MISS S ROY MD F FARIDI	SC, PWD SC, FINANCE
23	Arb.P./36/2023 FIXED	MS ATW (INDIA), PVT. LTD. Versus UNION OF INDIA AND ANR	MR. R HUSSAIN MS P SEN MR A A AHMED	MR H GUPTA DY.S.G.I.
24	WITH Arb.P./34/2023	M/S ATW (INDIA) PVT. LTD. Versus UNION OF INDIA AND ANR.	MR. R HUSSAIN MS P SEN MR A A AHMED	MR H GUPTA DY.S.G.I.
25	Arb.P./48/2023 FIXED	BEAVER INFRA CONSULTANTS PVT. LTD. Versus THE UNION OF INDIA AND 2 ORS.	MR. R HUSSAIN MS P SEN MR A A AHMED	MR H GUPTA DY.S.G.I.
26	WP(C)/496/2023 FIXED	VOYANTS SOLUTIONS PRIVATE LIMITED AND 2 ORS Versus UNION OF INDIA AND 4 ORS	MR. I CHOUDHURY MR. S BISWAKARMA MR T DAS R. CHAUHAN	DY.S.G.I. SC, NHIDC
27	WP(C)/1692/2023 FIXED	UTTAM KUMAR DUTTA AND 3 ORS. Versus ASSAM PHARMACY COUNCIL AND 6 ORS	MR R SINGHA MS S PATOWARY	MRS. A GAYAN SC, HEALTH

28	WP(C)/2455/2023 FIXED	RAMESH SHAH Versus THE STATE OF ASSAM AND 5 ORS	MR K AGARWAL MR. M DAS MS. P NEOG	MS. M KALITA (R-1 TO R-6) SC, P H E
29	WP(C)/3812/2023 FIXED	KHANDAKAR JIYAUUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS.	MR S BORTHAKUR MR. P. SINGHA	SC, FOREST
30	WP(C)/5402/2023 FIXED	KHANDAKAR JIYAUUR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS.	MR S BORTHAKUR MR. D GOGOI	MR. K GOGOI SC, FOREST
31	WP(C)/5528/2023 FIXED	SANTANU BARKATOKY AND 5 ORS. Versus ASSAM PHARMACY COUNCIL AND 5 ORS.	MR R SINGHA MS S PATOWARY	SC, HEALTH
32	WP(C)/5598/2023 FIXED	M/S KALPANA ELECTRICAL Versus THE STATE OF ASSAM AND 9 ORS	MR. K R PATGIRI MS. D. DEVI	SC, IRRIGATION SC, PWD SC, FINANCE
33	WP(C)/5961/2023 FIXED	NORTH EAST ENVIRO TECH PVT LTD AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MS. SUDAKSHINA K. MR B KAUSHIK MS A M DCOSTA	SC, HOUSING AND URBAN AFFAIRS SC, GMC
34	WP(C)/5972/2023 FIXED	M/S SKY ENTERPRISE Versus THE STATE OF ASSAM AND 6 ORS	MR G BAISHYA MD. A HASSAN MS. P DAS MS. R HUSSAIN	SC, BTC SC, WPT AND BC SC, FINANCE
	WITH			
35	WP(C)/6223/2023	M/S NARZARY ENTERPRISE Versus THE STATE OF ASSAM AND 6 ORS	MS. P DAS	SC, BTC SC, WPT AND BC SC, FINANCE
36	WP(C)/6608/2023 B/O	PARVIZ AHMED Versus THE STATE OF ASSAM AND 4 ORS	MRS. K K CHOUDHURY	SC, WATER RESOURCE
37	WP(C)/7273/2023 FIXED	KHALILUR RAHMAN CHOUDHURY AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR F A LASKAR MR. D H MOZUMDER	GA, ASSAM SC, REVENUE
	WITH			
38	WP(C)/7492/2023	ABDUL HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR F A LASKAR MR. D H MOZUMDER	GA, ASSAM SC, REVENUE
39	WP(C)/153/2024 FIXED	PANCHTANTRA TOURS AND TRAVELS Versus THE UNION OF INDIA AND 3 ORS	MR. A SARMAH MS JURI HAZARIKA MS. S DAS MS P DEVI MR P R SARMA	MR. S C KEYAL (SC, CUSTOM) GA, ASSAM MR. K K PARASAR (r-1) DY.S.G.I.
40	WP(C)/264/2024 FIXED	M/S NO. 10 KOLONG NODI PART-IV, MIN SAMABAI SAMITI LTD Versus THE STATE OF ASSAM AND 2 ORS	MR B D DAS MR H K SARMA MRS R DEKA MR. H R DAS	GA, ASSAM SC, FISHERY
		ORDERS		
41	I.A.(Civil)/3163/2018 FIXED, WITH WP(C)/5079/2015 (D/O) in WP(C)/5079/2015 WITH I.A.(Civil)/887/2021	SRI DARASH MATHUR AND ANR Versus SMTI. BINA DEVI	MR. K N CHOUDHURY MR. J PATOWARY MS D DEKA	MR. J KALITA MR. D PEGU
		BINA DEVI Versus DARASH MATHUR AND ANR.	MR. J KALITA	SC, FOREST
42	Review.Pet./32/2023 FIXED, WITH WP(C)/5158/2021 (D/O)	THE STATE OF ASSAM AND ORS Versus ATIFUL RAHMAN AND ANR .		MR. K N CHOUDHURY (R-1) MR. M DAS (R-1) MS. P NEOG (R-1) MR. A DAS (R-1)
43	WP(C)/286/2024 FIXED	M/S BORAH TRIAKHYA PRIVATE LIMITED (PREVIOUSLY BORAH AND COMPANY) AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. B GOGOI MR P NAYAK MR A CHALIHA MS. RUKMINI BARUA MS. PADMINI BARUA	GA, ASSAM SC, REVENUE

=====

=====

LEAVE NOTE OF ADVOCATES FOR 16/02/2024

-

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. R K BHATRA	01-02-2024	To	16-02-2024
3)	MR J CHOPRA	10-02-2024	To	17-02-2024
4)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
5)	MR. H L MAURYA	05-02-2024	To	31-03-2024
6)	MR D K DAS	09-02-2024	To	16-02-2024
7)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
8)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
9)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
10)	MR. L C DEY	09-02-2024	To	21-02-2024
11)	MR J C BORAH	08-02-2024	To	26-02-2024
12)	MR. S KATAKI	12-02-2024	To	17-02-2024
13)	MR. R K D CHOUDHURY	12-02-2024	To	17-02-2024
14)	MR. R K AGARWALA	09-02-2024	To	16-02-2024
15)	MR. A DAS	12-02-2024	To	20-02-2024
16)	MR B K SINGH	12-02-2024	To	23-02-2024
17)	MS. B S GOYAL	12-02-2024	To	20-02-2024
18)	MR. A J HAZARIKA	12-02-2024	To	20-02-2024
19)	MR. D K CHOMAL	12-02-2024	To	23-02-2024
20)	MS. D GHOSH	15-02-2024	To	16-02-2024
21)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
22)	MR. J P SHARMA	15-02-2024	To	19-02-2024
23)	MR. K K PARASAR	15-02-2024	To	20-02-2024
24)	MR D K DEY	15-02-2024	To	01-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Friday,16th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 7

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRL.A(J)/105/2023 WITH OFFICE NOTE	ASGAR ALI Versus THE STATE OF ASSAM AND ANR.	MS M DAS	PP, ASSAM
	WITH I.A.(CrI.)/885/2023 in CRL.A(J)/105/2023	ASGAR ALI Versus THE STATE OF ASSAM AND ANR. A	MS M DAS	PP, ASSAM
2	Crl.A./34/2024	RAJENDRA PRASAD BHUSAL Versus THE STATE OF ASSAM AND ANR.	MR. U C RABHA MR S MATAK MR. P K DAS	PP, ASSAM
3	Crl.A./35/2024	MD. FAKHRUL ISLAM @ FAKARUDDIN Versus THE STATE OF ASSAM AND ANR.	MR. P BORAH MRS K M SAIKIA	PP, ASSAM
	WITH I.A.(CrI.)/131/2024 in CrI.A./35/2024	MD. AKHRUL ISALM @ FAKARUDDIN Versus THE STATE OF ASSAM AND ANR.	MR. P BORAH MRS K M SAIKIA	PP, ASSAM
4	Crl.A./40/2024	PUSPA KANTA PEGU Versus THE STATE OF ASSAM AND ANR.	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	PP, ASSAM
	WITH I.A.(CrI.)/134/2024 in CrI.A./40/2024	PUSPA KANTA PEGU Versus THE STATE OF ASSAM AND ANR.	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	PP, ASSAM
ORDERS				
5	Mat.App./26/2021 WITH LCR, B/O	XXXXXXX Versus XXXXXXX	MR. R MAZUMDAR MR H BEZBARUA MR. U SARMA MR B KAUSHIK MR. S HAZARIKA MR S SARMAH	MS. S MAHANTA MR. M MAHANTA MR. U K BARMA
6	Crl.A./200/2021 3 Y 1 M 29 D :WITH LCR 4 FILES, P.B.-2, FIXED	NAKUL KALITA Versus THE STATE OF ASSAM AND ANR.	MR. Y S MANNAN MR D J DEKA	PP, ASSAM
7	Crl.A./127/2022 1 Y 8 M 19 D :WITH OFFICE NOTE, LCR 4 FILES	LALIT CHETIA Versus THE STATE OF ASSAM AND ANR.	MR. A K BHUYAN MS. A CHETIA MR. A KHOUND	PP, ASSAM

8	WITH Crl.A./128/2022	SIBAJIT SAIKIA Versus THE STATE OF ASSAM AND ANR.	MR. B M CHOUDHURY MR. U CHOUDHURY MR. M BORAH MS B BORA MR A TALUKDAR	PP, ASSAM
9	I.A.(Crl.)/416/2022 WITH OFFICE NOTE, LCR 5 FILES, P.B.-2 in Crl.A./173/2022 WITH Crl.A./173/2022	BABU @ BABU SHEIKH @ HAZARAT ALI AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S T ADNAN	PP, ASSAM
10	WITH Crl.A./217/2022 WITH I.A.(Crl.)/507/2022 in Crl.A./217/2022	BABU @ BABU SHEIKH @ HAZARAT ALI AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S T ADNAN	MR G U AHMED (r-2) MR. R ISLAM (r-2) PP, ASSAM
11	WITH I.A.(Crl.)/769/2022 WITH OFFICE NOTE, LCR 5 FILES, P.B.-2, FIXED in Crl.A./321/2022 WITH Crl.A./321/2022	NASIRUDDIN SEIKH @ NASER Versus THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR A W AMAN MR. J ABBAS MR S A BARBHUYAN	MR G U AHMED (r-2) MR. R ISLAM (r-2) PP, ASSAM
12	CRL.A(J)/89/2023 O Y 8 M 2 D :WITH OFFICE NOTE, LCR 4 FILES, FIXED WITH I.A.(Crl.)/633/2023 in CRL.A(J)/89/2023	NASIRUDDIN SEIKH @ NASER Versus THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR A W AMAN MR. J ABBAS MR S A BARBHUYAN	PP, ASSAM
13	Crl.A./150/2023 WITH OFFICE NOTE, LCR 5 FILES, B/O WITH I.A.(Crl.)/349/2023 in Crl.A./150/2023	ANIL ROY Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER	PP, ASSAM
14	Crl.A./447/2023 WITH OFFICE NOTE WITH I.A.(Crl.)/1179/2023 in Crl.A./447/2023	ANIL ROY Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER	PP, ASSAM
15	CRL.A(J)/89/2023 O Y 8 M 2 D :WITH OFFICE NOTE, LCR 4 FILES, FIXED WITH I.A.(Crl.)/633/2023 in CRL.A(J)/89/2023	BIJIT KALITA @ CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	MR. P HAZARIKA MR. P K MUNIR MR. A. GAYAN	PP, ASSAM
16	Crl.A./150/2023 WITH OFFICE NOTE, LCR 5 FILES, B/O WITH I.A.(Crl.)/349/2023 in Crl.A./150/2023	BIJIT KALITA @ CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	MR. P HAZARIKA MR. P K MUNIR MR. A. GAYAN	MR. N J DUTTA (R-2) MR N AHMED (R-2) MR. M M ZAMAN (R-2) MR A BASUMATARY (R-2) D HUSSAIN (R-2) PP, ASSAM
17	Crl.A./447/2023 WITH OFFICE NOTE WITH I.A.(Crl.)/1179/2023 in Crl.A./447/2023	SADDAM HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
18	Crl.A./459/2023 WITH OFFICE NOTE	NASIR UDDIN @ NASIR ISLAM Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
19	Crl.A./459/2023 WITH OFFICE NOTE	ABDUS SOBAHAN Versus THE STATE OF ASSAM AND 2 ORS.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM SC, NIA
20	I.A.(Crl.)/40/2024 WITH LCR 6 FILES, P.B.-2, B/O in Crl.A./88/2023	ESHAN NARZARY Versus THE STATE OF ASSAM AND ANR.	MR B HAQUE MR N BARMAN MS J BARMAN MR B DEORI	PP, ASSAM
21			MR. A R BHUYAN MR. A R BHUYAN MR S ABDULLAH	PP, ASSAM

	WITH Crl.A./88/2023	ESHAN NARZARY Versus THE STATE OF ASSAM AND ANR .	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MR S ABDULLAH	PP, ASSAM
	WITH I.A.(Crl.)/190/2023 in Crl.A./88/2023	ESHAN NARZARY Versus THE STATE OF ASSAM AND ANR .	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MR S ABDULLAH	PP, ASSAM
17	I.A.(Crl.)/59/2024 in CRL.A(J)/187/2024	AC/2007 SRI R. SARVANAN Versus THE STATE OF ASSAM AND ANR.	MS. B SARMA (LEGAL AID COUNSEL)	PP, ASSAM
	WITH CRL.A(J)/187/2024 (Filing Number)	AC/2007 SRI R SARVANAN Versus THE STATE OF ASSAM AND ANR H	MS. B SARMA	
	WITH I.A.(Crl.)/189/2024 (Filing Number)	AC/2007 SRI R SARVANAN Versus THE STATE OF ASSAM AND ANR H	MS. B SARMA	
18	I.A.(Crl.)/114/2024 in CRL.A(J)/11654/2023	BASANTA PATNAYAK Versus THE STATE OF ASSAM AND ANR.	MS S SARMA HAZARIKA (LEGAL AID COUNSEL)	PP, ASSAM
	WITH CRL.A(J)/11654/2023 (Filing Number)	BASANTA PATNAYAK Versus THE STATE OF ASSAM AND ANR. H	MS S SARMA HAZARIKA	
		HEARING		
19	Crl.A./163/2018 5 Y 9 M 29 D :WITH LCR 4 FILES, P.B.-2, B/O	SRI ABDUL KHALIQUE AND ANR Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR. S C BISWAS MR Z KAMAR (P1) MR. A IKBAL MR H R CHOUDHURY (P1) MR H R CHOUDHURY (P1) MR R KARIM MR. P S BISWAS	PP, ASSAM
20	CRL.A(J)/5/2022 2 Y 11 M 4 D :WITH OFFICE NOTE, LCR 5 FILES, P.B.-2, FIXED	RAM GARH Versus THE STATE OF ASSAM	MRS. R S CHOWDHURY, SC, ASSAM STATE LEGAL SERVICE AUTHORITY MS. B CHOWDHURY, AMICUS CURIAE	GA, ASSAM PP, ASSAM
21	Crl.A./47/2022 2 Y 0 M 24 D :WITH LCR 8 FILES, P.B.-2, FIXED	UPEN DEKA AND 3 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B K MAHAJAN MR. K MUNIR MR. A CHAUDHURY MR. P K DAS MR. P K MUNIR MR. P K MUNIR MR A RAHMAN MR. A. GAYAN MR. A. GAYAN	PP, ASSAM
	WITH I.A.(Crl.)/125/2022 in Crl.A./47/2022	UPEN DEKA AND 3 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 16/02/2024

-

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. R K BHATRA	01-02-2024	To	16-02-2024
3)	MR J CHOPRA	10-02-2024	To	17-02-2024
4)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
5)	MR. H L MAURYA	05-02-2024	To	31-03-2024
6)	MR D K DAS	09-02-2024	To	16-02-2024
7)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
8)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
9)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
10)	MR. L C DEY	09-02-2024	To	21-02-2024
11)	MR J C BORAH	08-02-2024	To	26-02-2024
12)	MR. S KATAKI	12-02-2024	To	17-02-2024
13)	MR. R K D CHOUDHURY	12-02-2024	To	17-02-2024
14)	MR. R K AGARWALA	09-02-2024	To	16-02-2024
15)	MR. A DAS	12-02-2024	To	20-02-2024
16)	MR B K SINGH	12-02-2024	To	23-02-2024
17)	MS. B S GOYAL	12-02-2024	To	20-02-2024
18)	MR. A J HAZARIKA	12-02-2024	To	20-02-2024
19)	MR. D K CHOMAL	12-02-2024	To	23-02-2024
20)	MS. D GHOSH	15-02-2024	To	16-02-2024
21)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
22)	MR. J P SHARMA	15-02-2024	To	19-02-2024
23)	MR. K K PARASAR	15-02-2024	To	20-02-2024
24)	MR D K DEY	15-02-2024	To	01-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Friday,16th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------	-------------	--------------	---------------------	---------------------

BAIL HEARING (BA)

1	Bail Appln./3343/2023 WITH CASE RECORD(SCANNED COPY), FIXED	ATIKUR RAHMAN @ ATIQUR RAHMAN @ ATIKUR RAHAMAN Versus THE UNION OF INDIA	MR T H HAZARIKA MR A RASHID	SC, NCB
---	--	--	--------------------------------	---------

ORDERS

2	Review.Pet./34/2022 WP(C) 5739/2015(D/O), FIXED	THE DEPUTY COMMISSIONER, KAMRUP (M) Versus GAUTOM BORO AND 3 ORS.	MR. D BORAH JR. GA, ASSAM	MR. B P SINHA MR. R BORPUJARI SC, FINANCE
---	--	---	------------------------------	---

LEAVE NOTE OF ADVOCATES FOR 16/02/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. R K BHATRA	01-02-2024	To	16-02-2024
3)	MR J CHOPRA	10-02-2024	To	17-02-2024
4)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
5)	MR. H L MAURYA	05-02-2024	To	31-03-2024
6)	MR D K DAS	09-02-2024	To	16-02-2024
7)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
8)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
9)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
10)	MR. L C DEY	09-02-2024	To	21-02-2024
11)	MR J C BORAH	08-02-2024	To	26-02-2024
12)	MR. S KATAKI	12-02-2024	To	17-02-2024
13)	MR. R K D CHOUDHURY	12-02-2024	To	17-02-2024
14)	MR. R K AGARWALA	09-02-2024	To	16-02-2024
15)	MR. A DAS	12-02-2024	To	20-02-2024
16)	MR B K SINGH	12-02-2024	To	23-02-2024
17)	MS. B S GOYAL	12-02-2024	To	20-02-2024
18)	MR. A J HAZARIKA	12-02-2024	To	20-02-2024
19)	MR. D K CHOMAL	12-02-2024	To	23-02-2024
20)	MS. D GHOSH	15-02-2024	To	16-02-2024
21)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024

22)	MR. J P SHARMA	15-02-2024	To	19-02-2024
23)	MR. K K PARASAR	15-02-2024	To	20-02-2024
24)	MR D K DEY	15-02-2024	To	01-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Friday,16th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-V

THIS BENCH WILL RISE AT 1:00 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/346/2024 FIXED	MRINALINI SINGHA Versus THE STATE OF ASSAM AND 5 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM A A AHMED MR. A W MONDAL	GA, ASSAM SC, REVENUE
2	WP(C)/371/2024 FIXED	RAJESH MITTAL Versus UNION OF INDIA	MR. A K GUPTA MS M NIROLA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
3	WP(C)/486/2024 FIXED	M/S HARJI ENGINEERING WORKS PRIVATE LIMITED Versus UNION OF INDIA AND 3 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST DY.S.G.I.
4	WP(C)/497/2024 FIXED	MD. LUTFUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	RUBI GOGOI	GA, ASSAM SC, REVENUE
5	WP(C)/545/2024 FIXED	MD. HIFZUR RAHMAN LASKAR 11 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. S C BISWAS MR. F A HASSAN MR. H A TALUKDAR MS. P S LASKAR	GA, ASSAM SC, REVENUE SC, PWD
6	WP(C)/592/2024 FIXED	HABIL UDDIN KHAN Versus THE DISTRICT COMMISSIONER, GOALPARA AND 3 ORS	MR S BORTHAKUR MR SAURADEEP DEY	GA, ASSAM
7	WP(C)/739/2024 B/O	KAPILANSH VYAPAAR PRIVATE LIMITED Versus THE ASSISTANT COMMISSIONER OF INCOME TAX	MR SAURADEEP DEY	SC, INCOME TAX
8	WP(C)/741/2024 B/O	KAPILANSH VYAPAAR PRIVATE LIMITED Versus THE ASSISTANT COMMISSIONER OF INCOME TAX	MR SAURADEEP DEY	SC, INCOME TAX
9	WP(C)/762/2024 B/O	JOYNAB BIBI AND 17 ORS. Versus THE UNION OF INDIA AND 9 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK	SC, P AND R.D. GA, ASSAM DY.S.G.I.

10	WP(C)/763/2024 B/O	MAZID ALI AHMED AND 6 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	SC, CO OP GA, ASSAM
ADMISSION				
11	WP(C)/6559/2022 B/O	TAPEN CHANDRA ROY @ TAPEN CH RAI AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MS. S B CHOUDHURY MR A N AHMED MR. S K DAS	GA, ASSAM MR. B CHOUDHURY, SC, BTC SC, REVENUE SC, FOREST
12	WP(C)/7366/2022 B/O	MD. FARUK HUSSAIN Versus UNION OF INDIA AND 5 ORS	MR. S K BARKATAKI MR D K NATH	GA, ASSAM MR P NAYAK, SC, PWD MR. D J DAS (R-1) DY.S.G.I. SC, NHIDC
13	WP(C)/763/2023 CAVT. NO.01202/023, FIXED	BOARD OF DIRECTOR OF GREATER BADARPUR PRIMARY MILK PRODUCTION CO-OPERATIVE SOCIETY LIMITED AND ANR Versus THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR. P K ROYCHOUDHURY (P-2) MR. N HAQUE MR K UDDIN MR. A K AZAD	SC, CO OP MR. S ROY MR. M H LASKAR M. HOSSAIN FOR CAVEATOR
14	WP(C)/2404/2023 B/O	TOWAJ UDDIN AHMED Versus THE STATE OF ASSAM AND 6 ORS.	MR. M U MONDAL MR A T M HUSSAIN MRS M ALOM MD. I H KHAN MR K ISLAM	GA, ASSAM MS G HAZARIKA (R-2) MR. S BARUAH R-1, R-3, R- 4, R-5 & R-6) DY.S.G.I. MR. R.K.D. CHOUDHURY (R-7) SC, REVENUE & DM DEPARTMENT
15	WP(C)/3660/2023 FIXED	M/S SKYLIGHT AUTOMOTIVE PRIVATE LIMITED AND 2 ORS Versus THE CANARA BANK AND 3 ORS	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA	MR. M SHARMA MS. S YASMIN
16	WP(C)/4163/2023 FIXED	AMAL CHANDRA BORA Versus THE STATE OF ASSAM AND 4 ORS.	MR B D DAS MR H K SARMA MS B B HUSSAIN MR. H R DAS	SC, HIGHER EDU MR. J K GOSWAMI MR. J BARMAN MR D J BORO
17	WP(C)/4303/2023 FIXED	MAIN UDDIN @ MAIN UDDIN AND 8 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. S C BISWAS MR. F A HASSAN MR. H A TALUKDAR	GA, ASSAM SC. REVENUE SC, PWD
18	WP(C)/5241/2023 FIXED	ANJUWARA BEGUM Versus THE STATE OF ASSAM AND 6 ORS	M. HOSSAIN MD M ISLAM	SC, P AND R.D. GA, ASSAM SC, FINANCE
19	WP(C)/5746/2023 FIXED	AMESHA BARUA Versus THE STATE OF ASSAM AND 8 ORS	MRS. B TALUKDAR MR G G GOGOI A TALUKDAR	GA, ASSAM MR. A SARMA (R-9)
20	WP(C)/6133/2023 FIXED	VIKASH AGARWAL Versus THE STATE OF ASSAM AND 8 ORS	MR. B K DAS MR S SARMAH	MR K K MAHANTA (Sr. Advocate) (r-9) GA, ASSAM MS N BEGUM (r-9) MR S GAUTAM (r-9) SC, REVENUE SC, GMC SC, FOREST

21	WITH WP(C)/118/2022	BADAN CHANDRA BORA Versus THE STATE OF ASSAM AND 6 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR. K M MAHANTA MS N BEGUM MR S GAUTAM M R SHARMA	MR. C S HAZARIKA, GA, ASSAM (R-2,3,6) GA, ASSAM MR T KALITA (R-7) MR. A SAIKIA (R-7) MR. A S ALI (R-7) MR D GOGOI, SC, FOREST DEPTT. (R-5) MR. B J TALUKDAR, SC, REVENUE & DISASTER MANAGEMENT DEPTT. (R-1) MR B GOGOI, SC, SOIL CONSERVATION (R-4) SC, REVENUE
	WITH I.A.(Civil)/1777/2022 in WP(C)/118/2022	BADAN CHANDRA BORA Versus THE STATE OF ASSAM AND 6 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA	MR. C S HAZARIKA, GA, ASSAM (R-2,3,6) GA, ASSAM MR T KALITA (R-7) MR D GOGOI, SC, FOREST DEPTT. (R-5) MR. B J TALUKDAR, SC, REVENUE & DISASTER MANAGEMENT DEPTT. (R-1) MR B GOGOI, SC, SOIL CONSERVATION (R-4) SC, REVENUE
22	WP(C)/6590/2023 FIXED	M/S ARIN TEA PVT LTD Versus ASSAM GAS COMPANY LTD AND 3 ORS	MR G K DEKA MR C GOGOI MR. A M BARUAH S RABHA	GA, ASSAM MR K KHANNA (r-1 to 3) MS M DAS (r-1 to 3)
23	WP(C)/6818/2023 B/O	SAHAJAN ALI @ SHAHJAHAN ALI Versus THE STATE OF ASSAM AND 3 ORS	MR R S CHAUHAN MR. B HUSSAIN	GA, ASSAM
24	WP(C)/7121/2023 FIXED	OLINGSON KONGWANG Versus THE STATE OF ASSAM AND 4 ORS	MR. K MIRA MR. H A TALUKDAR	GA, ASSAM SC, REVENUE
25	WP(C)/7151/2023 FIXED	M/S TRADECOM AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR H BETALA MR C KUMAR	SC, GST MR. B CHOUDHURY DY.S.G.I.
26	WP(C)/185/2024 FIXED	RIMI PAUL NATH Versus THE STATE OF ASSAM AND 4 ORS	MR. J LASKAR MR. RASHIDUL ISLAM	GA, ASSAM SC, AG SC, FINANCE SC, GHC
27	WP(C)/219/2024 FIXED	MOUSUMI SAIKIA CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. N N B CHOUDHURY MR. N SARKAR MR P K BASU MR A BANERJEE MR. D SUTRADHAR	GA, ASSAM
28	WP(C)/314/2024 FIXED	NURTAZUL HOQUE AND 86 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. M I HUSSAIN MS. P AHMED SK ABDULLAH MR S ISLAM	GA, ASSAM SC, FOREST
ORDERS				
29	WP(C)/6301/2023 FIXED	AYNAL HOQUE AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A M KHAN MR. R I DEWAN	SC, CO OP
30	WP(C)/21/2024 FIXED	KAUSHALYA DEVI JAIN AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MRS. K BARPUZARI MR. A CHAMUAH	GA, ASSAM MR. R DUBEY (R-6) MR. D M NATH (R-5) SC, REVENUE
31	I.A.(Civil)/109/2024 B/O in WP(C)/6776/2023	LAHESWAR DAS, Versus THE STATE OF ASSAM AND 2 ORS	MR. D CHAKRABARTY MS D.CHAKRABARTY	GA, ASSAM

	WITH WP(C)/6776/2023	LAHESWAR DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. D CHAKRABARTY MS D.CHAKRABARTY	GA, ASSAM
32	I.A.(Civil)/286/2024 FIXED in WP(C)/91/2024	INDIAN OIL CORP LTD (MARKETING DIV) Versus THE STATE OF ASSAM AND 3 ORS	DR. ASHOK SARAF MR P BARUAH MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	GA, ASSAM
	WITH WP(C)/91/2024	INDIAN OIL CORP LTD (MARKETING DIV) Versus THE STATE OF ASSAM AND 3 ORS	DR. ASHOK SARAF MR P BARUAH MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
33	WP(C)/288/2024 FIXED	MD ABDUL SATTAR AND 4 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR. A K PURKAYASTHA MR. S SHARMA B RONGHANGPI	GA, ASSAM SC, REVENUE
34	I.A.(Civil)/406/2024 B/O in WP(C)/4714/2023	GOBINDA KARMAKAR AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. B CHETRI MR VINOD BASFOR	GA, ASSAM MR S DEKA (R 3 & 4) MR. S S ROY SC, TINSUKIA MUNICIPAL BOARD
	WITH WP(C)/4714/2023	GOBINDA KARMAKAR AND ANR Versus THE STATE OF ASSAM AND ANR	MR. B CHETRI MR VINOD BASFOR	GA, ASSAM MR S DEKA (R 3 & 4) MR. S S ROY SC, TINSUKIA MUNICIPAL BOARD

=====

=====

LEAVE NOTE OF ADVOCATES FOR 16/02/2024

-

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. R K BHATRA	01-02-2024	To	16-02-2024
3)	MR J CHOPRA	10-02-2024	To	17-02-2024
4)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
5)	MR. H L MAURYA	05-02-2024	To	31-03-2024
6)	MR D K DAS	09-02-2024	To	16-02-2024
7)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
8)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
9)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
10)	MR. L C DEY	09-02-2024	To	21-02-2024
11)	MR J C BORAH	08-02-2024	To	26-02-2024
12)	MR. S KATAKI	12-02-2024	To	17-02-2024
13)	MR. R K D CHOUDHURY	12-02-2024	To	17-02-2024
14)	MR. R K AGARWALA	09-02-2024	To	16-02-2024
15)	MR. A DAS	12-02-2024	To	20-02-2024
16)	MR B K SINGH	12-02-2024	To	23-02-2024
17)	MS. B S GOYAL	12-02-2024	To	20-02-2024
18)	MR. A J HAZARIKA	12-02-2024	To	20-02-2024
19)	MR. D K CHOMAL	12-02-2024	To	23-02-2024
20)	MS. D GHOSH	15-02-2024	To	16-02-2024
21)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
22)	MR. J P SHARMA	15-02-2024	To	19-02-2024
23)	MR. K K PARASAR	15-02-2024	To	20-02-2024
24)	MR D K DEY	15-02-2024	To	01-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Friday,16th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V

THIS BENCH WILL TAKE UP REGULAR HEARING CAUSE LIST DATED 05-02-2024 TO 01-03-2024 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 101-188), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/7443/2023	RAFIQUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS	MR. A K HUSSAIN MR. B HUSSAIN	SC, ELEM. EDU GA, ASSAM SC, FINANCE
2	WP(C)/24/2024	ABDUL KADER Versus THE STATE OF ASSAM AND 6 ORS	MR. M A SHEIKH K U AHMED MS F INTAZ MS C MEDHI MR. W A SHEIKH	GA, ASSAM SC, AG SC, TREASURY SC, IRRIGATION SC, FINANCE
3	WP(C)/132/2024 FIXED	MANIK DEKA Versus THE STATE OF ASSAM AND 10 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	MR. S BORA (SC, SSA) MR. N.J. KHATANIAR (SC, SEC. EDU.)
4	WP(C)/390/2024 WITH WP(C) 5787/1999(D/O) FIXED	SHALIM UDDIN BARBHUIYA Versus THE STATE OF ASSAM AND 6 ORS	MS. S B CHOUDHURY MR. S K DAS MS. Z R MAJUMDAR	SC, ELEM. EDU GA, ASSAM
5	WP(C)/7741/2018	SHALIM UDDIN BARBHUIYA Versus THE STATE OF ASSAM AND 6 ORS	MRS S B CHOUDHURY MR. A M BARBHUIYA MR. A M MAZUMDER	SC, ELEM. EDU GA, ASSAM
6	WP(C)/707/2024	SHIKHA DAS @ SIKHA DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	SC, P AND R.D. GA, ASSAM SC, FINANCE DEPTT.
7	WP(C)/713/2024 B/O	ASHOK SARKAR Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 6 ORS	MR. S K DAS MR D BARMAN MR A I TALUKDAR	SC, APDCL
8	WP(C)/717/2024	GARIMA DAS Versus THE STATE OF ASSAM AND 5 ORS	MD S HOQUE MS. A BORUAH MR. M DEKA	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.

9	WP(C)/729/2024	DR. KALIDAS SHARMA Versus THE STATE OF ASSAM AND 4 ORS	MRS. R DEVI MS D CHOUDHURY	SC, HIGHER EDU SC, U G C
10	WP(C)/745/2024 B/O	SOLIM UDDIN MONDAL AND 19 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR. M U MONDAL MR K ISLAM MR A ALIM SK MR. A W MONDAL	SC, P AND R.D. GA, ASSAM SC, FINANCE
11	WP(C)/752/2024	BABUL HOQUE Versus THE STATE OF ASSAM AND 7 ORS	MR. S ISLAM MR A HAWARI	GA, ASSAM SC, SEC. EDU. SC, BTC
12	WP(C)/759/2024	SHUBHASHISH CHAKRABORTY Versus THE STATE OF ASSAM AND 6 ORS	MR. B ZAMAN	SC, ELEM. EDU
13	WP(C)/764/2024	HEMANTA BORAH Versus THE ASSAM STATE HOUSING BOARD AND 2 ORS	MR. S BORA	SC. A.S.H.B.
14	WP(C)/765/2024	ANIMA BHARALI Versus THE ASSAM STATE HOUSING BOARD AND 2 ORS	MR. S BORA	SC. A.S.H.B.
15	WP(C)/772/2024	SABITRI DEKA @ SABITRI DAS AND 17 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	SC, AG (A AND E) SC, HEALTH SC, FINANCE
ADMISSION				
16	WP(C)/1886/2014	HARAKANTA SAIKIA and 7 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR.R THAKURIA MR.S CHAKRABARTY MR.L P SHARMA	GA, ASSAM MR R DHAR, SC, HANDLOOM AND TEXTILE DEPTT. (R-1 & 3) MR.M R LASKAR MR.J P DAS MR.R HAZARIKA MR.D DEY SC, PF
17	WP(C)/4666/2015	SMTI PAPORI BORAH BHUYAN Versus THE STATE OF ASSAM AND 4 ORS	MR.B K SINGH MS.A BEGUM	MR.C BARUAH SC, AG MR.Y S MANNAN MR.B GOGOI(SC, FINANCE) SC, PWD
18	WP(C)/6373/2015	KAGAJ NIGAM KARMI UNION Versus THE UNION OF INDIA and 3 ORS	MR. T U LASKAR MR.N DHAR MR .B MALAKAR MR.K BAISHYA	MR.P K ROY(R-3&4) C.G.C. MR.S K CHAKRABORTY(R- 3&4) MS.M DUTTA(R-3&4) ASSTT.S.G.I. MS.A CHAKRABORTY(R- 3&4) SC, PF MR.D DEY MS.R DEVI
19	WP(C)/2101/2017	JABIR AHMED LASKAR Versus THE STATE OF ASSAM and 6 ORS.	MR.G UDDIN MR.A UDDIN	SC, CO OP GA, ASSAM
20	WP(C)/5046/2017	TAJ UDDIN LASKAR Versus THE STATE OF ASSAM and 3 ORS.	MR.A Y CHOUDHURY MR.A H M R CHOUDHURY MR.N H LASKAR	SC, AG MR. S K MEDHI (r-4) SC, HEALTH
21	WP(C)/5844/2017	SANJAY DAS Versus THE STATE OF ASSAM and 5 ORS.	MS.K MEDHI	GA, ASSAM SC, AG
22	WP(C)/6808/2018	BIJAN LAL CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS.	MR D DAS MR S KHOUND MR. K MOHAMMED	SC, AG SC, FINANCE DEPTT. SC, GHC
23	WP(C)/207/2019	MANAS PRATIM HALOI Versus THE STATE OF ASSAM AND 4 ORS.	MR. S A HUSSAIN MR D J HALOI MS K GOGOI MR A JAIN	SC, FINANCE AND TAXATION GA, ASSAM

24	WP(C)/4472/2019 FIXED	BONOMALI GOHAIN KONWAR Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR. R HAZARIKA MR. C CHAKRAVARTY	SC, TAXATION SC, APSC
25	WP(C)/5160/2019	HARI NARAYAN BORGHAIN Versus THE STATE OF ASSAM AND 5 ORS.	MD. A J ATIA MS J MARIYAM MS A H ATIA	SC, PNRD GA, ASSAM SC, AG MR. R K TALUKDAR
26	WP(C)/5180/2019	NUR JAMAN BIN FARID AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR G BAISHYA MR I AHMED	GA, ASSAM SC, FINANCE
27	WP(C)/1805/2021 B/O	ADER HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS	MR. M KHAN MR. J RAHMAN MR R ISLAM	GA, ASSAM SC, AG SC, REVENUE SC, FINANCE DEPTT.
28	WP(C)/7293/2021 FIXED	BASANTI MAZUMDAR Versus THE STATE OF ASSAM AND 7 ORS	MR H DAS MR. B C DEKA	SC, ELEM. EDU GA, ASSAM SC, AG MS. D D BARMAN SC, FINANCE SC, KARBI ANGLONG
29	WP(C)/5640/2022 B/O	MD JAHIRUL ISLAM Versus THE STATE OF ASSAM AND 7 ORS.	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MS K BARMAN	GA, ASSAM MD. S ALOM (R-7) MS. A BEGUM (R-7) MR. M S ALAM (R-7) SC, SEC. EDU. SC, FINANCE
30	WP(C)/7368/2022	HEMANTA DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN	GA, ASSAM SC, AG MR. S K MEDHI SC, SOIL CONSERVATION DEPTT. SC, FINANCE
31	WP(C)/7419/2022 FIXED	MANI PEGU Versus THE STATE OF ASSAM AND 3 ORS	MR H DAS MR. B C DEKA	SC, AG SC, IRRIGATION
32	WP(C)/8039/2022 FIXED	NO. G/2083 EX HAVILDAR/GD (GENERAL DUTY) HARDEV SINGH CHAUHAN Versus UNION OF INDIA AND 2 ORS.	MR. B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI	MRS S BARUAH DY.S.G.I.
33	WP(C)/584/2023 B/O	MINAKSHI DAS Versus THE STATE OF ASSAM AND 6 ORS	MR C GOSWAMI	SC, ELEM. EDU GA, ASSAM
34	WP(C)/635/2023 B/O	APURBA PACHANI AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. P P BARUAH MR. R SARMA MS. J TAMULI	SC, ELEM. EDU SC, AG SC, FINANCE
35	WP(C)/2697/2023	NARENDRA NATH BARUAH Versus THE STATE OF ASSAM AND 6 ORS	MR K THAKUR MR P R SARMA MR D MEDHI	SC, ELEM. EDU SC, AG MR. S BORA, (R-5) SC, SEBA
36	WP(C)/3698/2023 B/O	RANJIT KR KAKOTY Versus THE UNION OF INDIA AND 5 ORS	MR. B PURKAYASTHA MR. B ZAMAN	MR. A L MANDAL MD A A HUSSAIN (R-2 TO 5) DY.S.G.I.
37	WP(C)/4012/2023 B/O	THIRESWARI BARHOI Versus THE STATE OF ASSAM AND 6 ORS.	MR. P P BARUAH MR. R SARMA	SC, ELEM. EDU MR. D BORA (R-8) SC, FINANCE
38	WP(C)/4013/2023 B/O	SMTI PROVA CHETIA Versus THE STATE OF ASSAM AND 6 ORS.	MR. P P BARUAH MR. R SARMA	SC, ELEM. EDU SC, FINANCE
39	WP(C)/4706/2023 FIXED	SOKILA BEWA Versus THE STATE OF ASSAM AND 7 ORS	MR. M R KHANDAKAR	GA, ASSAM SC, SEC. EDU. SC, FINANCE
40	WP(C)/4969/2023	MANIKA SWARGIARY Versus THE STATE OF ASSAM AND 3 ORS.	MAHIBUR RAHMAN MR. S RANA MS A AHMED	MR N KALITA (R-4) SC, HEALTH

41	WP(C)/5084/2023	BANANI LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. B CHETRI MR VINOD BASFOR	SC, AG MR. S K MEDHI SC, A.H and V. DEPT. SR. GA, ASSAM
42	WP(C)/5093/2023 B/O	SUDARSHANA BATSHAH Versus THE STATE OF ASSAM AND 4 ORS	MR. Y S MANNAN MR. U K GOSWAMI MS. J DEKA MS. A TALUKDAR	SC, RMSA MR. N HAQUE (r-7,8) MR. A K AZAD (r-7,8) SC, SEC. EDU.
43	WP(C)/6042/2023 FIXED	ARATI SINGHA AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR J ABEDIN MR N SARMA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
44	WP(C)/6061/2023 FIXED	PHATIK RANJAN NATH AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR J ABEDIN MR N SARMA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
45	WP(C)/6302/2023 B/O	HIRANYA BARMAN Versus THE GUWAHATI MUNICIPAL CORPORATION AND ANR	MR. A K SARMA MR H J TAMULI MR D KALITA	GA, ASSAM SC, GMC
46	WP(C)/6304/2023 B/O	SIMANTA JYOTI BARUAH Versus THE GUWAHATI MUNICIPAL CORPORATION AND ANR	MR. A K SARMA MR H J TAMULI MR D KALITA	GA, ASSAM SC, GMC
47	WP(C)/6306/2023 B/O	SANKAR MEDHI Versus THE GUWAHATI MUNICIPAL CORPORATION AND ANR	MR. A K SARMA MR H J TAMULI MR D KALITA	GA, ASSAM SC, GMC
ORDERS				
48	I.A.(Civil)/3678/2023 FIXED, WITH WP(C)/390/2018 (D/O) in Review.Pet./67/2020	NO. 1 DHEMAGARH L.P SCHOOL AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. U K GOSWAMI	SC, ELEM. EDU
49	I.A.(Civil)/3886/2023 FIXED in WP(C)/6651/2023	KANAKESWAR BORGOHAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR. B J GHOSH MR H RAHMAN RUBI GOGOI	GA, ASSAM
	WITH WP(C)/6651/2023	KANAKESWAR BORGOHAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR. B J GHOSH MR H RAHMAN RUBI GOGOI	GA, ASSAM
50	WP(C)/4453/2023	ABDUL TALEB Versus THE ASSAM POLYESTER CO OPERATIVE SOCIETY LIMITED AND 5 ORS	MR. S P ROY JYOTISH DAS MS P DEY	SC, CO OP GA, ASSAM
51	WP(C)/6561/2023 FIXED	PRIYA SARMAH Versus THE STATE OF ASSAM AND 6 ORS	MR. N D SARMA MR B M DEKA MS D MAHANTA	GA, ASSAM MR. B J MUKHERJEE (r-6,7) MR. H BURAGOHAIN (r-6,7) SC, FINANCE

=====

=====

LEAVE NOTE OF ADVOCATES FOR 16/02/2024

-

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. R K BHATRA	01-02-2024	To	16-02-2024
3)	MR J CHOPRA	10-02-2024	To	17-02-2024
4)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
5)	MR. H L MAURYA	05-02-2024	To	31-03-2024
6)	MR D K DAS	09-02-2024	To	16-02-2024
7)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
8)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
9)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
10)	MR. L C DEY	09-02-2024	To	21-02-2024
11)	MR J C BORAH	08-02-2024	To	26-02-2024

12)	MR. S KATAKI	12-02-2024	To	17-02-2024
13)	MR. R K D CHOUDHURY	12-02-2024	To	17-02-2024
14)	MR. R K AGARWALA	09-02-2024	To	16-02-2024
15)	MR. A DAS	12-02-2024	To	20-02-2024
16)	MR B K SINGH	12-02-2024	To	23-02-2024
17)	MS. B S GOYAL	12-02-2024	To	20-02-2024
18)	MR. A J HAZARIKA	12-02-2024	To	20-02-2024
19)	MR. D K CHOMAL	12-02-2024	To	23-02-2024
20)	MS. D GHOSH	15-02-2024	To	16-02-2024
21)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
22)	MR. J P SHARMA	15-02-2024	To	19-02-2024
23)	MR. K K PARASAR	15-02-2024	To	20-02-2024
24)	MR D K DEY	15-02-2024	To	01-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Friday,16th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CRIMINAL SINGLE BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL			
1 AB/317/2024 B/O	PARWEZ ANSARI Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MR. S ISLAM	PP, ASSAM
MOTION (BA)			
2 Bail Appln./398/2024 FIXED	Hussain Ahmed Versus The State Of Assam	MR K THAKUR MR D MEDHI	PP, ASSAM
WITH			
3 Bail Appln./322/2024	ISLAM ALI Versus THE STATE OF ASSAM	MR. A PARAMANIK MR. A.H. MONDAL P. KALITA	PP, ASSAM
4 Bail Appln./416/2024	LUCKY AHMED BARLASKAR Versus THE STATE OF ASSAM	MR. I H LASKAR MR. P K DEKA MR J H LASKAR MR. P DAIMARY MR. R. KARIM	PP, ASSAM
5 Bail Appln./418/2024	HABIB KHAN Versus THE STATE OF ASSAM	TUN RAJKHOWA	PP, ASSAM
6 Bail Appln./419/2024	NAJMUL ALI Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM
7 Bail Appln./423/2024	VIMAL BONGJANG Versus THE STATE OF ASSAM	MR. V RAJKHOWA MR A.J.SARMA	PP, ASSAM
MOTION			
8 Crl.Rev.P./53/2024	AMITA PHUKAN AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A AHMED U U KHAN	PP, ASSAM
9 Crl.Pet./161/2024	PANKAJ KUMAR TALUKDAR Versus THE STATE OF ASSAM AND ANR	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	PP, ASSAM
10 Crl.Pet./164/2024	MOISER ALI Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
11 Crl.Pet./165/2024	BAHARUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM

12	Crl.Pet./166/2024	AMULYA MOHAN KALITA @ AMULYA KALITA AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. B K DAS MR S SARMAH	PP, ASSAM
13	Crl.Pet./167/2024	RAKESH KUMAR PAUL Versus THE STATE OF ASSAM	MR. M K CHOUDHURY MR S DAS	PP, ASSAM
14	AB/345/2024	JEHER ALI @ JIARUL HQ Versus THE STATE OF ASSAM	MR A A DEWAN S N ULLAH MR M K DAS MR H A RASHID	PP, ASSAM
15	AB/352/2024	MUKSED ALI Versus THE STATE OF ASSAM	MR. A T SARKAR MR. A KHALIQUE	PP, ASSAM
ADMISSION				
16	Crl.Rev.P./46/2022 WITH LCR 1 FILE, B/O	MOUSUMI SAIKIA Versus THE STATE OF ASSAM AND ANR	MR DEBA KUMAR DAS	PP, ASSAM
17	Crl.Pet./596/2022 FIXED	HEMANTA DAS Versus KAJI HOBIBUR RAHMAN AND ANR	MR. S KALITA MR P DAS MS D TALUKDAR	MR. A GANGULY (R-2) MR M J QUADIR (R-1) MR S S ISLAM (R-1) MS S AHMED (R-1)
18	Crl.Pet./599/2022 FIXED	MRS. KAMALA DAS Versus KAJI HOBIBUR RAHMAN AND ANR	MR. S KALITA MR P DAS MS D TALUKDAR	MR. A GANGULY (R-2) MR. M J QUADIR (R-1) MR. K MIRA (R-1) MR S S ISLAM (R-1)
19	Crl.Pet./435/2023 FIXED	PREM CHETRY Versus THE STATE OF ASSAM AND ANR	MR. A K SAHEWALLA MR. W SHARMA MS Z DOLEY	PP, ASSAM
20	Crl.Pet./631/2023 B/O	MANGAL CHAUHAN AND 2 ORS Versus RINA RAI CHAUHAN	MR. S C BISWAS MR. P S BISWAS MS. J GHOSH MS. R DEVI	MR A TEWARI MS G DUGAR MS. C DUTTA MS. K HAZARIKA MS. D SHARMA MS. M BAISHYA
21	Crl.Pet./910/2023 WITH LCR 1 FILE(SCANNED COPY), FIXED	NARAYAN PAUL AND ANR. Versus ASHOK KUMAR SINGH	MR. SURAJIT DAS MR A W AMAN MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	MR R CHAKRAVORTY MS. R. ENGJAIFI S RABHA
22	Crl.Pet./997/2023	JAHANARA RAHMAN @ JAHANARA ROHMAN Versus THE STATE OF ASSAM AND ANR	MR. M DUTTA MR K M BORA	MR S M ABDULLAH P (r-2) MS F HUSSAIN (r-2) MR. S RAHMAN (r-2) MD IMRAN (r-2) PP, ASSAM
BAIL HEARING (BA)				
23	Bail Appln./82/2024 FIXED	SAHAR ALI AND 2 ORS Versus THE STATE OF ASSAM	MR. A AWAL MR. A PARAMANIK MR. A H MONDAL	PP, ASSAM
24	Bail Appln./339/2024 FIXED	RAJIBUL ALI Versus THE STATE OF ASSAM	MR M CHOUDHURY MR. M MONDAL	PP, ASSAM
25	Bail Appln./340/2024 FIXED	FIROJ ALI Versus THE STATE OF ASSAM	MR A H AHMED	PP, ASSAM
BAIL HEARING				
26	AB/1881/2023 FIXED	DIBYAJYOTI NATH AND 2 ORS Versus THE STATE OF ASSAM	MS. G BORAH MS RIMA DAS	PP, ASSAM
27	AB/2046/2023 FIXED	NESIM AHMED Versus THE STATE OF ASSAM	MR. S M MOLLAH MRS. S BEGUM MR. D N AMIN	PP, ASSAM

28	AB/2505/2023 FIXED	TAPAN KR BHOWMICK AND 2 ORS Versus THE STATE OF ASSAM	MR. T J MAHANTA MR D KALITA MR. M HUSSAIN MR. P DUTTA	PP, ASSAM
29	AB/2993/2023 FIXED	GOLAM MOSTAFA @ RAHUL KHAN (GULAM) Versus THE STATE OF ASSAM	MR M RANA MD. I AHMED	PP, ASSAM
30	AB/3282/2023 FIXED	HABIBUR RAHMAN AND 2 ORS Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
	WITH I.A.(Cr.)/1032/2023 in AB/3282/2023	JIABUR RAHMAN Versus HABIBUR RAHMAN AND 2 ORS	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY	MR A W AMAN
31	AB/3636/2023 FIXED	SANTANU DEKA AND 2 ORS. Versus THE STATE OF ASSAM	MR. P J SAIKIA MS D DUTTA	PP, ASSAM
32	AB/3641/2023 FIXED	ASHOK DEKA AND 2 ORS. Versus THE STATE OF ASSAM	MR. P J SAIKIA MS D DUTTA	PP, ASSAM
33	AB/4025/2023 FIXED	MALIK DOOM AND 4 ORS. Versus THE STATE OF ASSAM	MR. P HAZARIKA MR. H S BORAH	PP, ASSAM
34	AB/4185/2023 WITH CASE RECORD(SCANNED COPY), FIXED	KOMESH HOJAI Versus THE STATE OF ASSAM	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM
35	AB/4272/2023 FIXED	JAYANTA DEKA Versus THE STATE OF ASSAM	MR. N HASAN MR. A HASAN S KALITA	PP, ASSAM
36	AB/4346/2023 FIXED	TAHID ALI AND 8 ORS Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
37	AB/4376/2023 FIXED	MANIKUL HOQUE @ ISLAM AND 3 ORS. Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR A ALAM MR. S UDDIN	PP, ASSAM
38	AB/4/2024 FIXED	SHAIJAN NESSA Versus THE STATE OF ASSAM	MR. A K HUSSAIN MR. B HUSSAIN	PP, ASSAM
39	AB/14/2024 FIXED	CHAFELA BEGUM @ SAKELA BEGUM AND ANR Versus THE STATE OF ASSAM	MR. P BORDOLOI MS M NIROLA	PP, ASSAM
40	AB/29/2024 FIXED	MIJANUR RAHMAN Versus THE STATE OF ASSAM	MR. N J DUTTA MR S HUSSAIN	PP, ASSAM
41	AB/111/2024 FIXED	RIAJUL ISLAM @ RIAJUL HOQUE Versus THE STATE OF ASSAM	MR. A ROSHID	PP, ASSAM
42	AB/133/2024 FIXED	INJAMAMUL HOQUE @ INJAMUL HOQUE Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. R A CHOUDHURY MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
43	AB/152/2024 FIXED	SAMSUDDIN AHMED Versus THE STATE OF ASSAM	DR. B AHMED MR A U AHMED MS. H SARMA	PP, ASSAM
44	AB/170/2024 FIXED	HIREN DEKA AND ANR Versus THE STATE OF ASSAM	MR K UDDIN MR. A K AZAD MR M HUSSAIN	PP, ASSAM
45	AB/212/2024 FIXED	HATIM ALI Versus THE STATE OF ASSAM	MR S HOQUE M ISLAM	PP, ASSAM

46	AB/253/2024 FIXED	KHUDEJA BEGUM Versus THE STATE OF ASSAM	MR P DAS MR K J PATHAK MS N BARUAH	PP, ASSAM
47	AB/281/2024 FIXED	RAJU @ RAJU ALI AND 4 ORS. Versus THE STATE OF ASSAM	MR. M I HUSSAIN MR. S M RAHMAN N. UDDIN SK ABDULLAH	PP, ASSAM
48	AB/292/2024 FIXED	ALOM MIAH Versus THE STATE OF ASSAM	MR. A Z AHMED	PP, ASSAM
ORDERS				
49	Crl.Rev.P./531/2022 FIXED	CENTRAL BUREAU OF INVESTIGATION Versus MUKUT SAIKIA @ SHYAM	MR M HALOI	
50	Crl.Pet./1092/2022	CONSOLIDATED CARPET INDUSTRIES LTD. AND 6 ORS. Versus STATE OF ASSAM AND ANR.	MR. D DAS SR. ADV MR K TALUKDAR MR. S D ROY	PP, ASSAM
51	Tr.P.(Crl.)/42/2023 FIXED	ETI MONDAL AND 4 ORS Versus PINKU DAS	MR A S TAPADAR MOTIUR RAHMAN	
52	Tr.P.(Crl.)/46/2023 FIXED	MAINUL ISLAM AND ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. A K TALUKDAR MR S ISLAM A BEGUM	MR H R CHOUDHURY (R-3) S. TALUKDAR (R-3) PP, ASSAM
53	Crl.Rev.P./255/2023 WITH LCR 1 FILE, B/O	DHRUBAJYTOI KALITA Versus BHANITA DEKA	MR. U SAIKIA MR. S D ROY MS K DEKA	MR. R ALI MR H A AHMED DR. R HOQUE
54	Crl.A./431/2023 O Y 5 M 3 D :WITH OFFICE NOTE, LCR 4 FILES, B/O	JANARDAN KONWAR Versus THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	MR D TALUKDAR (r-2) MR P CHOUDHURY (r-2) MS P SAIKIA (r-2) PP, ASSAM
	WITH I.A.(Crl.)/1138/2023 in CrI.A./431/2023	JANARDAN KONWAR Versus THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
	WITH Crl.A./383/2023 O Y 5 M 3 D :	TIKENDRAJIT BARUAH Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. N BORAH MR M.J. BHARALI	PP, ASSAM
	WITH I.A.(Crl.)/1007/2023 in CrI.A./383/2023	TIKENDRAJIT BARUAH Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. N BORAH MR M.J. BHARALI	PP, ASSAM
56	I.A.(Crl.)/644/2023 WITH LCR 2 FILES, B/O in CrI.A./271/2023	ABDUS SAMAD Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
	WITH Crl.A./271/2023	ABDUS SAMAD Versus THE STATE OF ASSAM AND ANR.	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
57	I.A.(Crl.)/996/2023 FIXED in CrI.Rev.P./10700/2023	PRANAB KUMAR DAS Versus STATE OF ASSAM AND ANR (E)	MR. B. DAS	PP, ASSAM
	WITH Crl.Rev.P./10700/2023 (Filing Number)	PRANAB KUMAR DAS Versus STATE OF ASSAM AND ANR (E)	MR. B. DAS	
58	I.A.(Crl.)/1203/2023 WITH LCR 4 FILES, P.B.-1, OFFICE NOTE, B/O in CrI.A./109/2020	ABDUL MATIN, Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED	PP, ASSAM
	WITH Crl.A./109/2020	ABDUL MATIN Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED	PP, ASSAM

59 [I.A.\(CrI.\)/28/2024](#)
FIXED
in CrI.Rev.P./506/2022

DEBAKESH MALLA BUZAR BARUAH,
Versus
DIPAK DAS AND ANR

MR. R ALI
MR. R ISLAM
MR B SAIKIA
MR. MUSTAFA HUSSAIN

PP, ASSAM

WITH
[CrI.Rev.P./506/2022](#)

DEBAKESH MALLA BUZAR BARUAH
Versus
DIPAK DAS AND ANR

MS. M DEV
MS P DEB
MS N DEB

MR. A AHMED (r-1)
MR. I U CHOWDHURY (r-1)
U U KHAN (r-1)
PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 16/02/2024

-

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. R K BHATRA	01-02-2024	To	16-02-2024
3)	MR J CHOPRA	10-02-2024	To	17-02-2024
4)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
5)	MR. H L MAURYA	05-02-2024	To	31-03-2024
6)	MR D K DAS	09-02-2024	To	16-02-2024
7)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
8)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
9)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
10)	MR. L C DEY	09-02-2024	To	21-02-2024
11)	MR J C BORAH	08-02-2024	To	26-02-2024
12)	MR. S KATAKI	12-02-2024	To	17-02-2024
13)	MR. R K D CHOUDHURY	12-02-2024	To	17-02-2024
14)	MR. R K AGARWALA	09-02-2024	To	16-02-2024
15)	MR. A DAS	12-02-2024	To	20-02-2024
16)	MR B K SINGH	12-02-2024	To	23-02-2024
17)	MS. B S GOYAL	12-02-2024	To	20-02-2024
18)	MR. A J HAZARIKA	12-02-2024	To	20-02-2024
19)	MR. D K CHOMAL	12-02-2024	To	23-02-2024
20)	MS. D GHOSH	15-02-2024	To	16-02-2024
21)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
22)	MR. J P SHARMA	15-02-2024	To	19-02-2024
23)	MR. K K PARASAR	15-02-2024	To	20-02-2024
24)	MR D K DEY	15-02-2024	To	01-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Friday,16th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
1 Bail Appln./417/2024	RANDHIR RAY Versus THE STATE OF ASSAM	MD A RAHMAN MS. A KHATUN	PP, ASSAM
2 Bail Appln./420/2024	SUMAN AHMED Versus THE STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA MR. R BARTHAKUR MR. M S HUSSAIN	PP, ASSAM
3 Bail Appln./425/2024	DHRUBA BAIDYA @ DHURABA BAIDYA Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MS A DAS MS. U NANDA MS. J GHOSH MS. S. CHANDA	PP, ASSAM
4 Bail Appln./426/2024	PROTYOT PRAN SAIKIA Versus THE STATE OF ASSAM	MR D S DEKA MS A DAS MS. L WANGSA	PP, ASSAM
5 Bail Appln./427/2024	PRABHA SHANKAR TIWARI Versus THE UNION OF INDIA AND ANR.	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	MR. S C KEYAL SC, NCB
MOTION			
6 Crl.Pet./40/2024 FIXED	DILIP MAHANTA AND ANR Versus BARNALI DEKA	MR S BORTHAKUR	
7 AB/155/2024 FIXED	DIPAK MAJUMDAR Versus THE STATE OF ASSAM	MR. K BORUAH MS P DAS MS. P BORAH	PP, ASSAM
8 AB/318/2024 FIXED	ALEP ALI Versus THE STATE OF ASSAM	MR M H AHMED I AMIN	PP, ASSAM
9 AB/346/2024	PABITRA KAMAN @ KAPOW Versus THE STATE OF ASSAM	MR. A DUTTA	SPECIAL PP ASSAM
10 AB/347/2024	RAKIB UDDIN AHMED @ NEELABH SOURAV Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR SAURADEEP DEY MR. B HUSSAIN	PP, ASSAM

11	AB/349/2024	JITENDRA KR SAH Versus THE STATE OF ASSAM AND ANR.	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI	PP, ASSAM
12	AB/351/2024	MILAN HAZARIKA Versus THE STATE OF ASSAM	MR. K K HANDIQUE MS M BORA MR. P DOWARA	PP, ASSAM
13	AB/353/2024	PRANAB SARKAR @ PRANAB MONDAL Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. S K ROY MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
14	AB/354/2024	RAKESH KUMAR JAIN Versus THE STATE OF ASSAM	MR. C BORUAH MR A BORUAH MR G K DEKA MR C GOGOI MR. A M BARUAH S RABHA	PP, ASSAM
15	AB/356/2024	NITUL ALI Versus THE STATE OF ASSAM AND ANR.	MR. A PAUL	PP, ASSAM
16	AB/359/2024	MD. MAINUL HOQUE Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
17	AB/360/2024	DILSHA MOROL AND ANR. Versus THE STATE OF ASSAM	MR. N HOQUE MD. S HUDA MR. Md. ARIF	PP, ASSAM
<u>ADMISSION</u>				
18	Crl.Pet./537/2023 WITH LCR 1 FILE(SCANNED COPY), B/O	TARUN NANDY AND ANR Versus THE STATE OF ASSAM AND ANR	MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI	MR A TEWARI (R-2) MS G DUGAR (R-2) MS. C DUTTA (R-2) MS. K HAZARIKA MS. D SHARMA (R-2) MS. M BAISHYA (R-2) PP, ASSAM
19	Crl.Pet./1309/2023 B/O	JAHANARA BEGAM AND ANR Versus THE STATE OF ASSAM	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	A. H. AHMED (R-2) PP, ASSAM
20	Crl.Rev.P./19/2024 FIXED	ANITA RAY @ ANITA DAS Versus MOHENDRA CH. RAY AND ANR.	MR. A AHMED MR. M U MONDAL	MR. P P MEDHI MR. G BARGAYARY
<u>BAIL HEARING (BA)</u>				
21	Bail Appln./4348/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	LITON MIA Versus THE STATE OF ASSAM	MR. D M H R KHAN MS. N GOSWAMI	PP, ASSAM
22	Bail Appln./4458/2023 WITH OFFICE NOTE, FIXED	SWARN SINGH Versus THE UNION OF INDIA	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	SC, NCB
23	Bail Appln./4603/2023 FIXED	MD SADDAM Versus THE STATE OF ASSAM	MS G DEKA MS. K KALITA	PP, ASSAM
24	Bail Appln./4650/2023 FIXED	FIROZ AHMED Versus THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA A KHANDAKAR	PP, ASSAM
25	Bail Appln./56/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	NAYANJYOTI GOGOI Versus THE STATE OF ASSAM AND ANR	MR. L GOGOI	PP, ASSAM

26	Bail Appln./238/2024 FIXED	PANKAJ DAS Versus THE STATE OF ASSAM	MR. S M MOLLAH	PP, ASSAM
27	Bail Appln./246/2024 FIXED	LAL BADSHA Versus THE STATE OF ASSAM	MR. M KHAN MS J AKTAR	PP, ASSAM
28	Bail Appln./269/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MAYANK SHARMA Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA MS SABINA AHMED	PP, ASSAM
29	Bail Appln./338/2024 WITH OFFICE NOTE, FIXED	SAHIL SHARMA AND ANR Versus UNION OF INDIA	MR. D K BAIDYA MR. M S HUSSAIN	SC, CUSTOMS
30	Bail Appln./342/2024 WITH OFFICE NOTE, FIXED	ZAMZAM HUSSAIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
31	Bail Appln./376/2024 FIXED	MAHIBUL ISLAM AND 4 ORS. Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR N ISLAM MR A ISLAM	PP, ASSAM
32	Bail Appln./394/2024 FIXED	NURUL ISLAM AND 4 ORS. Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
BAIL HEARING				
33	AB/1731/2023 FIXED	JOINUDDIN @ JUMA UDDIN ALI @ JUMBA AND ANR Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	SPL PP WILDLIFE FOREST ASSAM PP, ASSAM
34	AB/2273/2023 FIXED	KADAM ALI AND 2 ORS Versus THE STATE OF ASSAM	MR K ISLAM MR A ALIM SK	PP, ASSAM
35	AB/2638/2023 FIXED	MOHENDRA NATH BORAH AND 4 ORS. Versus THE STATE OF ASSAM	MR. D GAGAI MR. D K BAIDYA MR. M S HUSSAIN	MR G KAKOTI MR. P THAKURIA PP, ASSAM
36	AB/3668/2023 WITH OFFICE NOTE, FIXED	MIR HUSSAIN AND ANR. Versus THE STATE OF ASSAM AND ANR	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
37	AB/4135/2023 WITH CASE RECORD(SCANNED COPY), FIXED	BANEJUDDIN AHMED @ BANEJ ALI Versus THE STATE OF ASSAM	MR. R GOSWAMI	PP, ASSAM
38	AB/4208/2023 FIXED	AKHEDA BEGUM @ RAKEDA KHATUN Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. A Z AHMED MR. M HOQUE	PP, ASSAM
39	AB/4262/2023 FIXED	PARIMAL BISWAS Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. V A CHOWDHURY	PP, ASSAM
40	AB/4363/2023 WITH OFFICE NOTE, FIXED	MIZANUR RAHMAN AND 12 ORS Versus THE STATE OF ASSAM AND ANR	MR. A F N U MOLLAH K ZAMAN	PP, ASSAM
41	AB/68/2024 FIXED	JOGADISH BRAHMA Versus THE STATE OF ASSAM	MR. M SARANIA MR. P P GOGOI MR R.BEZBARUAH MR A SARANIA	PP, ASSAM
42	AB/175/2024 FIXED	CHABITULLAH ALI Versus THE STATE OF ASSAM	MR J ISLAM MR. A. HUSSAIN	PP, ASSAM
43	AB/199/2024 FIXED	DEEPAMONI PATHAK @ DEEPAMONI DAS Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MR. A K AZAD MR M HUSSAIN	PP, ASSAM
44	AB/203/2024 FIXED	PABITRA BORO Versus THE STATE OF ASSAM	MR. S P ROY JYOTISH DAS MS P DEY MS. V RAI	PP, ASSAM

45	AB/219/2024 FIXED	SOFIQU L ISLAM @ ALOM Versus THE STATE OF ASSAM AND ANR	MR P K DAS MR. M BARUAH	PP, ASSAM
46	AB/220/2024 FIXED	ASHRAFUL ISLAM Versus THE STATE OF ASSAM	M. HOSSAIN MD M ISLAM MS. A SULTANA	PP, ASSAM
47	AB/241/2024 FIXED	OLIVIA MAJUMDAR Versus THE STATE OF ASSAM	MR. B HALDAR MS S. BASAK S K DAS	PP, ASSAM
48	AB/242/2024 FIXED	POLASH JYOTI BORUAH Versus THE STATE OF ASSAM	MR. M A I HUSSAIN N ISLAM	PP, ASSAM
49	AB/269/2024 WITH OFFICE NOTE, FIXED	AZAHAR ALI @ HUKKU Versus THE STATE OF ASSAM AND ANR	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR	PP, ASSAM
50	AB/286/2024 FIXED	NABAJIT KALITA ALIAS GANESH AND ANR Versus THE STATE OF ASSAM	MR. R K PRADHAN MR. A K SAIKIA	PP, ASSAM

ORDERS

51	Crl.Pet./217/2021 WITH LCR 1 FILE(SCANNED COPY), B/O	ABDUL AWAL Versus THE STATE OF ASSAM AND 2 ORS	MR. M A SHEIKH MD. M H CHOUDHURY K U AHMED MS F INTAZ	PP, ASSAM
52	I.A.(Crl.)/31/2023 B/O in Crl.Rev.P./10046/2022 WITH Crl.Rev.P./10046/2022 (Filing Number)	AMULYA CH BEZ Versus RUPANJALI MAHANTA	MR. N ISLAM	MR P R SARMA
53	I.A.(Crl.)/552/2023 WITH LCR 4 FILES, B/O in Crl.A./225/2023 WITH Crl.A./225/2023	SHAH ALAM KHAN @ SHAH ALOM KHAN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
54	I.A.(Crl.)/42/2024 WITH OFFICE NOTE, FIXED in Crl.A./9/2024 WITH Crl.A./9/2024	ABDUL MAZUMDER Versus THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
55	I.A.(Crl.)/128/2024 FIXED in Crl.Rev.P./1218/2024 WITH Crl.Rev.P./1218/2024 (Filing Number)	ABDUL MAZUMDER Versus THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
		CHANU KALITA Versus THE STATE OF ASSAM AND ANR	MR. N K KALITA	PP, ASSAM
		CHANU KALITA Versus THE STATE OF ASSAM AND ANR (H)	MR. N K KALITA	

=====

=====

LEAVE NOTE OF ADVOCATES FOR 16/02/2024

-

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. R K BHATRA	01-02-2024	To	16-02-2024
3)	MR J CHOPRA	10-02-2024	To	17-02-2024
4)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
5)	MR. H L MAURYA	05-02-2024	To	31-03-2024
6)	MR D K DAS	09-02-2024	To	16-02-2024
7)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
8)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
9)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
10)	MR. L C DEY	09-02-2024	To	21-02-2024
11)	MR J C BORAH	08-02-2024	To	26-02-2024
12)	MR. S KATAKI	12-02-2024	To	17-02-2024
13)	MR. R K D CHOUDHURY	12-02-2024	To	17-02-2024
14)	MR. R K AGARWALA	09-02-2024	To	16-02-2024
15)	MR. A DAS	12-02-2024	To	20-02-2024
16)	MR B K SINGH	12-02-2024	To	23-02-2024
17)	MS. B S GOYAL	12-02-2024	To	20-02-2024
18)	MR. A J HAZARIKA	12-02-2024	To	20-02-2024
19)	MR. D K CHOMAL	12-02-2024	To	23-02-2024
20)	MS. D GHOSH	15-02-2024	To	16-02-2024
21)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
22)	MR. J P SHARMA	15-02-2024	To	19-02-2024
23)	MR. K K PARASAR	15-02-2024	To	20-02-2024
24)	MR D K DEY	15-02-2024	To	01-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Friday,16th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-IV AND V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
1 WP(C)/875/2021 PART-HEARD, FIXED	PARESH CHANDRA DEKA Versus THE STATE OF ASSAM AND 10 ORS	MR. R MAJUMDAR MR. Y S MANNAN MR. C K NATH MR R DHAR	GA, ASSAM MR. JYOTIRMOY ROY(R-10, 11) MR. S Ali MR K DAS MR. S SARMA(R-10, 11) MR. C CHAKRAVARTY (R-10, 11) MS E NATH(R-10, 11)
2 WP(C)/460/2015	KAMAL KUMAR DAS Versus UNITED BANK OF INDIA and 3 ORS	MR.A K BHUYAN MS.B BHUYAN MR.A CHOUDHURY MS.P PATHAK	MS.N MODI(R-1 to 3) MR.S DUTTA(R-1 to 3) MR.C SHARMA(R-1 to 3) MR.SIDHANT DUTTA(R-1 to 3)
WITH 3 WP(C)/309/2015	KAMAL KUMAR DAS Versus UNITED BANK OF INDIA and 3 ORS	MR.A K BHUYAN MS.B BHUYAN MS.N CHOUDHURY MR.A CHOUDHURY MS.P PATHAK MS.B BORA	MS.N MODI(R- 1 TO 3) MR.S DUTTA(R- 1 TO 3) MR.C SHARMA- 1 TO 3 MR.SIDHANT DUTTA(R- 1 TO 3)
4 WP(C)/2499/2015	RAJU KHANIKAR Versus THE STATE OF ASSAM AND 7 ORS	MR.B K BHATTACHARJEE DR.R SARMAH MS.P SAHA	GA, ASSAM(R1-3) MR.P N GOSWAMI
WITH 5 WP(C)/7733/2015	RAJU KHANIKAR Versus THE STATE OF ASSAM AND 3 ORS	MR.B K BHATTACHARJEE DR.R SARMAH MR.R BHATTACHARJEE	GA, ASSAM
WITH 6 Cont.Cas(C)/471/2019	RAJU KHANIKAR Versus AAYUSH GARG	MR. B K BHATTACHARJEE MS. P SAHA MR. R SARMAH	
WITH 7 WP(C)/5234/2019	RAJU KHANIKAR Versus THE STATE OF ASSAM AND 7 ORS.	MR. B K BHATTACHARJEE DR. R SARMAH MS. P SAHA	GA, ASSAM
8 WP(C)/6201/2015	SUSHIL DEHINGIA Versus THE STATE OF ASSAM AND 4 ORS	MR.P D NAIR MR G ALAM MR.H ROHMAN MR.D NAG	MR.H RAHMAN MR.H BURAGOHAAN SC, PWD (ROADS)(R1-4) SC, FINANCE(R5)

9	WP(C)/2565/2017	RITA PAUL Versus THE STATE OF ASSAM and 4 ORS.	MS.D GHOSH	GA, ASSAM MR.B GOGOI SC, HEALTH
10	WP(C)/3238/2017	SATISH CHANDRA BASUMUTARY and ANR. Versus THE STATE OF ASSAM and 5 ORS.	MR.M U MAHMUD MR.A DAS MD.S ISLAM MS.C KALITA MR.S HOQUE MR.M ALI	GA, ASSAM MR.D MOZUMDER(Sr.Adv.)(R-5&6) MS.J KAKOTIR- 5and6 MR. S BISWAS(R- 5&6) SC, BTADC
11	WP(C)/3868/2017	BALAI DAS and 4 ORS Versus THE UNION OF INDIA and 3 ORS	MR. P C DAS MR.S PAUL MR.I HAQUE	MR. B SARMA (SC, NF RLY) MR.A BARKAKATI
12	WP(C)/4785/2017	M/S KUMAR TRADERS AND COMPANY and ANR. Versus THE STATE OF ASSAM and 4 ORS.	MSM L GOPE MS.N HAWELIA MS.N GOGOI MRS.N BORDOLOI	GA, ASSAM SC, FINANCE ASSTT.S.G.I.
	WITH I.A.(Civil)/3063/2017 in WP(C)/4785/2017	M/S KUMAR TRADERS AND COMPANY and ANR. Versus THE STATE OF ASSAM and 5 ORS.	MSM L GOPE MS.N HAWELIA MS.N GOGOI MRS.N BORDOLOI	GA, ASSAM ASSTT.S.G.I. SC, FINANCE
13	WP(C)/4787/2017	M/S MAA KARNI TRADERS and ANR. Versus THE STATE OF ASSAM and 4 ORS.	MS.N HAWELIA MS.N GOGOI MR.M L GOPE MRS.N BORDOLOI	GA, ASSAM ASSTT.S.G.I. SC, FINANCE
	WITH I.A.(Civil)/3065/2017 in WP(C)/4787/2017	M/S MAA KARNI TRADERS and ANR. Versus THE STATE OF ASSAM and 5 ORS.	MS. N HAWELIA MS. N GOGOI MRS. N BORDOLOI MR. M L GOPE	SC, FINANCE & TAXATION GA, ASSAM ASSTT.S.G.I.
14	WP(C)/4789/2017	M/S KUMAR ENTERPRISE and ANR. Versus THE STATE OF ASSAM and 4 ORS.	MSM L GOPE MS.N HAWELIA MS.N GOGOI MRS.N BORDOLOI	GA, ASSAM SC, FINANCE ASSTT.S.G.I.
	WITH I.A.(Civil)/3064/2017 in WP(C)/4789/2017	M/S KUMAR ENTERPRISE and ANR. Versus THE STATE OF ASSAM and 5 ORS.	MSM L GOPE MS.N HAWELIA MS.N GOGOI MRS.N BORDOLOI	SC, FINANCE & TAXATION GA, ASSAM ASSTT.S.G.I.
15	WP(C)/6362/2017	HAJI MOHAMMOD ALI @ MD. MAHMUD ALI Versus THE STATE OF ASSAM and 5 ORS.	MR.S K ROY MR.M M RAY	SC, P AND R.D. GA, ASSAM
16	WP(C)/7170/2017	M/S B PANDEY R PANDEY, CHUNARI Versus THE STATE OF ASSAM and 4 ORS	MR.P K TIWARI MR.L NORBU MR.A R GOGOI	GA, ASSAM MR.K LAHKAR R-5 MR.I AHMED(R-5) SC, IOC
17	WP(C)/7644/2017	BINAY KUMAR BRAHMA Versus THE STATE OF ASSAM and 7 ORS.	MR.M HUSSAIN MR.A RASHID	GA, ASSAM(R. NO. 1 TO 8) MR. R BORPUJARI, SC, REVENUE DEPARTMENT, ASSAM
18	WP(C)/3413/2018	FAIZUL HOQUE LASKAR AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS C MEDHI MR. S NATH MR R DHAR MR. R A CHOUDHURY MR. R A MAJUMDAR	GA, ASSAM
19	WP(C)/6659/2018	VAIDYA V AND I INFRASTRUCTURES PVT. LTD. Versus TINSUKIA MUNICIPAL BOARD AND 2 ORS.	MR. M MORE MR. P K SHARMA MR. S A SANGMA	GA, ASSAM
20	WP(C)/7542/2018 FIXED	ON THE DEATH OF KHALILUR RAHMAN, HIS LEGAL REPRESENTATIVES Versus THE STATE OF ASSAM AND 5 ORS.	MR M H AHMED	GA, ASSAM SC, REVENUE SC, FOREST

21	WP(C)/7981/2018	SAHA ALAM Versus THE STATE OF ASSAM AND 5 ORS.	MR. A ROSHID MR. M HUSSAIN	GA, ASSAM SC, APDCL
22	WP(C)/8488/2018	MINTAN POMA Versus THE STATE OF ASSAM AND 2 ORS.	MR. N BARUAH	MR. S DUTTA MR. A DAS SC, FOREST
23	WP(C)/1393/2019 FIXED AT 2:00 P.M.	SULEKA KHATUN AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. M AHMED MR. M HASHAN	GA, ASSAM SC, A S T C
24	WP(C)/4439/2019	SAMSUL HOQUE AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MD H R AHMED MD A ISLAM	SC, APDCL
25	WP(C)/5601/2019	SOKIR ALI @ SOBIR ALI Versus THE STATE OF ASSAM AND 3 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	MR. Y DOLOI SC, TRANSPORT (R2TO4)
26	WP(C)/8219/2019	M/S. MAHESHWARI INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS.	MR. N ALAM MR. S U AHMED MR A SHARMA MR K JAIN	GA, ASSAM SC. REVENUE SC, PWD (NH)
27	WP(C)/8884/2019	M/S ASOMI ENTERPRISE Versus THE STATE OF ASSAM AND 3 ORS.	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA	GA, ASSAM SC, A S E C
28	WP(C)/535/2020 (PERSONAL APPEARANCE AT 10:15 AM THROUGH VIDEO LINK), FIXED	ASSAM POLYMERS AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MS M HAZARIKA MR D KHAN	SC, P H E
29	WP(C)/2696/2020	NUR NOBIUL HUSSAIN AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR S CHAKRABORTY MR. R SARKAR	GA, ASSAM
	WITH			
30	WP(C)/2407/2020	ATOWAR RAHMAN AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR S CHAKRABORTY MR. R SARKAR	GA, ASSAM
31	WP(C)/4592/2020	INTERGLOBE AVIATION LTD Versus THE UNION OF INDIA AND 8 ORS	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	MR. S K MEDHI (C.G.C.) ASSTT.S.G.I. SR GA,ASSAM
32	WP(C)/3625/2021 FIXED	BRIJENDRA BORAH Versus THE UNION OF INDIA AND 2 ORS	MRS M D CHOWDHURY MS. R K SAINI	MR. S S ROY (R-2,3,4) MR. S BORTHAKUR (R- 2,3,4) SC, I O C
33	WP(C)/3853/2021 FIXED	RABIUL RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR A CHOUDHURY MR. R Deka MR. B BHARALI S I AKAND	GA, ASSAM SC, REVENUE
34	WP(C)/5436/2021 FIXED	M/S JOGANIAR AND ANR Versus THE MISING AUTONOMOUS COUNCIL AND ANR	MR R SENSUA MR P H KONWAR	SC, M A C
35	WP(C)/5986/2021	M/S NIT TRADERS Versus THE FOOD CORPORATION OF INDIA AND 2 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO MR A CHAKRABORTY	SC, F C I
ORDERS				
36	WP(C)/387/2014 FIXED	MD ABUL KASEM Versus THE STATE OF ASSAM AND 5 ORS	MR.N ZAMAN MR.P C DEY MR.A GANGULY MR.A BORA	GA, ASSAM MR.P S DEKA
37	Cont.Cas(C)/540/2014	ZAHEER ALAM KHAN Versus AJIT KUMAR KAKOTI and 2 ORS.	MR.M A CHOUDHURY MR.M K SHARMA MISS.P M AHMED	MR.G RAHUL(R-1) MR.R M DEKA(R-1)

38	Cont.Cas(C)/577/2014 WP(C) 1568/2013(D/O), WP(C) 2767/2014(D/O), FIXED	SMTI MUNNI HARIJAN Versus GYANENDRA DEV TRIPATHI and 2 ORS.	MR.S P CHOUDHURY	MS.M HAZARIKA(R-2) MR. D SAIKIA (R-1) MR.M BHAGABATI MSG BORA MR. T C CHUTIA (R3) MR. R BORPUJARI (R-1) MS.B TALUKDAR MS. N DAS (R3) MR. S DUTTA (R-1) MR D K ROY (R3) MS.H BUZAR BARUAH(R-2) MS. I KAKATI (R3)
39	Cont.Cas(C)/114/2017	M/S HILLS TRADE AGENCIES Versus MR. DIBYAJYOTI SAHARIA and ANR.	MR.O P BHATI MR.T C DAS MR.P SARMA MR.P K PODDAR MR.S KHAN	MR R DHAR MR.H BURAGOHAİN(R-2) MS.M BORAH(R-2) MS.R DEKA(R-1) SC, P W D MS.D GOGOI(R-2)
	WITH			
40	Cont.Cas(C)/119/2017	M/S HILLS TRADE AGENCIES Versus MR. AJIT KAKATI and 2 ORS.	MR.O P BHATI MR.T C DAS MR.P SARMA MR.P K PODDAR MR.S KHAN	MR. T C CHUTIA MR R DHAR MR.M MAHANTA(R-1) MR.H BURAGOHAİN(R-2) MS.M BORAH(R-2) MR D K ROY MS. I KAKATI SC, P W D MS.D GOGOI(R-2)
41	Cont.Cas(C)/166/2018	DHARMA KANTA CHARAH AND ANR. Versus ANANDA KR. DAS AND ORS.	MR D GOGOI MR. M BISWAS MR. J ABBAS MS M DAS MR. S BARTHAKUR	MS. M BHATTACHARJEE (r-4) MR. R BORPUJARI MR. B GOGOI (R2) MS. M DEVI(R-5) MR. A DAS (R-5) MR P NAYAK (R2) MR. B GOGOI MS. N BORDOLOI (R2)
42	Cont.Cas(C)/267/2018	MUZAMMIL HOQUE Versus SMTI. SABITA DEBNATH	MR. Y S MANNAN MS. M BHATTACHARYYA MS. N BARUAH	MR. A GOYAL MR. A CHOUDHURY MS R OJAH
43	Cont.Cas(C)/362/2019	SAROJ KUMAR SARAF Versus AVINASH JOSHI AND 4 ORS.	MS. D SONOWAL MR. R A CHOUDHURY	MR. R R Gogoi
44	Cont.Cas(C)/397/2019	SUNIL BARMAN AND 2 ORS. Versus ATIKA SULTANA AND 3 ORS.	MR. H P BARMAN	GA, ASSAM MR. N UPADHAYAY MR. N UPADHAYAY MR. S S ROY
45	Cont.Cas(C)/685/2019	JHARNA SEN @ BABY SEN Versus M.S. MANIVANNAN, IAS AND 2 ORS.	MD H R AHMED MD A ISLAM	MR B D DAS MR B D DAS MR H K SARMA (R2) MR H K SARMA (R2) MRS R DEKA MS K PHUKAN (R2)
46	Cont.Cas(C)/426/2020	KRISHNA GOGOI Versus BIMALA DEVI SAHEWALLA	MRS. B GOGOI MR. M K SHARMA	MR G N SAHEWALLA MR. P DEKA MR H K SARMA MR. M SAHEWALLA
	WITH			
47	WP(C)/1795/2019	SMT. BIMALA DEVI SAHEWALLA Versus THE STATE OF ASSAM AND 3 ORS.	MR G N SAHEWALLA MD ASLAM MR. P DEKA MR. A CHETIA MR. M SAHEWALLA	MR B D DAS (SR. COUNSEL) GA, ASSAM MR. A C BURAGOHAİN (R4) MRS. B GOGOI MR. H. BURAGOHAİN (R4) MR. A SARMAH MR. M K SHARMA MS. R M DEKA (SC, JORHAT MUNICIPAL BOARD)

	WITH I.A.(Civil)/1780/2019 in WP(C)/1795/2019	KRISHNA GOGOI Versus BIMALA DEVI SAHEWALLA AND 3 ORS	MR H BURAGOHAIN MR. A C BURAGOHAIN	GA, ASSAM MR. A CHETIA MD. ASLAM
48	WP(C)/5029/2021 B/O	M/S TRIDEEP CHANGMAI Versus MICRO AND SMALL ENTERPRISES FACILITATION COUNCIL (SAMADHAAN) AND ANR	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	MR G N SAHEWALLA (R-2) MD ASLAM (R-2) MR D SENAPATI (R-2) MR. P DEKA (R-2) MR. A CHETIA (R-2) MS. S KATAKEY (R-2) MR M SAHEWALLA (R-2) MS. S. TODI (R-2) MR H K SARMA (R-2) MS T J SAHEWALLA (R-2)
49	Cont.Cas(C)/149/2022	AMAL BHATTACHARJEE Versus JOYDEEP SUKLAIYA AND ANR	MR. K A MAZUMDER MR E AHMED MR A HAI	MR. K KONWAR (R-2) MR. S DUTTA (R-2)
50	Cont.Cas(C)/708/2022	NAVIN KUMAR GOENKA AND 3 ORS Versus GYANENDRA DEV TRIPATHI, IAS AND 2 ORS	MR R CHAKRAVORTY MS. R. ENGJAIFI S RABHA	MR. D SAIKIA (r-1) MR. R BORPUJARI (r-1) MR. D NATH (R-2,3) MS. N BORDOLOI (r-1)
51	Cont.Cas(C)/307/2023	RAJIB SARKAR Versus SANJIV SHYAM AND 2 ORS	MR. M DUTTA MS S DEV MS N RAI	
52	Cont.Cas(C)/400/2023	BIRENDRA NATH BHUYAN Versus CHANDAN SARMA AND 3 ORS	MR. P PATHAK MR. A NARZARI MS. S T BOKTH	MR D KALITA (R-3) MR. D NATH (R-3)
53	Cont.Cas(C)/664/2023	DIPALI ROY BARMAN @ JAYA BARMAN Versus DIBAKAR NATH, IAS AND 2 ORS	MR. A F N U MOLLAH K ZAMAN	
54	Cont.Cas(C)/2/2024	TURESWAR SAIKIA AND 4 ORS. Versus PABANKUMAR BORTHAKUR AND 4 ORS.	MS. D SONOWAL	MR. D SAIKIA (R-5) MR. R BORPUJARI (R-5) MS. M DEVI (r-1) MR. A DAS (r-1) MR. A BHATTACHARYYA (R-5) MR. S DUTTA (R-5)
55	Review.Pet./9/2024 WITH WP(C)/2904/2017(D/O)	SMT. DAMAYANTI KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MR. A C MAHANTA MR.B K JAIN MS. C AGARWAL	GA, ASSAM SC, A S T C
56	I.A.(Civil)/360/2024 in WP(C)/2556/2014	HUMAUNYUN CHOUDHURY, Versus THE STATE OF ASSAM AND ORS.		SC, REVENUE
	WITH WP(C)/2556/2014	MD. KHALIUZZAMAN CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS.	MR.H R A CHOUDHURY MR.G UDDIN MR.R CHOUDHURY MS.M BURAGOHAIN	
	WITH I.A.(Civil)/872/2021 in WP(C)/2556/2014	HUMAUNYUN CHOUDHURY Versus THE ASSAM BOARD OF REVENUE AND ANR.	G UDDIN	SC, REVENUE
	WITH I.A.(Civil)/873/2021 in WP(C)/2556/2014	HUMAUNYUN CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS	G UDDIN	SC, REVENUE
	WITH I.A.(Civil)/874/2021 in WP(C)/2556/2014	HUMAUNYUN CHOUDHURY Versus THE ASSAM BOARD OF REVENUE and ANR.	G UDDIN	SC, REVENUE
	WITH I.A.(Civil)/361/2024 in WP(C)/2556/2014	HUMAUNYUN CHOUDHURY Versus THE STATE OF ASSAM AND ORS.		SC, REVENUE

=====

=====

LEAVE NOTE OF ADVOCATES FOR 16/02/2024

-

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. R K BHATRA	01-02-2024	To	16-02-2024
3)	MR J CHOPRA	10-02-2024	To	17-02-2024
4)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
5)	MR. H L MAURYA	05-02-2024	To	31-03-2024
6)	MR D K DAS	09-02-2024	To	16-02-2024
7)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
8)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
9)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
10)	MR. L C DEY	09-02-2024	To	21-02-2024
11)	MR J C BORAH	08-02-2024	To	26-02-2024
12)	MR. S KATAKI	12-02-2024	To	17-02-2024
13)	MR. R K D CHOUDHURY	12-02-2024	To	17-02-2024
14)	MR. R K AGARWALA	09-02-2024	To	16-02-2024
15)	MR. A DAS	12-02-2024	To	20-02-2024
16)	MR B K SINGH	12-02-2024	To	23-02-2024
17)	MS. B S GOYAL	12-02-2024	To	20-02-2024
18)	MR. A J HAZARIKA	12-02-2024	To	20-02-2024
19)	MR. D K CHOMAL	12-02-2024	To	23-02-2024
20)	MS. D GHOSH	15-02-2024	To	16-02-2024
21)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
22)	MR. J P SHARMA	15-02-2024	To	19-02-2024
23)	MR. K K PARASAR	15-02-2024	To	20-02-2024
24)	MR D K DEY	15-02-2024	To	01-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Friday,16th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CIVIL BENCH-III

THIS COURT WILL TAKE UP THE BAIL HEARINGS AND CRIMINAL MATTERS,IF ANY, IMMEDIATELY AFTER THE MOTION MATTERS AND WILL TAKE UP ADMISSION MATTERS AFTER COMPLETION OF ORDERS MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/4606/2020 PART-HEARD, FIXED	NO. 115330082 EX RT/GD MUSTAQUE AHMED Versus THE UNION OF INDIA AND 4 ORS	MR M J QUADIR MR. K MIRA MR S S ISLAM	MR. S K MEDHI ASSTT.S.G.I.
2	WP(C)/7107/2021 PART-HEARD	RAJDEEP ROY Versus THE STATE OF ASSAM AND 4 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	GA, ASSAM MR. T C CHUTIA MR D NATH SC, REVENUE
3	WP(C)/3627/2016	PROMOD KUMAR MOHANTY @ P. MOHANTY and 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR. R DE MS. D DEVI MR. R J SARMA	MR. D SAIKIA GA, ASSAM MR. S SARMA (R- 3 & 6) MR. T K BHUYAN (R- 3 & 6) MR. S K DEKA (R- 3 & 6) MR. J DEKA (R- 3 & 6) SC, FINANCE
4	WP(C)/2860/2017	ROKIBUL ISLAM Versus THE STATE OF ASSAM and 4 ORS.	MR.A SARMA MR.K KALITA MR.S CHOUDHURY MRST DEVI	GA, ASSAM
5	WP(C)/3049/2017	ASHOK KUMAR DAS and 10 ORS. Versus THE STATE OF ASSAM and 4 ORS.	MR.S K MEDHI MR.A DAS MR.J DAS MR.S DUTTA MR.S G BHATTACHARJEE	SC, P AND R.D. GA, ASSAM MR.S S ROY (CGC) SC, DRDA SC, FINANCE
6	WP(C)/3350/2017	HABIB ALI Versus THE STATE OF ASSAM and 2 ORS.	MRG P BHOWMIK MR.D KALITA MR.J A AHMED	GA, ASSAM MR. N J GOGOI SC. AGRICULTURE SC, AGRICULTURE MARKETING BOARD.
7	WP(C)/4252/2017	NIRMAL SHIL and 8 ORS. Versus THE STATE OF ASSAM and 4 ORS.	MR.M SAIKIA MR.S H SIKDAR MR.P P SUT	GA, ASSAM SC, HEALTH
8	WP(C)/4531/2017	N.C.HILLS AUTONOMOUS COUNCIL EMPLOYEES ASSOCIATION and 2 ORS. Versus THE STATE OF ASSAM and 2 ORS.	MR.S K MEDHI MR.A DAS MR.S DUTTA MR.S G BHATTACHARJEE	SC, FINANCE SC, NCHAC

9	WP(C)/5089/2017	ANANDA RAM DAS Versus THE STATE OF ASSAM and 13 ORS.	MR.M SARMA MS.I DEKA MR.R SARMA	MR. D DAS SR. ADV (R-7,11,12) MR.M K MISRA(R-8,13&14) MR.S SAIKIA(R- 7,9,11&12) MR.P S BHATTACHARYAR-10 MR.D BHATTACHARYA(R-10) MR.M CHOUDHURY(Sr.Adv.)(R-8,13&14) MR H K NATH (R-7,11,12) MR.V A CHOWDHURY(R-8,13&14) SC, CBI MR.S CHAKRABARTY(R-7,9,11&12) SC, GHC
10	WP(C)/5232/2017 FIXED	BIREN CHANDRA BARUAH Versus THE STATE OF ASSAM and 5 ORS.	MR.G UZIR MR.S M BARUAH MR.M SAIKIA MS.H DAS	SC, CO-OP. GA, ASSAM MR A KALITA(SC, INDUSTRIES AND COMMERCE) MRS A VERMA SC, FINANCE DEPTT. MR.B AHMED
11	WP(C)/5749/2017	PUNA CHETIA Versus THE STATE OF ASSAM and 3 ORS.	MR.S C BISWAS MR.A DAS MR.G TAYE MR.P S BISWAS MR.F A HASSAN	GA, ASSAM ASSTT.S.G.I. SC, FOREST SC, FINANCE DEPTT.
12	WP(C)/5863/2017	SHAKTI DEY SARKAR Versus THE STATE OF ASSAM and 4 ORS.	MR.H TALUKDAR MS.M DEKA MR.R SARMA	GA, ASSAM SC, DIMA HASAO
13	WP(C)/8178/2017	JALAL AHMED KAZI and 103 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR.B SAHARIA MS. A AHMED MR.H DAS MS.M MEDHI	SC, FINANCE SC, HEALTH
14	WP(C)/8199/2017	CHAMPAWATI PATOR Versus ASSAM PUBLIC SERVICE COMMISSION and 3 ORS.	MR.M SARANIA MR.S U AHMED MR.C HANSE MS.I KEITZAR	MR. S S ROY (GA, ASSAM, R-3) MR. R K TALUKDAR (SC, APSC, R-1,2) MR. D SARMA (R-4)
15	WP(C)/8256/2017	SUMITRA ROY CHOUDHURY Versus THE STATE OF ASSAM	MR. M K CHOUDHURY MR. N BARUA MR. M SARMA MR P BHARDWAJ MR. T N SRINIVASAN	DR. B AHMED (SC, IRRIGATION DEPT.)
16	WP(C)/8263/2017	DILIP KUMAR SARMA Versus THE STATE OF ASSAM	MR. G SARMA MR. K R PATGIRI MR. K K KALITA	GA, ASSAM
17	WP(C)/2194/2018	RUHINI KR. NATH AND 8 ORS. Versus THE COMMISSIONER AND SECRETARY AND ANR.	MR. A DEKA MR. B K DAS MR S CHOUDHURY MR. S P DAS	GA, ASSAM MS. M D BORAH, SC, FISHERY
18	WP(C)/7431/2018 FIXED	HIMANI BASUMATARY AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR B D DAS MR. S C BISWAS MR. S C BISWAS MR. R MAJUMDAR MRS R DEKA MS. K L R YANTHAN MS A PARVEEN	MR B D DAS SC, BTC
19	WP(C)/7703/2018	ABHISHEK SHARMA AND 11 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR A C BORBORA MRS. R BORBORA MR. M SMITH	MR C BARUAH(SC, APSC) GA, ASSAM
20	WP(C)/7765/2018	KHANINDRA BORAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. R SINGHA	SC, HEALTH

21	WITH WP(C)/4150/2018	SACHIN SONOWAL AND 21 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MS. N SHYAMAL MR. U K NAIR MS. H BEGUM MR. R SINGHA MR. M P SARMA	SC, HEALTH
22	WITH WP(C)/4356/2018	MAHESH DEKA AND 10 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR. M P SARMA MR. R SINGHA	SC, HEALTH
23	WP(C)/8821/2018	PIJUSH BHATTACHARJEE Versus NATIONAL INSTITUTE OF TECHNOLOGY AND 3 ORS.	MS. K SAIKIA MR B KAUSHIK	MR. S P CHOUDHURY MR. A S DHILLON SC, NIT
24	WP(C)/2501/2019	AJIT KUMAR SINGH Versus UNION OF INDIA AND 4 ORS.	MR. M K SHARMA MS. S S SAIKIA	MRS S BARUAH ASSTT.S.G.I.
25	WP(C)/3139/2019	MANJIT ROY AND 7 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR J H LASKAR	GA, ASSAM
26	WP(C)/4647/2019	ON THE DEATH OF ANIRBAN ROY Versus THE STATE BANK OF INDIA ANAD 4 ORS.	MR G J SHARMA DR. J L SARKAR	MR S S SHARMA MS L SHARMA MS J SARMAH MR. B J MUKHERJEE ASSTT.S.G.I.
27	WP(C)/5119/2019 B/O	NURUL ISLAM AHMED Versus THE STATE OF ASSAM AND 6 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	GA, ASSAM MR. S ISLAM MR A HAWARI SC, REVENUE
28	WP(C)/937/2021	SANJIB RAJAK AND 14 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR G UZIR MR. M SAIKIA	SC, SOIL CONSERVATION DEPTT.
29	WP(C)/1215/2021 B/O	SIVA PRASAD BEZBARUAH Versus THE UNION OF INDIA AND 5 ORS	MR. L K BORAH SC, F C I MR. J PAWE	ASSTT.S.G.I.
30	WP(C)/1278/2021	RAJ KHAN Versus THE STATE OF ASSAM AND 4 ORS	MS. R CHOUDHURY MS S S ZIA MR D. CHAKRABORTY	MR. M H TALUKDAR (R NO.5) SC, AGRI. DEPARTMENT SC, FINANCE
31	WITH WP(C)/2417/2021	HEDAYATULLAH KHAN Versus THE STATE OF ASSAM AND 4 ORS	MR. A R SIKDAR MR. M H TALUKDAR MD A ALI MR. S I TALUKDAR M M ZAMAN	GA, ASSAM SC, AGRI. DEPARTMENT
32	WITH I.A.(Civil)/940/2021 in WP(C)/2417/2021	HEDAYATULLAH KHAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. A R SIKDAR MR. M H TALUKDAR	SC, AGRI. DEPARTMENT
32	WP(C)/5511/2021 FIXED	SAHIBUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	SC, PNRD
33	WP(C)/5688/2021	SANTOSH MISRA AND 41 ORS Versus THE STATE OF ASSAM AND 17 ORS	MR. B C DAS MR. S H RAHMAN MR. D A KAIYUM MR J ISLAM	SC, PNRD
BAIL HEARING				
34	AB/3974/2023 FIXED	ANSAR AHMED BARBHUIYA AND ANR Versus THE STATE OF ASSAM	MR N J DUTTA MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
ORDERS				
35	WP(C)/1295/2018	LAKHI HANDIQUE Versus THE STATE OF ASSAM AND 7 ORS.	MR. P TALUKDAR MS. J DAS	GA, ASSAM(R1TO4)

36	WP(C)/8866/2018	PRANAB KR. DOLEY Versus THE STATE OF ASSAM AND 7 ORS.	MR. P K BORAH MR. D GOGOI	GA, ASSAM
37	Cont.Cas(C)/135/2020	ANUPAMA BORAH Versus ANURAG GOEL	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGOHAIN	
38	Cont.Cas(C)/170/2020	DHANESWAR DAS AND 3 ORS. Versus ANAND PRAKASH TIWARI	MR S C DAS MR P BURAGOHAIN	MR R DHAR ADDL. SR. GA, ASSAM
39	Cont.Cas(C)/192/2020	ASHOK DUTTA Versus RAKESH KUMAR, IAS	MR. N ISLAM MR. T K DEY	
40	Cont.Cas(C)/228/2020	KAPHOT DAM Versus KUMAR SANJAY KRISHNA AND 6 ORS.	MR. N K MURRY	MR. D SAIKIA MR. D SAIKIA MR. J HANDIQUE MR. R BORPUJARI MR. B GOGOI MR. D NATH MR P NAYAK MR D KALITA MR A CHALIHA
41	Cont.Cas(C)/242/2020	ABDUL HAKIM AHMED Versus ASHOTOSH AGNIHOTRI AND 2 ORS.	MR A R BHUYAN MR. M A I HUSSAIN	
42	Cont.Cas(C)/268/2020	DAYA NANDA DUTTA Versus ANURAG GOEL AND 2 ORS.	MR P NAYAK MR. A PHUKAN	MR. D SAIKIA MR A CHALIHA
43	Cont.Cas(C)/486/2021	RUBUL KR SARMA Versus CHANDRA DEVI	MR. S BANIK A N HUSSAIN MS F BEGUM	MR S P DAS
44	I.A.(Civil)/3056/2023 WITH RSA/90/2010 (D/O) in Review.Pet./10297/2023 WITH Review.Pet./10297/2023 (Filing Number)	SOMNATH MITRA Versus ARABINDA MITRA SOMNATH MITRA Versus ARABINDA MITRA H	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR SISHIR DUTTA	MS. B CHOUDHURY MR. S SAHU
HEARING				
45	WP(C)/6231/2013 PART-HEARD, FIXED	PJ MOHANA PANICKER and 36 ORS Versus THE UNION OF INDIA and 5 ORS	MR.D BORAH	ASSTT.S.G.I.
46	WP(C)/7209/2013	BAL KRISHAN SHARMA and 14 ORS Versus THE UNION OF INDIA and 4 ORS	MR.D BORAH	MR.N BARUA ASSTT.S.G.I.
47	WP(C)/512/2016 B/O	HIMANJAL KALITA Versus THE STATE OF ASSAM and 8 ORS.	MR M HALOI MR R CHAKRAVORTY MR R CHAKRAVORTY MS. T BEGUM	MR. T C CHUTIA MR G KAKOTI (R7) MR. P THAKURIA (R7) MR D K ROY MS. I KAKATI MR. D KHAKHALARY (R7) SC, SOCIAL WELFARE
48	Cont.Cas(C)/12/2018	HIMANJAL KALITA Versus MINAKSHI SUNDARAM	MR M HALOI MR R CHAKRAVORTY MS. T BEGUM	MR. B GOSWAMI MR. P KAKATI
49	WP(C)/854/2016 B/O	BASUDEV DAS Versus THE STATE OF ASSAM AND 6 ORS	MR.J ABEDIN MR.A M BUZARBARUAH MR. U K NAIR (Sr. Adv) MR.D A KAIYUM MR S BORTHAKUR MR.A AHMED MR S DAS MR. D GOGOI	GA, ASSAM MR.H K MAHANTA MR. S K MEDHI (R-8) MR.S SARMA SC, PERSONNEL DEPT. SC, SSA

=====

=====

LEAVE NOTE OF ADVOCATES FOR 16/02/2024

-

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. R K BHATRA	01-02-2024	To	16-02-2024
3)	MR J CHOPRA	10-02-2024	To	17-02-2024
4)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
5)	MR. H L MAURYA	05-02-2024	To	31-03-2024
6)	MR D K DAS	09-02-2024	To	16-02-2024
7)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
8)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
9)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
10)	MR. L C DEY	09-02-2024	To	21-02-2024
11)	MR J C BORAH	08-02-2024	To	26-02-2024
12)	MR. S KATAKI	12-02-2024	To	17-02-2024
13)	MR. R K D CHOUDHURY	12-02-2024	To	17-02-2024
14)	MR. R K AGARWALA	09-02-2024	To	16-02-2024
15)	MR. A DAS	12-02-2024	To	20-02-2024
16)	MR B K SINGH	12-02-2024	To	23-02-2024
17)	MS. B S GOYAL	12-02-2024	To	20-02-2024
18)	MR. A J HAZARIKA	12-02-2024	To	20-02-2024
19)	MR. D K CHOMAL	12-02-2024	To	23-02-2024
20)	MS. D GHOSH	15-02-2024	To	16-02-2024
21)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
22)	MR. J P SHARMA	15-02-2024	To	19-02-2024
23)	MR. K K PARASAR	15-02-2024	To	20-02-2024
24)	MR D K DEY	15-02-2024	To	01-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Friday,16th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
1 Bail Appln./421/2024	MD. ABDUL BAREK Versus THE STATE OF ASSAM AND ANR.	MR. B CHOWDHURY MR A AKBAR	PP, ASSAM
2 Bail Appln./422/2024	ABUL KALAM AZAD @ DHAN Versus THE STATE OF ASSAM	MR. S K JAIN MR P K KALITA	PP, ASSAM
3 Bail Appln./428/2024	SRI MRITUNJAY SINGH Versus THE STATE OF ASSAM	MR. R BORA	PP, ASSAM
4 Bail Appln./429/2024	ENNUSH ALI Versus THE STATE OF ASSAM AND ANR.	MR. H ALI MS S. BEGUM	PP, ASSAM
5 Bail Appln./430/2024	DIPANKAR ROY Versus THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI	PP, ASSAM
MOTION			
6 W.P.(CrI.)/3/2024	M/S ECHO MOTORS AND AUTOMOBILES PRIVATE LIMITED AND ANR Versus THE STATE OF GUJRAT	MR. S N TAMULI MS P DEKA	GA, ASSAM
7 CrI.Rev.P./55/2024 FIXED	HELLAL UDDIN AND ANR Versus THE STATE OF ASSAM AND ANR.	MS. R CHOUDHURY	
WITH I.A.(CrI.)/143/2024 in CrI.Rev.P./55/2024	HELLAL UDDIN AND ANR Versus THE STATE OF ASSAM	MS. R CHOUDHURY	
8 CrI.Pet./126/2024 FIXED	PRANAB JYOTI DUTTA Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MS. P BORAH	PP, ASSAM
9 CrI.Pet./169/2024 B/O	RINTU KUMAR BORAH AND 2 ORS Versus JENU BORAH	MR. S K TALUKDAR MS. S T BOKTH MS. B. BANIA	
10 CrI.Pet./170/2024	PIYAR ALI AND ANR Versus THE STATE OF ASSAM AND ANR	MR. K K HANDIQUE MS M BORA	PP, ASSAM
11 AB/251/2024 FIXED	SAHIBUR RAHMAN Versus THE STATE OF ASSAM	MR. S C BISWAS MS. U NANDA MS. R DEVI	SC, FOREST

12	AB/343/2024 WITH OFFICE NOTE	SOHRAB ALI Versus THE STATE OF ASSAM	MR G CHAMUAH MS M BORAH	PP, ASSAM
13	AB/350/2024	RAFIKUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR G CHAMUAH MS M BORAH	PP, ASSAM
14	AB/355/2024	HAFIZ ISLAM @ HAFIZUL ISLAM Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR. M MALAKAR MR. R KONWAR MS B KOUSHIK	PP, ASSAM
15	AB/357/2024	SADDAM HUSSAIN Versus THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
16	AB/358/2024	MOHAN SONOWAL Versus THE STATE OF ASSAM	MS A DAS MS. L WANGSA	PP, ASSAM
<u>ADMISSION</u>				
17	Crl.Pet./928/2022 WITH LCR 2 FILES, FIXED	DIGANTA DAS Versus PRIYANKA DAS AND ANR.	MR. A HUSSAIN MR. A MOBARAQUE	MR. S SAHU MR. S SAHU
18	Crl.Pet./1109/2022 WITH LCR 1 FILE(SCANNED COPY), B/O	SOBOOT ALI @ SAMSUL Versus ANJULA BEGUM	MR. R ALI H A AHMED MR A S SK	MR. M A I HUSSAIN MR K THAKUR MR P R SARMA MR D MEDHI B ALI SK MR. P P SUT
19	Crl.Rev.P./455/2023	ASSAM FOREST PRODUCTS PRIVATE LIMITED Versus THE STATE OF ASSAM AND 3 ORS	MR. R B PHOOKAN MR S KHOUND MR S KHOUND MS. N BORAH MR K J HAZARIKA	MR. B D KONWAR SR. ADV. (r-2,3,4) MR. R KALITA (R-2,3,4) MR J SINGH (R-2,3,4) MS V V THANYU (R-2,3,4) PP, ASSAM
20	Crl.Rev.P./14/2024 FIXED	ALI HOSEIN MOLLAH Versus THE STATE OF ASSAM	MR. M R KHANDAKAR MR. A ROHMAN	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
21	Bail Appln./2794/2023 WITH CASE RECORD(SCANNED COPY), FIXED	KONDAVEETI RAMAKRISHNA Versus THE UNION OF INDIA	MR. U K BARMAN MR H ALI MS B GOGOI MR J K Bhuyan	SC, DRI
22	WITH Bail Appln./3206/2023	MATHI NIRANJAN RAO Versus THE UNION OF INDIA	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	SC, DRI
	WITH I.A.(Crl.)/18/2024 in Bail Appln./3206/2023	MATHI NIRANJAN RAO Versus THE UNION OF INDIA	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	SC, DRI
23	WITH Bail Appln./4268/2023	SILAAAR SHEIK Versus THE UNION OF INDIA	MR. U K BARMAN MR H ALI MS B GOGOI MR J K Bhuyan	SC, DRI
24	Bail Appln./3773/2023 WITH CASE RECORD(SCANNED COPY), FIXED	TUNTUN MAHATO Versus THE UNION OF INDIA	G UDDIN P ADHIKARI MR A K AZAD	SC, NCB
25	Bail Appln./3940/2023 WITH CASE RECORD(SCANNED COPY), FIXED	MD. IMRAN @ AKASH AND ANR Versus THE STATE OF ASSAM	F K R AHMED MR S AHMED	PP, ASSAM
26	Bail Appln./4258/2023 WITH CASE RECORD(SCANNED COPY), FIXED	JITUL ALI Versus THE UNION OF INDIA	MS. T SOM MS. U HAZARIKA MR. P TELI	SC, NCB

27	Bail Appln./4429/2023 FIXED	SEIKHONGAM HAOKIP Versus THE UNION OF INDIA	M K BORAH MS. P. KASHYAP	SC, NCB
28	Bail Appln./4459/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SURENDER KUMAR Versus UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
29	Bail Appln./4465/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ABDUL KHALIQUE Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY	PP, ASSAM
30	Bail Appln./4473/2023 WITH CASE RECORD(SCANNED COPY), FIXED	PRAMOD YADAV @ TINKU Versus THE NARCOTICS CONTROL BUREAU	MR P KATAKI MR. M K DAS B. CHETRY	SC, NCB
31	Bail Appln./4541/2023 FIXED	BASERUL ISLAM @ BASIRUL ISLAM Versus THE STATE OF ASSAM	MR. M I HUSSAIN N. UDDIN SK ABDULLAH	PP, ASSAM
32	Bail Appln./4606/2023 WITH CASE RECORD(SCANNED COPY), FIXED	BISWAJIT GHOSH Versus THE STATE OF ASSAM	MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
33	Bail Appln./85/2024 FIXED	MD KUDDUS ALI Versus THE STATE OF ASSAM	TUN RAJKHOWA	PP, ASSAM
34	Bail Appln./138/2024 WITH CASE RECORD(SCANNED COPY), FIXED	JUBAIR AHMED Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
35	Bail Appln./205/2024 WITH OFFICE NOTE, FIXED	ASUR UDDIN Versus THE STATE OF ASSAM AND ANR.	MR. M MONDAL	PP, ASSAM
36	Bail Appln./214/2024 WITH OFFICE NOTE, FIXED	FIRAJUL HOQUE Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MS A DAS MR. P S BISWAS MS. R DEVI	PP, ASSAM
37	Bail Appln./216/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ABDUL BASIR BHUYAN Versus THE STATE OF ASSAM	MR. N K MURRY MS P TOKBIPI MS S.DAS	PP, ASSAM
38	Bail Appln./219/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	NUR MOHAMMAD SK Versus THE STATE OF ASSAM	MRS. K DEVI MR. R S MISHRA MS S A KHALIFA	PP, ASSAM
39	Bail Appln./264/2024 WITH OFFICE NOTE, FIXED	SHAHIDUL HOQUE Versus THE STATE OF ASSAM AND ANR	MR. R ALI MR H A AHMED	PP, ASSAM
40	Bail Appln./289/2024 FIXED	HAMED KHALIFA Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR S NOWAJ	PP, ASSAM
41	Bail Appln./312/2024 FIXED	ROFIAN HUSSAIN @ KUTIL Versus THE STATE OF ASSAM	MR. I A TALUKDAR MR. B HUSSAIN MS P DEKA MS N.RAHMAN	PP, ASSAM
42	Bail Appln./335/2024 WITH OFFICE NOTE, FIXED	DHRUBA RAJ @ DHRUBA DAS Versus UNION OF INDIA	MR. S K SINGHA MR G PATHAK	SC, NCB
<u>BAIL HEARING</u>				
43	AB/2949/2023 FIXED	DEEPIJIT PAUL Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
44	AB/3555/2023 WITH OFFICE NOTE, FIXED	SOFIK SHIEKH AND ANR. Versus THE STATE OF ASSAM	MR J I MONDAL MR A N IQBAL	PP, ASSAM
45	AB/3662/2023 FIXED	MAJAMOL HOQUE @ MAJMOL HOQUE Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR A ALAM	PP, ASSAM
46	AB/3793/2023 WITH CASE RECORD(SCANNED COPY), FIXED	JEWEL ALI@ JUWAL ALI Versus THE STATE OF ASSAM AND ANR	MS G DEKA MS. K KALITA	PP, ASSAM

47	AB/3901/2023 WITH OFFICE NOTE, FIXED	MIZANUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK A A AHMED MR. A W MONDAL	PP, ASSAM
48	AB/4090/2023 FIXED	SHOFIQU L ISLAM Versus THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
49	AB/4332/2023 FIXED	PRACHUJYA DAS Versus THE STATE OF ASSAM	MS. S G BARUAH MR D KALITA	PP, ASSAM
50	AB/81/2024 FIXED	SAMBHU RAJBHOR Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
51	AB/127/2024 AB 69/2024(D/O), FIXED	HABIBUR RAHMAN Versus THE STATE OF ASSAM	M. HOSSAIN MD. ABU LAISE	PP, ASSAM
52	AB/240/2024 FIXED	REJIYA KHATUN Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM MR. S UDDIN	PP, ASSAM
ORDERS				
53	Crl.L.P./9/2021 WITH LCR 1 FILE, OFFICE NOTE in Crl.A./2591/2021	BHASKAR TALUKDAR Versus SYED MATIUR RAHMAN	MRS R KAKATI MR. P P DUTTA MR P KALITA MRS S GOSWAMI MR. A BORUA MR B S DEKA	
	WITH Crl.A./2591/2021 (Filing Number)	BHASKAR TALUKDAR Versus SYED MATIUR RAHMAN A	MR. P P DUTTA	
54	I.A.(Crl.)/331/2023 WITH OFFICE NOTE, LCR 5 FILES, FIXED in Crl.A./140/2023	AMIR ALI Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MS. P BORAH	PP, ASSAM
	WITH Crl.A./140/2023	AMIR ALI @ DHOLA Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MS. P BORAH	MD. S ALOM (R-2) MR. M S ALAM (R-2) MR S J SHAMIM (R-2) PP, ASSAM
55	I.A.(Crl.)/786/2023 WITH LCR 6 FILES, B/O in Crl.A./248/2022	MOHESH ORANG @ SANJAY @ MOHESH URANG Versus THE STATE OF ASSAM AND ANR.		PP, ASSAM
	WITH Crl.A./248/2022	MOHESH ORANG @ SANJAY @ MOHESH URANG Versus THE STATE OF ASSAM AND ANR.	MR. J BARMAN	PP, ASSAM
56	I.A.(Crl.)/819/2023 B/O in Crl.Rev.P./8958/2023	NABA KUMAR BARUAH Versus THE STATE OF ASSAM AND ANR.	K U AHMED MS P SARMA	MS. P R MAHANTA (R-2) MR. S R GOGOI (R-2) MS B DUTTA (R-2) MR. C SARMAH (R-2) PP, ASSAM
	WITH Crl.Rev.P./8958/2023 (Filing Number)	NABA KUMAR BARUAH Versus THE STATE OF ASSAM AND ANR (B)	K U AHMED	
57	I.A.(Crl.)/1067/2023 in Bail Appln./994/2023	UNION OF INDIA Versus SHAKIL KHAN	MR. S C KEYAL (SR. SC AND SPCL. PP, NCB)	
	WITH Bail Appln./190/2024	YAHYA KHAN Versus THE UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB

59	I.A.(CrI.)/1151/2023 in CrI.A./6522/2023	INDRAJIT DAS Versus THE STATE OF ASSAM AND ANR.	MR S DAS MR. S A HUSSAIN MR D J HALOI G BORO R BARMAN	PP, ASSAM
	WITH CrI.A./6522/2023 (Filing Number)	INDRAJIT DAS Versus THE STATE OF ASSAM AND ANR. A	MR S DAS	
	WITH I.A.(CrI.)/6523/2023 (Filing Number)	INDRAJIT DAS Versus THE STATE OF ASSAM AND ANR. A	MR S DAS	
60	I.A.(CrI.)/1/2024 WITH LCR 4 FILES in CrI.Rev.P./28/2017	3 NO. MATRI MANGAL SANCHAY Versus THE STATE OF ASSAM and ANR.	MR R CHAKRAVORTY MS. R. ENGJAIFI S RABHA	MR. S DAS PP, ASSAM
	WITH CrI.Rev.P./28/2017	DEEPA DEKA Versus THE STATE OF ASSAM and ANR.	MR.S DAS MS.K DAS	MR.P K KALITA(R-2) MRR CHAKRABORTY(R-2) PP, ASSAM MR.M CHALIHA(R-2)
HEARING				
61	I.A.(CrI.)/1042/2023 WITH LCR 4 FILES, FIXED in CrI.A./205/2022	ABDUL HAQUE @ ABDUL HUSSAIN KHAN AND ANR. Versus THE STATE OF ASSAM AND ANR	MR J C GAUR MR R GOUR MS. M GAUR MS. M DEY	MS. D DEKA (r-2) PP, ASSAM
	WITH CrI.A./205/2022	ABDUL HAQUE @ ABDUL HUSSAIN KHAN AND ANR. Versus THE STATE OF ASSAM	MR J C GAUR MR R GOUR MS. M GAUR MS. M DEY	MS. D DEKA (r-2) PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 16/02/2024

-

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. R K BHATRA	01-02-2024	To	16-02-2024
3)	MR J CHOPRA	10-02-2024	To	17-02-2024
4)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
5)	MR. H L MAURYA	05-02-2024	To	31-03-2024
6)	MR D K DAS	09-02-2024	To	16-02-2024
7)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
8)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
9)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
10)	MR. L C DEY	09-02-2024	To	21-02-2024
11)	MR J C BORAH	08-02-2024	To	26-02-2024
12)	MR. S KATAKI	12-02-2024	To	17-02-2024
13)	MR. R K D CHOUDHURY	12-02-2024	To	17-02-2024
14)	MR. R K AGARWALA	09-02-2024	To	16-02-2024
15)	MR. A DAS	12-02-2024	To	20-02-2024
16)	MR B K SINGH	12-02-2024	To	23-02-2024
17)	MS. B S GOYAL	12-02-2024	To	20-02-2024
18)	MR. A J HAZARIKA	12-02-2024	To	20-02-2024
19)	MR. D K CHOMAL	12-02-2024	To	23-02-2024
20)	MS. D GHOSH	15-02-2024	To	16-02-2024
21)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
22)	MR. J P SHARMA	15-02-2024	To	19-02-2024
23)	MR. K K PARASAR	15-02-2024	To	20-02-2024
24)	MR D K DEY	15-02-2024	To	01-03-2024



सत्यमेव जयते

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM**2:00 PM to 4:15 PM****[For Friday,16th February 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]**BEFORE:****HONOURABLE MR. JUSTICE KARDAK ETE****COURT NO: 23****[CIVIL BENCH-II]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1	WP(C)/639/2024 ANUPAMA DEVI Versus THE STATE OF ASSAM AND 8 ORS	MR. S K GOSWAMI MR N SARMA MR. B K GOSWAMI	SC, N C T E SC, SEC. EDU. SC, BTC SC, G U
ADMISSION			
2	WP(C)/1367/2017 DEBANANDA SONOWAL. Versus THE STATE OF ASSAM and 4 ORS.	MR.A R SIKDAR MR.N AHMED MR.M H TALUKDAR	GA, ASSAM(R-5) SC, ELEMENTARY EDUCATION(R-1-4)
3	WP(C)/3969/2017 PROF. NIDHI SAXENA BHATTACHARYYA and 7 ORS. Versus THE UNION OF INDIA and 5 ORS.	MR.P N GOSWAMI MR.N J KHATANIAR MS.M D BORAH MR.I KALITA	SC, T U MR. K GOGOI (R-1) ASSTT.S.G.I. SC, U G C
4	WP(C)/2205/2019 MUKUT SAIKIA AND 16 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. A BHATTACHARYA MR. A BHATTACHARYYA MR K TALUKDAR	MR. B GOGOI SC, SEC. EDU. SC, FINANCE
5	WP(C)/2291/2019 ASHOK KUMAR DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR. A K SARMA MR H J TAMULI	SC, HIGHER EDU MR S DAS (R3)
6	WP(C)/4583/2020 SURENDRA PHUKAN Versus THE STATE OF ASSAM AND 6 ORS	MR. R P HAZARIKA MR M J DEURI	GA, ASSAM SC, SEC. EDU. SC, PENSION SC, FINANCE
7	WP(C)/1563/2022 BANTI SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR. S HAZARIKA MR S SARMAH	GA, ASSAM SC, SEC. EDU.
8	WP(C)/1839/2022 PRADEEP CHAMUAH Versus THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI	MS. N S THAKURIA (r-7) MS D BORGHAIN (r-6) MR. P GOHAIN (r-6) MR. P DOWARAH (r-6) SC, N C T E SC, SEC. EDU.
9	WP(C)/2095/2022 BIREN SARMA Versus THE STATE OF ASSAM AND 4 ORS	MR I HASSAN	SC, HIGHER EDU MR. D P CHALIHA (r-4,5) MS M ROY (r-4,5)

10	WP(C)/2221/2022	CHANDRA BHATTACHARJEE Versus THE STATE OF ASSAM AND 6 ORS	MR. D DAS SR. ADV R SARMAH MR H K NATH MR. K MOHAMMED	MR. S K GOSWAMI MR. S K GHOSH (r-6) MS F AHMED (r-6) MR. B K GOSWAMI SC, N C T E MR. R SHARMA SC, SEC. EDU.
11	WP(C)/3014/2022	KRIPAL CHANDRA BRAHMA Versus THE STATE OF ASSAM AND 4 ORS.	MR. S Ali MR K DAS	SC, SEC. EDU. SC, BTC
	WITH			
12	WP(C)/52/2021 CAVT. NO. 00032/021,	ATIK ULLAH KHAN Versus THE STATE OF ASSAM AND 6 ORS.	MR A R BHUYAN MR. M A I HUSSAIN	MR. K K DEY MR. R MAZUMDAR MR. M K HUSSAIN MR V K BAROOAH MS S R MAZARBHUIYA MR K U AHMED SC, SEC. EDU. FOR CAVEATOR
	WITH			
13	WP(C)/3021/2022	TAPAN KUMAR SARMAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. S Ali MR K DAS	MR N M HAZARIKA (r-5) MISS. M DAS (r-5) SC, SEC. EDU. SC, BTC
14	WP(C)/3157/2022	RABIN CH ROY AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. M J BARUAH MS B MAJUMDER MS M NEOG	MR R M DAS, ASSAM URBAN WATER SUPPLY AND SEWERAGE BOARD SC, P H E SC, FINANCE DEPTT.
15	WP(C)/3276/2022	HEMEN SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR. R DE MR. J LASKAR MR. J LASKAR MS. D DEVI MR R DAS	GA, ASSAM MR S M T CHISTIE, SC, SEC. EDU. DEPTT. SC, EDU
16	WP(C)/4877/2022	DIGANTA BHUYAN Versus THE STATE OF ASSAM AND 7 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. R M DEKA MR. D J DAS N GAUTAM	SC, HIGHER EDU MR. A C SARMA (R-3,4,5,6) MR. P MAHANTA (R7) MR G BHARADWAJ (R- 3,4,5,6) MR. R B GOHAIN (R7) MR B DEORI (R-3,4,5,6) MR A KHARSOHUM (R7) SC, G U
17	WP(C)/5126/2022	MD. HIFZUR RAHMAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. C BORUAH MR. R BORO MR A BORUAH	SC, HIGHER EDU MR. A C SARMA MR. B HALDAR MR G BHARADWAJ MR B DEORI
18	WP(C)/5501/2022	RUPSHI DAOBHANGI JUNIOR COLLEGE AND 9 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR B CHOUDHURY	SC, SEC. EDU. SC, FINANCE
19	WP(C)/5727/2022	DIPANJALI MEDHI DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. M A SHEIKH K U AHMED MS N HASAN MS F INTAZ	SC, HIGHER EDU MR R S CHAUHAN (R4, R6, R7) SC, BTC
20	WP(C)/5769/2022	AHER ALI AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. A DEKA MR G BORDOLOI MS. O KITS	SC, ELEM. EDU GA, ASSAM
21	WP(C)/6213/2022	MD. JAKIR HUSSAIN Versus THE STATE OF ASSAM AND 7 ORS	MR. B BORGHAIN MR B SAIKIA	SC, RMSA (R-3) MR A R BHUYAN (R-7) GA, ASSAM (R-4) MR. M A I HUSSAIN (R-8) MR. S H ZAMAN (R-8) SC, SEC. EDU.

22	WP(C)/6337/2022	GAURI SANKAR BORA Versus RAJIV GANDHI INSTITUTE OF PETROLEUM TECHNOLOGY AND 10 ORS	MR R SENSUA MR S DAS MR D BORAH M. A. OASIS	MR. K N CHOUDHURY (R--7) MR. S C KEYAL (r-8,9) MR G RAHUL MR. R M DEKA (R-1-7) MR. D M NATH (R- 10 & 11)
23	WP(C)/7266/2022	PREMANANDA HAZARIKA Versus THE STATE OF ASSAM AND 8 ORS.	MR P C GOSWAMI MR. P P DAS MR S SHARMA	SC, ELEM. EDU SC, AG MR. S K MEDHI (r-8) SC, FINANCE DEPTT.
24	WP(C)/7481/2022	SIRAJ UDDIN CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR. A R TALUKDAR	GA, ASSAM SC, SEC. EDU.
25	WP(C)/7644/2022	NUR ISLAM Versus THE STATE OF ASSAM AND 8 ORS	MR A ALI	SC, ELEM. EDU MR. R K D CHOUDHURY, DEPUT Y SOLICITOR GENERAL OF INDIA MR. K GOGOI (r-9) MS. M MEDHI (R-8) MS. J BORO (R-8) SC, BTC MR. B GOGOI, SC, SSA
26	WP(C)/5327/2023	TARUN GOGOI Versus THE STATE OF ASSAM AND 5 ORS	MS R R CHOUDHURY MR. S U AHMED MR A HAWARI	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE

ORDERS

27	Review.Pet./107/2016 IN WP(C)/7361/2015 (D/O)	MOJMUL HOQUE BARBHUIYA Versus LAILA KHATUN BARBHUIYA and 5 ORS	MR. A R SIKDAR MR. M H TALUKDAR MR. S ALAM	SC, ELEMENTARY EDUCATION
28	Cont.Cas(C)/108/2020	GERJAIPAM ADARSHA HIGH SCHOOL AND ANR. Versus PROBIN CH. SARMA , AES-I	MR A R BHUYAN MR. M A I HUSSAIN	
29	Cont.Cas(C)/225/2020	LOKMAN ALI Versus GITAMONI PHUKAN, ACS	MR A R BHUYAN MR. M A I HUSSAIN	MR. D SAIKIA MR. K GOGOI
30	Cont.Cas(C)/3/2021	SMTI. SRADHANJALI CHUTIA Versus PREETOM SAIKIA, IAS AND 4 ORS	MR. K K PHUKAN MR. N BORUAH	SC, ELEM. EDU MR. D SAIKIA MR S M T CHISTIE MR. I ALAM (R-5) MR. T SK (R-5)
31	Cont.Cas(C)/36/2021	PHUKAN DEKA Versus PREETOM SAIKIA AND 4 ORS	MRS. K DEVI MS R P BARUAH	MR. D SAIKIA MR. K K DUTTA MR B KAUSHIK
32	Cont.Cas(C)/70/2021	NISHIT RANJAN PAUL Versus KUMAR SANJAY KRISHNA, IAS AND 5 ORS	MR. N DHAR MS. S DASGUPTA	MR. D SAIKIA MR S M T CHISTIE MS N M SARMA
33	Cont.Cas(C)/84/2021	BHABENDU PURKAYASTHA @ BISHNUPADA PURKAYASTHA Versus PREETAM SAIKIA AND 2 ORS	MR. A KHANIKAR	MR. D SAIKIA MR S M T CHISTIE MS. N PHUKAN
34	Cont.Cas(C)/87/2021	SUMITRA DEVI Versus MADHAV CHANDRA DEKA AND 3 ORS	MR. D K SARMAH MS. A TALUKDAR S BORA MR D KALITA	MR. R MAZUMDAR (R4) MR H BEZBARUA (R4)
35	Cont.Cas(C)/110/2021	KESEW CHARITABLE TRUST Versus PRADEEP KUMAR YADAV	MR. B K DAS MR H P GUWALA	MR. I ALAM
36	Cont.Cas(C)/112/2021	ABDUL MALIK CHOUDHURY Versus PREETOM SAIKIA AND 2 ORS	MRS. K DEVI MS R P BARUAH MR S PRODHANI	MR. D SAIKIA (R-1) MR S M T CHISTIE (R3) MR S M T CHISTIE (R3) MR. R MAZUMDAR MR B KAUSHIK (R-1) MS. N BORDOLOI (R-1)

37	Cont.Cas(C)/133/2021	DILIP KUMAR NATH Versus PREETOM SAIKIA, IAS AND ANR	DR. B AHMED MR K UDDIN MR. A K AZAD	
38	Cont.Cas(C)/145/2021	HAFIZ UDDIN CHOUDHURY AND ANR Versus PREETOM SAIKIA AND 2 ORS.	MR. J LASKAR MR R DAS	MR. D SAIKIA (R-2) MR. D SAIKIA (R-2) MR S M T CHISTIE (R-2) MR. R MAZUMDAR MS N M SARMA
39	Cont.Cas(C)/149/2021	BONTI HAZARIKA Versus PREETOM SAIKIA AND ORS	MR. J LASKAR MR R DAS	MR. D SAIKIA (r-1) MR S M T CHISTIE (r-1) MR. R MAZUMDAR MS. N PHUKAN
40	Cont.Cas(C)/188/2021	DULAL CHANDRA NATH Versus BISWAJIT PHUKANI AND ANR	MS. K JAIN	MR. P P DUTTA
41	Cont.Cas(C)/410/2021	AKTARA BEGUM AND ANR Versus JISHNU BARUA, IAS AND 7 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	MR. D SAIKIA (r-6) MR. D SAIKIA (r-6) MR S M T CHISTIE (r-2) MR. S BORA (r-6) MS. N PHUKAN MR B KAUSHIK (r-2)
42	Cont.Cas(C)/482/2021	SALEHA BEGUM Versus PREETOM SAIKIA, IAS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	MR. D SAIKIA MR S M T CHISTIE MR. R MAZUMDAR MR. R MAZUMDAR MS. N PHUKAN SC, SEC. EDU.
43	Cont.Cas(C)/11/2023	NILU PAUL Versus B KALYAN CHAKRABARTY AND 4 ORS	MR B SINHA P. SWARGIARY	SC, HIGHER EDU ALHAJJ I UDDIN (r-3) MR. K GOGOI MR R HOQUE (r-3)
44	Cont.Cas(C)/73/2023	PADMINI BALA NARZARY Versus ANURAG GOEL, IAS AND 3 ORS	MS. A TALUKDAR MS J DEKA	MR. D SAIKIA MR. S BORA (R-4) MR. S BORA (R-4) MR. R K MUSHAHARY
	WITH			
45	WP(C)/5674/2022	PADMINI BALA NARZARY Versus THE STATE OF ASSAM AND 4 ORS	MS J DEKA MS. A TALUKDAR S BORA	SC, HIGHER EDU MR. S K SINHA (R-5) SC, BTC MR. A THAKURIA (R-4)
46	Cont.Cas(C)/320/2023	FARUQUE AHMED LASKAR @ FARUK AHMED LASKAR Versus NISARG HIVARE GAUTAM	MR. A H ALAMGIR	MR. A GOGOI
47	Cont.Cas(C)/366/2023	RINA BEGUM Versus SURANJANA SENAPATI	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	
48	Cont.Cas(C)/592/2023	PURNIMA DEKA Versus MAMATA HOJAI	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. M ALOM MD A RAHMAN	
49	Cont.Cas(C)/647/2023	ISMAIL HOQUE AND 8 ORS. Versus NARAYAN KONWAR AND ANR	MR. U K NAIR MR A CHAKRABORTY MS D MAHANTA	
50	Cont.Cas(C)/732/2023	ABDUL MAZID Versus SURANJANA SENAPATI AND 2 ORS	MR. D A KAIYUM MR Z HUSSAIN MS B B AHMED MR. RASHIDUL ISLAM	MR. N J KHATANIAR (R-3)
51	WP(C)/4355/2023 FIXED	BHARAT CHANDRA TALUKDAR Versus THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM AND 9 ORS.	MR. U K NAIR MR. S CHOWDHURY MR. M P SARMA	MR. S K GOSWAMI (10) MR. I ALAM MR. N J KHATANIAR MR N SARMA (10) MR H BARUAH MR. B K GOSWAMI (10) SC, N C T E SC, BTC SC, EDU SC, G U

=====

=====

LEAVE NOTE OF ADVOCATES FOR 16/02/2024

-

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. R K BHATRA	01-02-2024	To	16-02-2024
3)	MR J CHOPRA	10-02-2024	To	17-02-2024
4)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
5)	MR. H L MAURYA	05-02-2024	To	31-03-2024
6)	MR D K DAS	09-02-2024	To	16-02-2024
7)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
8)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
9)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
10)	MR. L C DEY	09-02-2024	To	21-02-2024
11)	MR J C BORAH	08-02-2024	To	26-02-2024
12)	MR. S KATAKI	12-02-2024	To	17-02-2024
13)	MR. R K D CHOUDHURY	12-02-2024	To	17-02-2024
14)	MR. R K AGARWALA	09-02-2024	To	16-02-2024
15)	MR. A DAS	12-02-2024	To	20-02-2024
16)	MR B K SINGH	12-02-2024	To	23-02-2024
17)	MS. B S GOYAL	12-02-2024	To	20-02-2024
18)	MR. A J HAZARIKA	12-02-2024	To	20-02-2024
19)	MR. D K CHOMAL	12-02-2024	To	23-02-2024
20)	MS. D GHOSH	15-02-2024	To	16-02-2024
21)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
22)	MR. J P SHARMA	15-02-2024	To	19-02-2024
23)	MR. K K PARASAR	15-02-2024	To	20-02-2024
24)	MR D K DEY	15-02-2024	To	01-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Friday,16th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------	-------------	--------------	---------------------	---------------------

BAIL HEARING

1	AB/15/2024 FIXED	SADDAM HUSSAIN Versus THE STATE OF ASSAM	ALHAJJ I UDDIN MRS. R MOMTAZ MR R HOQUE	PP, ASSAM
---	-------------------------------------	---	---	-----------

LEAVE NOTE OF ADVOCATES FOR 16/02/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. R K BHATRA	01-02-2024	To	16-02-2024
3)	MR J CHOPRA	10-02-2024	To	17-02-2024
4)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
5)	MR. H L MAURYA	05-02-2024	To	31-03-2024
6)	MR D K DAS	09-02-2024	To	16-02-2024
7)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
8)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
9)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
10)	MR. L C DEY	09-02-2024	To	21-02-2024
11)	MR J C BORAH	08-02-2024	To	26-02-2024
12)	MR. S KATAKI	12-02-2024	To	17-02-2024
13)	MR. R K D CHOUDHURY	12-02-2024	To	17-02-2024
14)	MR. R K AGARWALA	09-02-2024	To	16-02-2024
15)	MR. A DAS	12-02-2024	To	20-02-2024
16)	MR B K SINGH	12-02-2024	To	23-02-2024
17)	MS. B S GOYAL	12-02-2024	To	20-02-2024
18)	MR. A J HAZARIKA	12-02-2024	To	20-02-2024
19)	MR. D K CHOMAL	12-02-2024	To	23-02-2024
20)	MS. D GHOSH	15-02-2024	To	16-02-2024
21)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
22)	MR. J P SHARMA	15-02-2024	To	19-02-2024
23)	MR. K K PARASAR	15-02-2024	To	20-02-2024
24)	MR D K DEY	15-02-2024	To	01-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Friday,16th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[CIVIL BENCH-II

**NO ADJOURNMENT WILL BE PERMITTED IN
TOP OF THE LIST MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	WP(C)/6356/2022	MOHAMMOD ALI BARBHUIYA Versus THE STATE OF ASSAM AND 2 ORS	MR. N H BARBHUIYA MS N J BEGUM	SC, HIGHER EDU
TOP OF THE LIST				
2	WP(C)/2728/2013 PART-HEARD, FIXED, WITH LCR	PRANAB KR. SARMAH Versus THE UNION OF INDIA and 4 ORS	MR.T J MAHANTA MR.P P DUTTA MR.B BORA MR.A BARUA MR.A BHATTACHARYA	MR.S N SARMA MR.A SARMA SC, O I L ASSTT.S.G.I.
MOTION				
3	WP(C)/2680/2023	DILIP CHUTIA Versus THE STATE OF ASSAM AND 5 ORS	MRS. K DEVI MS S A KHALIFA	SC, ELEM. EDU GA, ASSAM
4	WP(C)/5262/2023	THE PRESIDENT, THE SCHOOL MANAGING COMMITTEE OF MILAN MEM KASIMPUR SCHOOL AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. R C SAIKIA MS. K SAIKIA MS. N DEY	SC, ELEM. EDU GA, ASSAM SC, SEC. EDU.
5	WP(C)/6188/2023	RIBUL AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR. R SARMA MS. S D SAIKIA MS DIPALI DUTTA	GA, ASSAM SC, SEC. EDU.
6	WP(C)/7063/2023	BIDYADHAR HAZONG Versus THE STATE OF ASSAM AND ORS.	MR. M KALITA MS. M K SHARMA	SC, ELEM. EDU GA, ASSAM
7	WP(C)/7065/2023	RUMI PEGU Versus THE STATE OF ASSAM AND 4 ORS	MR. M KALITA MS. M K SHARMA	SC, ELEM. EDU GA, ASSAM
8	WP(C)/7490/2023 FIXED	ANJAN KUMAR BHATTACHARJEE Versus THE STATE OF ASSAM AND ANR	MR. B CHAKRABORTY MRS P HAZARIKA	SC, HIGHER EDU
9	Cont.Cas(C)/72/2024	APARNA BHATTACHARJEE Versus SMTI. SURANJANA SENAPATI		
10	WP(C)/230/2024 FIXED	MACHUMA KHATUN Versus THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MS S.KHATUN	SC, ELEM. EDU GA, ASSAM SC, FINANCE

11	WP(C)/320/2024 FIXED	AZIZUL ISLAM HOQUE Versus THE STATE OF ASSAM AND 7 ORS	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	GA, ASSAM SC, SEC. EDU.
12	WP(C)/391/2024 FIXED	AZIZUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR. M H LASKAR M. HOSSAIN MD. ABU LAISE	SC, ELEM. EDU GA, ASSAM
13	WP(C)/531/2024 FIXED	MUKUL KUMAR DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR J ABEDIN MR N SARMA	SC, HIGHER EDU
14	WP(C)/691/2024	DEBOJIT RAY AND ANR Versus GOVERNMENT OF ASSAM AND 2 ORS	MR. A K RAY MR. I GOGOI MISS T DAS	SC, HEALTH
15	WP(C)/740/2024 B/O	DR. S. ROHIT Versus UNION OF INDIA AND 5 ORS	MR. S P SHARMA MS U SHARMA K AHMED	DY.S.G.I.
16	WP(C)/742/2024	DHRUBAJYOTI NATH AND 51 ORS. Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, N C T E SC, SEC. EDU.
17	WP(C)/748/2024	MD ARAN ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. R GOSWAMI MS N DEVI MS S DAS	SC, ELEM. EDU
18	WP(C)/757/2024	PADESHWARI ROY BARUAH Versus THE STATE OF ASSAM AND 5 ORS	MRS. K DEVI MS S A KHALIFA	SC, ELEM. EDU GA, ASSAM
ADMISSION				
19	WP(C)/7707/2017 FIXED	DR. SHANKARANANDA JHA Versus THE STATE OF ASSAM and 5 ORS.	MR.R KALITA MR.R SALOI MS.D BURAGOHAJIN MRS.J M KONWAR	MR. J C GOGOI, R-4 MR. K KALITA, R-4 MR. D HANDIQU, R-4 MR. A CHAMUAH MR. S ALI, R-4
20	WP(C)/5959/2019 B/O, WITH OFFICE NOTE	SAIDUR RAHMAN AND 47 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B P BORAH MRS. R DEVI MR. A R TAHBILDAR MR P J DUTTA MR R S RONGHANG	SC, SEC. EDU.
21	WP(C)/2283/2021	PRASANNA PATAR Versus THE STATE OF ASSAM AND 2 ORS	MR. R SARMA MR B ISLAM MR. K P GOGOI	SC, ELEM. EDU
22	WP(C)/2660/2021	ABDUL MALEK Versus THE STATE OF ASSAM AND 8 ORS	MR. M A SHEIKH MR. N M SARKAR MS F INTAZ	SC, ELEM. EDU GA, ASSAM MD H R AHMED (r-7)
23	WP(C)/2775/2021	REKHA BORA Versus THE STATE OF ASSAM AND 4 ORS	MR. S S S RAHMAN MR. S B RAHMAN MR A W AMAN MR S A BARBHUYAN	SC, SEC. EDU. SC, FINANCE
24	WP(C)/2835/2021 FIXED	RAMJAN ALI Versus THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR. S MUNIR MS. S K NARGIS MR. M DAS MR. S RANA MR. A DAS	SC, ELEM. EDU SC, FINANCE
25	WP(C)/2878/2021	PRESIDENT SMDC, BEZERA ANCHALIK SENIOR SECONDARY SCHOOL Versus THE STATE OF ASSAM AND 3 ORS	MR. C GOSWAMI	SC, SEC. EDU.
26	WP(C)/4478/2021 FIXED	GIRIBALA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. P K TIWARI MR. A LAL MR. M PANDIT	SC, ELEM. EDU GA, ASSAM SC, HEALTH
27	WP(C)/6484/2021	PRIYANKA CHANDA Versus KARIMGANJ COLLEGE AND 6 ORS	MR A DASGUPTA MS B DAS MR. B DAS	SC, HIGHER EDU
	WITH I.A.(Civil)/3560/2023 in WP(C)/6484/2021	PRIYANKA CHANDA, Versus KARIMGANJ COLLEGE AND 5 ORS	MR A DASGUPTA MS B DAS	SC, HIGHER EDU

28	WP(C)/7119/2021	SYED ANISUR RAHAMAN AND 10 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR A B DEY MR. S SUTRADHAR	SC, ELEM. EDU SC, ELEM. EDU SC, SEC. EDU. SC, SSA
29	WP(C)/194/2022	MRS KALYANI DEVI Versus THE STATE OF ASSAM AND 6 ORS	MR. B K DAS M N KHAN MR. K KALITA MS. B BHATTACHARJEE	SC, ELEM. EDU GA, ASSAM MR. A K BARUAH(R-7) MR. N MAHAJAN (R-7) MR A DAS (R-7)
30	WP(C)/1522/2022	THE MANAGEMENT AND DEVELOPMENT COMMITTEE OF BANGALIPARA ME MADRASSA Versus THE STATE OF ASSAM AND 6 ORS	MR M H AHMED	SC, ELEM. EDU GA, ASSAM SC, SEC. EDU. SC, SSA
31	WP(C)/1539/2022	PRONOB DUTTA Versus THE STATE OF ASSAM AND 5 ORS	MR J PAYENG MR A DEY	SC, ELEM. EDU GA, ASSAM MR. H C SARMA (RES. 5 AND 6)
32	WP(C)/1801/2022 FIXED	BINANDA CHANGMAI AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A R BHUYAN MR. S RANA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
33	WP(C)/2952/2022 FIXED	GIRINDRA CHANDRA NATH AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. A DEKA	SC, ELEM. EDU
34	WP(C)/5804/2022 FIXED	DR. SATYAJIT PAUL Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, HIGHER EDU SC, AG
35	WITH WP(C)/295/2023	DR. SATYAJIT PAUL Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	SC, ELEM. EDU MR. U K BARMAN(R-5) MR H ALI (R-5) MR. M MALAKAR(R-5) MR. R KONWAR(R-5) MR Y KOTHARI(R-5)
36	WP(C)/6555/2022 FIXED	MINTU GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MR. A SARMA MR J P CHOUHAN	SC, ELEM. EDU GA, ASSAM
37	WP(C)/8385/2022 B/O	MAHESWAR SAIKIA Versus THE STATE OF ASSAM AND 5 ORS	MR F HAQUE MR. S K M ALOMGIR	MR J C BORAH (R-5) MR G BOKALIAL, G.A ASSAM R-3, MR. M A I HUSSAIN (R-6) SC, SEC. EDU.
38	WP(C)/342/2023 B/O	ABDUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS.	MR S HOQUE	GA, ASSAM MR J H SAIKIA (r-7) MR N SARMA (R-6) SC, SEC. EDU.
39	WITH I.A.(Civil)/487/2023 in WP(C)/342/2023	MD. NUR SHAHED ALI, Versus ABDUR RAHMAN AND 6 ORS.,	MR J H SAIKIA	GA, ASSAM SC, SEC. EDU.
39	WP(C)/1573/2023 B/O	LOVELY DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. A ROSHID MS. T BEGUM	SC, ELEM. EDU GA, ASSAM
40	WP(C)/3726/2023 FIXED	MRS. B RUMA SHARMA Versus THE UNION OF INDIA AND 3 ORS	MR D K SARMAH MS. J DEKA MS. A TALUKDAR	MR. K GOGOI DY.S.G.I. SC, ASSAM UNIVERSITY
41	WP(C)/4641/2023 FIXED	DASARATH DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. M U MAHMUD MR. A GONI MR S ISLAM MR. S. SUR MR S AFRIDI MR. D J BARMAN	GA, ASSAM MR G PEGU MR B GOGOI SC, SEC. EDU. SC, FINANCE DEPTT. MR. S M T CHISTIE
42	WP(C)/5633/2023 FIXED	OLIVA DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. R B PHOOKAN R SARMAH MR K J HAZARIKA	SC, ELEM. EDU SC, SCERT, ASSAM SC, SSA

ORDERS

43	WP(C)/2551/2015 FIXED	JITU TAPAN DAS, Versus THE STATE OF ASSAM and 7 ORS,	MR. M DUTTA MS.P R MAHANTA MR.S R GOGOI MR H BARUAH MR H BARUAH MR J MAHANTA	GA, ASSAM(R3) SC, SECONDARY EDUCATION
44	Cont.Cas(C)/106/2021 FIXED	AMITA BHATTACHARJEE Versus PREETAM SAIKIA AND 2 ORS	MR J ABEDIN MR. D A KAIYUM MR J ISLAM	
	WITH I.A.(Civil)/345/2024 in Cont.Cas(C)/106/2021	AMITA BHATTACHARJEE Versus PREETAM SAIKIA AND 2 ORS		
45	WP(C)/4012/2021	GAJEN CH SWARGIARY Versus THE STATE OF ASSAM AND 8 ORS	MR. B J GHOSH MR H RAHMAN MRS. B HAZARIKA	MD R ISLAM (R-10) MR D N SARMA (R-10) SC, N C T E S K DAS (R-10) SC, SEC. EDU. SC, BTC SC, G U SC, SEC. EDU.
46	WP(C)/6348/2021	RAKIMUL HOQUE CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR S A BARBHUYAN MR. B HUSSAIN	
47	Cont.Cas(C)/118/2022 FIXED	PURNOLAKHI GOGOI AND ANR. Versus SONMOY DUTTA	MS. P CHAKRABORTY MS. A DAS MS. K KHAN	MR. A K SAHEWALLA (r-2) MR. W SHARMA (r-2) MR P GOGOI (r-2)
	WITH I.A.(Civil)/2817/2022 in Cont.Cas(C)/118/2022	PURNOLAKHI GOGOI AND ANR. Versus SONMOY DUTTA AND 2 ORS.	MS. P CHAKRABORTY MS. K KHAN	MR. K K NANDI MR. A K SAHEWALLA MR K BORTHAKUR (R 3) MR. R K NATH (R 3)
	WITH I.A.(Civil)/161/2023 in Cont.Cas(C)/118/2022	PURNOLAKHI GOGOI AND ANR. Versus SONMOY DUTTA AND ANR	MS. P CHAKRABORTY MS. K KHAN	MR. K K NANDI
48	Cont.Cas(C)/292/2022 B/O	DIPTI DAS Versus DR. BIJOYA CHOUDHURY, ACS and ANR	MR. N BORAH MR H MAZUMDER	MR. D SAIKIA MR. P K BORAH MR. N J KHATANIAR
49	Cont.Cas(C)/556/2022	ANOY JYOTI THAKUR AND ANR Versus DR. BIJOYA CHOUDHURY	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	
50	WP(C)/2315/2022	RUNTI DAS Versus THE STATE OF ASSAM AND 8 ORS	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MR H M R HOQUE	SC, ELEM. EDU SC, SSA
51	Cont.Cas(C)/109/2023	BANIARAPARA KUMULIAPARA MILON LP SCHOOL AND 2 ORS. Versus BIJAYA CHOUDHURY AND ORS.	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	MR. D SAIKIA MR. P K BORAH MR. U SARMA
52	Cont.Cas(C)/255/2023 B/O	NITU GOGOI AND 10 ORS. Versus NARAYAN KONWAR AND ANR.	MR. S HAZARIKA MS A M DCOSTA	MR. D SAIKIA MR. U SARMA
53	Cont.Cas(C)/261/2023	JYOTI REKHA SAIKIA Versus NARAYAN KONWAR AND ANR	MRS. R DEVI	
54	Cont.Cas(C)/384/2023	ASOMI GOGOI Versus NARAYAN KONWAR AND ANR	MR. S HAZARIKA MS A M DCOSTA	MR. D SAIKIA (r-1) MR S NEOGI (r-1) MR. N J KHATANIAR (r-1)
55	Cont.Cas(C)/572/2023	AKHTAR HUSSAIN Versus MRS. MAMATA HOJAI	MR. M A I HUSSAIN MR. S H ZAMAN	
56	Cont.Cas(C)/611/2023 B/O	SMT. KHUSAL KUMARI BHUYAN Versus MAMATA HOJAI	MR. N ISLAM M KHATUN	

57	Cont.Cas(C)/613/2023	PAKIZA KHATUN Versus NARAYAN KONWAR AND ANR	MR. A DEKA	MR. D SAIKIA (r-2) MR S NEOGI (r-2) MR S M T CHISTIE (r-2)
58	WP(C)/2158/2023 FIXED	NEHA SAH Versus THE UNION OF INDIA AND 3 ORS	MR. M ALI MR J. ISLAM H R KHAN	MR. J LASKAR DY.S.G.I.
59	WP(C)/4455/2023	PRADIP SARMA Versus THE STATE OF ASSAM AND 5 ORS	MRS. K DEVI MS S A KHALIFA	SC, AG SC, SEC. EDU. SC, FINANCE
60	MC/3/2024 FIXED in WP(C)/4773/2012	SHONAB UDDIN MOLLAH Versus STATE OF ASSAM and 7 ORS.	MR. A SAYED MR. A SAYED	SC, ELEM. EDU
61	WP(C)/53/2024 FIXED	ZAKIR HUSSAIN SK AND 8 ORS Versus THE STATE OF ASSAM AND 15 ORS	MR G U AHMED MR. R ISLAM	SC, ELEM. EDU MR. A F N U MOLLAH (r-6) MR. A S CHOUDHURY (r-6)

=====

=====

LEAVE NOTE OF ADVOCATES FOR 16/02/2024

-

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. R K BHATRA	01-02-2024	To	16-02-2024
3)	MR J CHOPRA	10-02-2024	To	17-02-2024
4)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
5)	MR. H L MAURYA	05-02-2024	To	31-03-2024
6)	MR D K DAS	09-02-2024	To	16-02-2024
7)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
8)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
9)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
10)	MR. L C DEY	09-02-2024	To	21-02-2024
11)	MR J C BORAH	08-02-2024	To	26-02-2024
12)	MR. S KATAKI	12-02-2024	To	17-02-2024
13)	MR. R K D CHOUDHURY	12-02-2024	To	17-02-2024
14)	MR. R K AGARWALA	09-02-2024	To	16-02-2024
15)	MR. A DAS	12-02-2024	To	20-02-2024
16)	MR B K SINGH	12-02-2024	To	23-02-2024
17)	MS. B S GOYAL	12-02-2024	To	20-02-2024
18)	MR. A J HAZARIKA	12-02-2024	To	20-02-2024
19)	MR. D K CHOMAL	12-02-2024	To	23-02-2024
20)	MS. D GHOSH	15-02-2024	To	16-02-2024
21)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
22)	MR. J P SHARMA	15-02-2024	To	19-02-2024
23)	MR. K K PARASAR	15-02-2024	To	20-02-2024
24)	MR D K DEY	15-02-2024	To	01-03-2024